



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:30 PM**

**[ For Friday,13th December 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE THE CHIEF JUSTICE  
HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI**

**COURT NO: 1**

**[DIVISION BENCH-I]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>- FOR ORDERS -</b>				
1	<a href="#">WP(C)/6583/2023</a>	ASSAM TEA EMPLOYEES PROVIDENT FUND ORGANIZATION <b>Versus</b> UNION OF INDIA AND ORS	G. GOSWAMI R SARMAH MR J BORAH	MR. M SHARMA (r-2,3) MS. S YASMIN (r-2,3) DY.S.G.I. SC, UBI
2	<a href="#">WA/195/2024</a>	ADIT BORAH <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. K N CHOUDHURY MR. M DUTTA MR K M BORA	MR B P BORAH(R-4) MR P J DUTTA(R-4) MISS. J GOGOI (R-4) SC, INDUSTRIES AND COMMERCE
3	<b>WITH</b> <a href="#">WA/180/2024</a>	BALLAV JYOTI BORI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR B P BORAH MR P J DUTTA MR H MAZUMDER A KALITA MISS. J GOGOI	MR. M DUTTA(R-4) MR K M BORA(R-4) SC, INDUSTRIES AND COMMERCE
4	<a href="#">WA/360/2024</a>	THE DEPUTY MANAGER RETAIL SALES AND ANR <b>Versus</b> GITA BALA MUSHAHARY AND ANR	MR P BHARDWAJ MR P BHARDWAJ	MR. B RAMCHIARY(R-1) MR. R K D CHOUDHURY, DSGI MS C TALUKDAR(R-1) MS A RAMCHIARY(R-1) MS T RAMCHIARY(R-1)
5	<a href="#">I.A.(Civil)/2323/2024</a> in WA/8350/2024	SARAT CHANDRA BURAGOHAIN <b>Versus</b> OIL AND NATURAL GAS CORPORATION LTD AND 2 ORS	MR P BHARDWAJ MS. B DEVI MR. P G BHAGAWATI	MD A A HUSSAIN (RESPONDENTS)
	<b>WITH</b> <a href="#">WA/8350/2024</a> (Filing Number)	SARAT CHANDRA BURAGOHAIN <b>Versus</b> OIL AND NATURAL GAS CORPORATION LTD AND 2 ORS H	MR P BHARDWAJ	
6	<a href="#">I.A.(Civil)/3845/2024</a> in WA/14767/2024	NO 119880274 BEX CT MD KAJI SAFIQL ISLAM <b>Versus</b> THE UNION OF INDIA AND 2 ORS	MR. R ALI MR H A AHMED MR. MUSTAFA HUSSAIN	DY.S.G.I.
	<b>WITH</b> <a href="#">WA/14767/2024</a> (Filing Number)	NO 119880274 BEX CT MD KAJI SAFIQL ISLAM <b>Versus</b> THE UNION OF INDIA AND 2 ORS	MR. R ALI	

**- FOR FRESH ADMISSION WITH STAY/BAIL -**

7	<a href="#">WA/398/2024</a>	DILIP LAL SRIVASTAV <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. I ALAM MR. T SK	GA, ASSAM
8	<a href="#">WA/422/2024</a>	THE STATE OF ASSAM <b>Versus</b> SHRI DIPANKAR KALITA	DIPANKAR NATH SR. GA ASSAM	MR. M K CHOUDHURY MR P BHARDWAJ MR. M SARMA MS. ANASUYA C

**- ADMISSION WITH NOTICE SERVED - REPLY NOT FILED -**

9	<a href="#">WA/231/2024</a> FIXED	GOPAL KAKATY <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. P J SAIKIA MR. L N DIHINGIA MD S HOQUE	MR. A DEKA(R-7) SC, SEC. EDU.
10	<a href="#">WA/354/2024</a> CAVT. NO.10012/024, FIXED	M/S FRIEND ENTERPRISE AND ANR <b>Versus</b> M/S CONSULTING ENGINEER (NG) AND 8 ORS	MR H K DAS MS D MAHANTA MR N K SARMA	DR. J. D. KHAUND (R-9) MRS. A GAYAN (R-8) MR R SINGHA MS P RABHA(R-8) MS M BARMAN(R-8) M NARZARY(R-9) SC, A.H and V. DEPT. FOR CAVEATOR
11	<a href="#">WP(C)/5472/2024</a> FIXED, WITH LCR	BANJAI BISWAS @ RANJAI BISWAS @ RANJOY BISWAS <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MS N DEKA MS H BETALA MS A HUSSAIN MR I CHAKMA MR. S. K. CHAKMA MR A.K. HAJONG	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T

**- ADMISSION WITH NOTICE SERVED - REPLY FILED -**

12	<a href="#">PIL/68/2023</a>	SANDEEP CHAMARIA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. S CHAMARIA PETITIONER IN PERSON	MR. K N CHOUDHURY (R- 3,4,5,6) MR. B K MAHAJAN (R- 3,4,5,6) GA, ASSAM MR. D K DAS (R-3,4,5,6) MR. P MAHANTA (R-7) MR P P MEDHI (R-3,4,5,6)
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LEAVE NOTE OF ADVOCATES FOR 13/12/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
3)	MD. I HUSSAIN	22-11-2024	To	20-12-2024
4)	MR S SARMA	22-11-2024	To	15-02-2025
5)	MR J DAS	28-11-2024	To	31-12-2024
6)	MS. D SAIKIA	04-12-2024	To	10-01-2025
7)	MR. U K BORTHAKUR	30-11-2024	To	15-12-2024
8)	MR. N BARUAH	02-12-2024	To	15-12-2024
9)	MR. A R BHUYAN	03-12-2024	To	03-01-2025
10)	MR. B K DAS	05-12-2024	To	20-12-2024
11)	MS. P DAS	05-12-2024	To	20-12-2024
12)	MS.SHOMA DASGUPTA	04-12-2024	To	20-01-2025
13)	MS SUPRIYA DASGUPTA	04-12-2024	To	31-01-2025
14)	MR B K SARMA	05-12-2024	To	13-12-2024
15)	MR. S SINHA	05-12-2024	To	20-12-2024
16)	MR. D KAKOTI	06-12-2024	To	15-12-2024
17)	MR. R HUSSAIN	06-12-2024	To	20-12-2024
18)	MR. M SHARMA	09-12-2024	To	13-12-2024
19)	MRS. M A OZAH	09-12-2024	To	13-12-2024
20)	MR. R P SINGH	10-12-2024	To	17-12-2024
21)	MRS. A GAYAN	09-12-2024	To	13-12-2024
22)	MR J ISLAM	10-12-2024	To	24-12-2024

23)	MR. S BAROOAH	10-12-2024	To	13-12-2024
24)	MR I HASSAN	11-12-2024	To	20-12-2024
25)	MR B PRASAD	09-12-2024	To	20-12-2024
26)	MR. S P ROY	10-12-2024	To	20-12-2024
27)	MR. S K SAHARIAH	10-12-2024	To	20-12-2024
28)	MR B D DAS	13-12-2024	To	16-12-2024
29)	MR. Y S MANNAN	12-12-2024	To	13-12-2024
30)	MR M Z AHMED	13-12-2024	To	17-12-2024
31)	MS. B DUTTA	13-12-2024	To	17-12-2024
32)	MR. A M DUTTA	13-12-2024	To	17-12-2024
33)	MR. A BHATTACHARYA	13-12-2024	To	13-12-2024



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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR**

**COURT NO: 2**

**[CIVIL BENCH-II]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	<a href="#">WP(C)/2846/2019</a>	BASAB CHANDRA PATHAK <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. R. C. SAIKIA MS. K SAIKIA MS. B PHOM	SC, SEC. EDU.
2	<a href="#">WP(C)/4606/2024</a>	MONOWARA BEGUM <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR J ABEDIN MR. S C BISWAS MS. K L R YANTHAN MS A DAS MS. U NANDA MS A BORAH MS. J GHOSH MR. A K DAS	GA, ASSAM SC, SEC. EDU.
3	<a href="#">WP(C)/4928/2024</a>	MD. ABDUL AZIZ SK <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR T H HAZARIKA MR M CHETIA MR A RASHID MR. K ISLAM MR. D ROY	GA, ASSAM SC, EDU
4	<a href="#">WP(C)/5021/2024</a>	JAHANAR BEGUM @ JAHANARA BEGUM <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. S DAS MD A S AHMED	SC, ELEM. EDU
5	<a href="#">WP(C)/5265/2024</a>	JULKARNAIN AHMED <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	M M RAHMAN MR. A HOQUE	SC, HIGHER EDU
	<b>WITH</b> <a href="#">I.A.(Civil)/3154/2024</a> <b>in</b> <a href="#">WP(C)/5265/2024</a>	JULKARNAIN AHMED <b>Versus</b> THE STATE OF ASSAM AND ANR	M M RAHMAN	SC, HIGHER EDU
6	<a href="#">WP(C)/5418/2024</a>	MD. ABDUL HANNAN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. P MAHANTA C SARMA V KHAKHALARY	SC, HIGHER EDU
7	<a href="#">WP(C)/6424/2024</a>	BINOY KUMAR NATH AND 29 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR A C BORBORA MRS. R BORBORA MR. U SAIKIA NOORE BEGUM	SC, SEC. EDU. SC, FINANCE
8	<a href="#">WP(C)/6434/2024</a> FIXED	DR. JANIFA KAIFEE AHMED <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. S K TALUKDAR MR. J M A CHOUDHURY MR. A B T HAQUE L TUBIN L P BORAH	DY.S.G.I. SC, HEALTH

9	<a href="#">WP(C)/6650/2024</a>	BRINDA BARUAH @ BRINDA BARUAH DUTTA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. D BORAH MR. R DOWARAH	SC, AG (A AND E) GA, ASSAM SC, FINANCE SC, EDU
10	<a href="#">WP(C)/6662/2024</a>	JITUMONI SAIKIA <b>Versus</b> THE UNIVERSITY GRANTS COMMISSION AND 2 ORS.	MR. A GOGOI LEGAL AID COUNSEL	GA, ASSAM SC, U G C
11	<a href="#">WP(C)/6674/2024</a>	JAKIR HUSSAIN AND 155 ORS. <b>Versus</b> THE STATE OF ASSAM AND 11 ORS.	MR G U AHMED MR. R ISLAM MR N SARMA MS S. MEHJABIN	SC, ELEM. EDU GA, ASSAM SC, SEC. EDU. SC, FINANCE
12	<a href="#">WP(C)/6693/2024</a>	PRACHI BASUMATARY <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR. A K PURKAYASTHA MR. S SHARMA B RONGHANGPI	DY.S.G.I. SC, CBSE
13	<a href="#">WP(C)/6698/2024</a>	NURUL ISLAM AND 10 ORS. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. M A I HUSSAIN N ISLAM	SC, ELEM. EDU
<b><u>ORDER (STAY VACATING)</u></b>				
14	<a href="#">I.A.(Civil)/3873/2024</a> in <a href="#">WP(C)/5772/2023</a>	SHALEMA BEGUM <b>Versus</b> MD. SAHIDUL ISLAM AND 7 ORS	MR. A R BHUYAN(R-8) MR F U BARBHUIYA MR F U BARBHUIYA MR. S H ZAMAN(R-8) MR N Z CHOUDHURY(R-8)	SC, ELEM. EDU GA, ASSAM MR. B HUSSAIN
	<b>WITH</b> <a href="#">WP(C)/5772/2023</a>	MD. SAHIDUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. A K HUSSAIN MR. B HUSSAIN MR A HAQUE	SC, ELEM. EDU MR. A R BHUYAN(R-8) GA, ASSAM MR F U BARBHUIYA (R-8) MR. M A I HUSSAIN (R-7) MR. S H ZAMAN(R-8) MR N Z CHOUDHURY(R-8)
	<b>WITH</b> <a href="#">I.A.(Civil)/3653/2023</a> in <a href="#">WP(C)/5772/2023</a>	ALAL UDIN AHMED <b>Versus</b> MD. SAHIDUL ISLAM AND 7 ORS.	MR. M A I HUSSAIN N ISLAM	SC, ELEM. EDU GA, ASSAM MR. B HUSSAIN
<b><u>ADMISSION</u></b>				
15	<a href="#">WP(C)/2246/2017</a>	PAYODHAR KALITA <b>Versus</b> THE STATE OF ASSAM and 4 ORS.	MR.J I BORBHUIYA MR.L MOHAN MRS.K H CHOUDHURY MR.R ALI MS.J BEGUM	MR.R C SAIKIA(R-5) MRG K SINGH(R-5) MS.K SAIKIAR-5 SC, SECONDARY EDUCATION SC, BTC
	<b>WITH</b> <a href="#">WP(C)/1885/2023</a>	SMTI CHITRALEKHA KONWAR <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	GA, ASSAM MR. J C GOGOI (R-7) MR. K KALITA (R-7) MR B ISLAM (R-7) SC, SEC. EDU.
	<b>WITH</b> <a href="#">I.A.(Civil)/1616/2023</a> in <a href="#">WP(C)/1885/2023</a>	KHANINDRA CHANGMAI <b>Versus</b> SMTI CHITRALEKHA KONWAR AND 6 ORS.	MR. J C GOGOI MR B ISLAM	GA, ASSAM MR. J I BORBHUIYA
17	<a href="#">WP(C)/5967/2017</a>	BHABA KANTA MILI and 2 ORS. <b>Versus</b> THE STATE OF ASSAM and 4 ORS.	MRS. K DEVI MR.D PEGU MR.N ANAND MR. U K BARMAN MR.H ALI MS S A KHALIFA	MR.B GOGOI SC, SECONDARY EDUCATION SC, FINANCE
	<b>WITH</b> <a href="#">WP(C)/1147/2022</a>	BENUDHAR KATAKI AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MRS. K DEVI MS S A KHALIFA	SC, SEC. EDU. SC, FINANCE

19	<b>WITH</b> <a href="#">WP(C)/1911/2022</a>	KRISHNA KANTA DOIMARY AND 4 OTHRS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MRS. K DEVI MS S A KHALIFA	SC, SEC. EDU. SC, FINANCE
20	<a href="#">WP(C)/6252/2019</a>	RABIA BEGUM CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR M J QUADIR MR. K MIRA MR. F RAHMAN	GA, ASSAM SC, SEC. EDU.
21	<b>WITH</b> <a href="#">WP(C)/1939/2018</a>	RABIA BEGUM CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR M J QUADIR MR. N ANSARI	GA, ASSAM MR F U BARBHUIYA MS S DAS SC, SEC. EDU.
22	<a href="#">WP(C)/4239/2021</a>	SIDHESWAR KALITA AND 11 ORS <b>Versus</b> THE BODOLAND TERRITORIALCOUNCIL AND 5 ORS	MRS. K DEVI MS S A KHALIFA	SC, BTC SC, FINANCE DEPTT.
23	<a href="#">WP(C)/5674/2022</a>	PADMINI BALA NARZARY <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MS J DEKA MS. A TALUKDAR S BORA	SC, HIGHER EDU MR. S K SINHA (R-5) SC, BTC MR. A THAKURIA (R-4)
24	<a href="#">WP(C)/3944/2023</a> FIXED	DUKHI RAM RAY <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. K R PATGIRI MS CHITRALEKHA DAS MS. U HAZARIKA	SC, ELEM. EDU GA, ASSAM MS. S D SAIKIA (r-6)
25	<a href="#">WP(C)/4998/2023</a> FIXED	MAMTAZ BEGUM BARBHUYAN <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. M U MAHMUD MR S H MAHMUD MR S ISLAM MR. S. SUR MR S AFRIDI D J BARMAN	SC, ELEM. EDU GA, ASSAM SC, AG MR H R CHOUDHURY (R-9) S. TALUKDAR (R-9) A S PRODHANI (R-9) SC, FINANCE
	<b>WITH</b> <a href="#">I.A.(Civil)/3342/2023</a> in <a href="#">WP(C)/4998/2023</a>	MAMTAZ BEGUM BARBHUYAN, <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. M U MAHMUD MR S H MAHMUD MR S ISLAM MR. S. SUR MR S AFRIDI D J BARMAN	SC, ELEM. EDU GA, ASSAM SC, AG SC, FINANCE
26	<a href="#">WP(C)/6231/2023</a> B/O	RAFTAB UDDIN MAZUMDER AND ANR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. N H BARBHUIYA MS. N.A. LASKAR MS. S. DEY	SC, ELEM. EDU
27	<a href="#">WP(C)/7340/2023</a> FIXED	JAKIR HUSSAIN LASKAR AND 9 ORS. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. N HAQUE MR. A K AZAD MR M HUSSAIN	SC, ELEM. EDU SC, FINANCE
28	<a href="#">WP(C)/1426/2024</a> FIXED	JATIN HAZARIKA @ JATIN KR HAZARIKA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. S BORTHAKUR MS. S KAKATI	SC, ELEM. EDU SC, SCERT, ASSAM SC, SCERT, ASSAM GA, ASSAM MR. B CHOUDHURY MR. B CHOUDHURY SC, FINANCE DEPTT.
29	<a href="#">WP(C)/1728/2024</a>	BANANI DEB <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. P J SAIKIA MS. M PAUL MS. S P DAS	SC, AG (A AND E) GA, ASSAM MR. A CHAMUAH (r-8) SC, SEC. EDU. SC, FINANCE
30	<a href="#">WP(C)/2724/2024</a> FIXED, <a href="#">WP(C)/6595/2023</a> , Cont.Cas(C)/206/2024, <a href="#">WP(C)/1492/2024</a> (ALL D/O)	SUPARNA ROY <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MS. R CHOUDHURY MS F N ZAMAN MS. B. HAZARIKA	SC, ELEM. EDU
31	<a href="#">WP(C)/3430/2024</a> FIXED	MD. ANUWAR HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. M A SHEIKH MS. A BEGUM MR M H CHOUDHURY MS F INTAZ	MD. A HASSAN(R-4) M AHMED(R-4) MR. W A SHEIKH (R-5) SC, SEC. EDU.
32	<a href="#">WP(C)/4212/2024</a>	HAM-AK RURAL COLLEGE OF EDUCATION <b>Versus</b> THE REGISTRAR GAUHATI UNIVERSITY AND 2 ORS	MR. A C BURAGOHAIN MS. H BORAH MS. S NATH	SC, N C T E SC, G U

33	<a href="#">WP(C)/4915/2024</a>	DINESWAR BONGTHAI <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MD B ISLAM MR S HUSSAIN MR A ALAM MS. J AHMED MR. S S AHMED	SC, ELEM. EDU
34	<a href="#">WP(C)/4983/2024</a> FIXED	GOPAL BHOWMIK AND 9 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. M KHAN MR A K DAS MS J AKTAR	GA, ASSAM SC, SEC. EDU. SC, SEBA
<b>ORDERS</b>				
35	<a href="#">Cont.Cas(C)/664/2015</a>	SMTI RENUMAI DUTTA and 40 ORS <b>Versus</b> PREETOM SAIKIA and 2 ORS	MR.R SARMA MR.P P BARUAH	MR.R DEKA(R-1) MR.R MAZUMDARR-1to3 MR.N SARMA(R-2&3) MR.D CHETIA(R-1 to 3)
36	<a href="#">Cont.Cas(C)/520/2016</a> FIXED	MUHIM KONWAR <b>Versus</b> PREETOM SAIKIA and ORS	MR.N N B CHOUDHURY MR.A GOHAIN	MR.D SAIKIA(R- 1&2) MR.D CHETIA(R-3) MR.A DEKA(R-2)
37	<a href="#">Cont.Cas(C)/108/2017</a>	SMT. NANIMA CHUTIA <b>Versus</b> SRI PREETOM SAIKIA and 2 ORS.	MR.U J SAIKIA MR.A GOHAIN	MR.D SAIKIA(R-1)(R-2) MR.B CHOUDHURY(R-2) MS.S RASUL R-1 MR.S M T CHISTIE(R-1)
38	<a href="#">Cont.Cas(C)/123/2017</a>	TULESWAR DEORI <b>Versus</b> PREETOM SAIKIA and 2 ORS.	MR.U J SAIKIA MR.A GOHAIN	MR.D SAIKIAR-2R-1 MR.N SARMA(R-2)(R-1)
39	<a href="#">Cont.Cas(C)/236/2017</a>	NAVAJYOTI HANDIQUE <b>Versus</b> PREETOM SAIKIA and 3 ORS.	MR.U J SAIKIA MR.A GOHAIN	MR.D SAIKIA(SR.ADV.)(R-1)(R-2) MR.B CHOUDHURYR-2 MR.A DEKA(R-1)
40	<a href="#">Cont.Cas(C)/363/2017</a>	KABITA PHUKON <b>Versus</b> PRITAM SAIKIA and 4 ORS.	MR.P TALUKDAR MS.B BORAH	MR.D SAIKIA(Sr.Adv.)(R-2)(R-1) MR.M R LASKAR(R-1) MR.B GOGOI(R-5) MS.N PHUKAN(R-1) MR.P NAYAK(R-5) MR.N SARKAR(R-2) MR.S RASULR-2
41	<a href="#">Cont.Cas(C)/487/2017</a>	SUNIL DULAKHORIA AND 9 ORS <b>Versus</b> PREETAM SAIKIA AND 3 ORS	MR. A BHATTACHARJEE MD. S U AHMED MR A HAWARI	MS U DAS (R-4) MR. D SAIKIA (Sr.Adv.)(R-2)(R-1) MS. A VERMA (R-4) MS. S KHANIKAR (R-4) MR. N SARMA R-2 MD. S ISLAM MR. A DEKA (R-1)
42	<a href="#">Cont.Cas(C)/489/2017</a>	PRASANTA GOGOI AND 17 ORS <b>Versus</b> PREETAM SAIKIA AND 3 ORS	MR.A BHATTACHARJEE MR.S U AHMED MRA HAWARI	MR.M R LASKAR(R-2) MS.A VERMAR-4 MR. K K DUTTA MR.N SARMA(R-2) MR D SAIKIA SR.ADV.(R
43	<a href="#">Cont.Cas(C)/574/2017</a>	NABAJYOTI NEOG <b>Versus</b> PREETOM SAIKIA and 3 ORS	MR.U J SAIKIA MR.A GOHAIN	MR. D SAIKIA MR. A DEKA
44	<a href="#">Cont.Cas(C)/592/2017</a>	MOUCHUMI CHETIA and 2 ORS. <b>Versus</b> PREETAM SAIKIA and 5 ORS.	MS.M DAS MR.S J SARMA MS.B TALUKDAR	MR. D SAIKIA MR. A DEKA MS U DAS MR. S M T CHISTIE
45	<a href="#">Cont.Cas(C)/623/2017</a>	SMTI. NIRU BORPATRA GOHAIN <b>Versus</b> PREETAM SAIKIA and ANR.	MR.N BORAH MR.H MAZUMDER	MR N SARMA
46	<a href="#">Cont.Cas(C)/372/2023</a>	AMAR SHEEL AND 2 ORS <b>Versus</b> NARAYAN KONWAR AND ANR	MRS. K BARPUZARI MR. A CHAMUAH MR. P K BHUYAN MR. S D ROY B DAS MR. C DAS	MR. D SAIKIA (R-2) MR. R MAZUMDAR (r-2)

47	<b>WITH</b> <a href="#">Cont.Cas(C)/370/2023</a>	NIRANJAN BORDOLOI <b>Versus</b> NARAYAN KONWAR AND ANR	MRS. K BARPUZARI MR. A CHAMUAH MR. P K BHUYAN MR. S D ROY B DAS MR. C DAS	MR. D SAIKIA (R-2) MR. R MAZUMDAR (R-2) MR. R MAZUMDAR (R-2) MR. P K BORAH (R-2)
48	<b>WITH</b> <a href="#">Cont.Cas(C)/373/2023</a>	MD. ABUL KALAM <b>Versus</b> NARAYAN KONWAR AND ANR	MRS. K BARPUZARI MR. A CHAMUAH MR. P K BHUYAN MR. S D ROY B DAS MR. C DAS	MR. D SAIKIA (r-2) MR. R MAZUMDAR (r-2) MR. P K BORAH (r-2)
49	<b>WITH</b> <a href="#">Cont.Cas(C)/385/2023</a>	SWARNA PRAVA BORDOLOI AND ANR <b>Versus</b> NARAYAN KONWAR AND ANR	MRS. K BARPUZARI MR. A CHAMUAH MR. S D ROY MR. C DAS	MR S NEOGI MR. R MAZUMDAR (R-1) MR B KAUSHIK MR B KAUSHIK
50	<a href="#">WP(C)/7304/2023</a> B/O	KHURSHED ALOM CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. S K DAS MR R KARIM MR D BARMAN	MR. K GOGOI SC, N M C SC, GMCH SC, HEALTH
	<b>WITH</b> <a href="#">I.A.(Civil)/3893/2024</a> in WP(C)/7304/2023	KHURSHED ALOM CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. S K DAS MR R KARIM MR D BARMAN	MR. K GOGOI SC, N M C SC, GMCH SC, HEALTH
51	<a href="#">MC/21/2024</a> IN REVIEW PET 140/2022 (D/O), WITH WP(C) 4477/2022 (D/O) in I.A.(Civil)/1217/2024	MD. TARIQUEL ISLAM <b>Versus</b> HAZI AMSAR ALI MUKTAR GIRLS SENIOR SECONDARY SCHOOL, AND 8 ORS.	M K BORAH	SC, SEC. EDU.
	<b>WITH</b> <a href="#">I.A.(Civil)/1217/2024</a>	MD. TARIQUEL ISLAM <b>Versus</b> HAZI AMSAR ALI MUKTAR GIRLS SENIOR SECONDARY SCHOOL, AND 8 ORS.	M K BORAH	MR. P MAHANTA(R-2,9) MS. M BORGHAIN(R-2,9) SC, SEC. EDU. M DAS (R-2,9)
52	<a href="#">Cont.Cas(C)/167/2024</a>	GITALI BORDOLOI DAS <b>Versus</b> NARAYAN KONWAR AND ORS.	MR. B CHETRI	MR. K GOGOI(R-5) MR. D UPAMANYA(R-5)
53	<a href="#">Cont.Cas(C)/371/2024</a>	BIREN SAIKIA <b>Versus</b> MAMATA HOJAI	MR D DEKA MR. A Z AHMED MR N J KUMAR	
54	<a href="#">WP(C)/1095/2024</a>	JAHANGIR HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. J KALITA DIKSHITA DEKA	GA, ASSAM SC, SEC. EDU.
55	<a href="#">I.A.(Civil)/1513/2024</a> in WP(C)/1623/2024	TAPESWARI BARO, <b>Versus</b> THE STATE OF ASSAM AND 7 ORs	A BORO	SC, ELEM. EDU MR. NAYAN J. MEDHI SC, BTC
	<b>WITH</b> <a href="#">WP(C)/1623/2024</a> CAVT. NO. 03202/024,	RUNUMI PRIYA DEVI <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MRS. R DEVI DR ANKIT TODI MR. N J MEDHI	SC, ELEM. EDU MR. A BORO (r-7) MR. S BASUMATARY (r-7) H. DAIMARY SC, BTC FOR CAVEATOR
56	<b>WITH</b> <a href="#">Cont.Cas(C)/258/2024</a>	TAPESWARI BARO <b>Versus</b> JAGADISH PRASAD BRAHMA	MR H P GUWALA MR. A BORO	MR. D SAIKIA(R-2) MR. R BORPUJARI(R-2) MR A NATH (R-3) MR. B GOGOI(R-2) DR ANKIT TODI(R-3) MR P NAYAK(R-2) MR. NAYAN J. MEDHI(R-3) MR A CHALIHA(R-2)



57	<a href="#">I.A.(Civil)/3209/2024</a> FIXED in WP(C)/3244/2024	THE HEADMASTER, DAKHIN KHATOWAL MIDDLE ENGLISH MADRASSA <b>Versus</b> 1178 NO. DAKHIN KHATOWAL MUKTAB SCHOOL AND 8 ORS	MR. R SARMA	MR J C BORAH
	<b>WITH</b> <a href="#">WP(C)/3244/2024</a>	1178 NO. DAKHIN KHATOWAL MUKTAB SCHOOL AND ANR <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR J C BORAH	SC, ELEM. EDU GA, ASSAM MR. R SARMA (R-8) MR. B CHOUDHURY SC, SSA,,
	<b>WITH</b> <a href="#">I.A.(Civil)/3019/2024</a> in WP(C)/3244/2024	1178 NO. DAKHIN KHATOWAL MUKTAB SCHOOL AND ANR <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR J C BORAH	SC, ELEM. EDU GA, ASSAM MR. R SARMA (R-8)
58	<a href="#">WP(C)/3514/2024</a> B/O	SAHABUDDIN BARBHUIYA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. A M BARBHUIYA MS A BEGUM S. M. ZINNA	SC, ELEM. EDU

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LEAVE NOTE OF ADVOCATES FOR 13/12/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
3)	MD. I HUSSAIN	22-11-2024	To	20-12-2024
4)	MR S SARMA	22-11-2024	To	15-02-2025
5)	MR J DAS	28-11-2024	To	31-12-2024
6)	MS. D SAIKIA	04-12-2024	To	10-01-2025
7)	MR. U K BORTHAKUR	30-11-2024	To	15-12-2024
8)	MR. N BARUAH	02-12-2024	To	15-12-2024
9)	MR. A R BHUYAN	03-12-2024	To	03-01-2025
10)	MR. B K DAS	05-12-2024	To	20-12-2024
11)	MS. P DAS	05-12-2024	To	20-12-2024
12)	MS.SHOMA DASGUPTA	04-12-2024	To	20-01-2025
13)	MS SUPRIYA DASGUPTA	04-12-2024	To	31-01-2025
14)	MR B K SARMA	05-12-2024	To	13-12-2024
15)	MR. S SINHA	05-12-2024	To	20-12-2024
16)	MR. D KAKOTI	06-12-2024	To	15-12-2024
17)	MR. R HUSSAIN	06-12-2024	To	20-12-2024
18)	MR. M SHARMA	09-12-2024	To	13-12-2024
19)	MRS. M A OZAH	09-12-2024	To	13-12-2024
20)	MR. R P SINGH	10-12-2024	To	17-12-2024
21)	MRS. A GAYAN	09-12-2024	To	13-12-2024
22)	MR J ISLAM	10-12-2024	To	24-12-2024
23)	MR. S BAROOAH	10-12-2024	To	13-12-2024
24)	MR I HASSAN	11-12-2024	To	20-12-2024
25)	MR B PRASAD	09-12-2024	To	20-12-2024
26)	MR. S P ROY	10-12-2024	To	20-12-2024
27)	MR. S K SAHARIAH	10-12-2024	To	20-12-2024
28)	MR B D DAS	13-12-2024	To	16-12-2024
29)	MR. Y S MANNAN	12-12-2024	To	13-12-2024
30)	MR M Z AHMED	13-12-2024	To	17-12-2024
31)	MS. B DUTTA	13-12-2024	To	17-12-2024
32)	MR. A M DUTTA	13-12-2024	To	17-12-2024
33)	MR. A BHATTACHARYA	13-12-2024	To	13-12-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:30 PM**

**[ For Friday,13th December 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK**

**COURT NO: 3**

**[CRIMINAL BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION (BA)</b>				
1	<a href="#">Bail Appln./3815/2024</a>	NIZAM UDDIN <b>Versus</b> THE STATE OF ASSAM	MR. C K NATH MR. S MUNIR MR. AJAY SARMA	PP, ASSAM
2	<a href="#">Bail Appln./3816/2024</a>	MOHAR ALI AND ANR <b>Versus</b> THE STATE OF ASSAM	TUN RAJKHOWA	PP, ASSAM
3	<a href="#">Bail Appln./3817/2024</a>	SADDAM HUSSAIN AND ANR. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MD. A HUSSAIN MR. K ALOM MR. T ISLAM J RAHMAN	PP, ASSAM
4	<a href="#">Bail Appln./3819/2024</a>	TAPAN RABHA AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. A PARAMANIK P. KALITA	PP, ASSAM
5	<a href="#">Bail Appln./3820/2024</a>	MD RAHIMUDDIN <b>Versus</b> THE STATE OF ASSAM,	MR G PHUKAN MS A GOGOI	PP, ASSAM
6	<a href="#">Bail Appln./3821/2024</a>	MD. JULHASH ALI @ MANIK ALI <b>Versus</b> THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM MR S K CHHETRY MS. A AKHTAR	PP, ASSAM
7	<a href="#">Bail Appln./3822/2024</a>	BITUL SENAPATI <b>Versus</b> THE STATE OF ASSAM	MR. P P DUTTA MS P SARMA MS. P P DAS	PP, ASSAM
8	<a href="#">Bail Appln./3823/2024</a>	MD ARIFUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR A KHANIKAR R L CHUTIA	PP, ASSAM
9	<a href="#">Bail Appln./3824/2024</a>	MD RUHUL AMIN <b>Versus</b> THE STATE OF ASSAM	MR G PHUKAN MS A GOGOI	PP, ASSAM
10	<a href="#">Bail Appln./3825/2024</a>	RAJU DOLEY AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. J C GOGOI MR B ISLAM	PP, ASSAM
11	<a href="#">Bail Appln./3829/2024</a>	HUSSAIN ALI @ HOSSAIN ALI <b>Versus</b> THE STATE OF ASSAM	MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MD A RAHMAN SAMIM RAHMAN ISHANI SHOME	PP, ASSAM

**MOTION**

12	<a href="#">AB/3273/2024</a>	AJGAR ALI AND 12 ORS. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. S ISLAM MR A HAWARI A R MONDAL	PP, ASSAM
13	<a href="#">AB/3275/2024</a>	BIJAY KUMAR CHOUDHARY <b>Versus</b> THE STATE OF ASSAM	MS. S B CHOUDHURY MR. S K DAS	PP, ASSAM
14	<a href="#">AB/3283/2024</a>	OMAR ALI <b>Versus</b> THE STATE OF ASSAM	MR. T DEURI MD A RAHMAN MRS. R S DEURI MS A DAS MS. L WANGSA	PP, ASSAM
<b><u>BAIL HEARING (BA)</u></b>				
15	<a href="#">Bail Appln./1857/2024</a> WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	ABDUL KHALEK <b>Versus</b> THE STATE OF ASSAM AND ANR.	MRS S RAHANA MR. A M AHMED P. GHOSH	MS. T SOM(R-2) MS S ISLAM(R-2) PP, ASSAM
16	<a href="#">Bail Appln./1926/2024</a> WITH CASE RECORD (SCANNED COPY) <b>WITH</b>	PREM GOGOI <b>Versus</b> THE STATE OF ASSAM	MR. R SEKHAR A BORMAN	PP, ASSAM
17	<a href="#">Bail Appln./1932/2024</a>	JHON PATIR <b>Versus</b> THE STATE OF ASSAM	MR. B PHUKAN MR. P K GOGOI	PP, ASSAM
18	<a href="#">Bail Appln./3101/2024</a> WITH CASE RECORD(SCANNED COPY), FIXED	ABDUL RASHID ALIAS BROILER <b>Versus</b> THE STATE OF ASSAM	MR. S A HUSSAIN MR D J HALOI S AHMED G BORO R BARMAN	PP, ASSAM
19	<a href="#">Bail Appln./3286/2024</a> FIXED	MD MAINUR RABBANI @ SADDAM AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. SURAJIT DAS A W AMAN MR SARFRAZ NAWAZ MD A RAHMAN SAMIM RAHMAN ISHANI SHOME	PP, ASSAM
20	<a href="#">Bail Appln./3298/2024</a> WITH CASE RECORD(SCANNED COPY), FIXED	AKUM CHANG <b>Versus</b> THE STATE OF ASSAM	MRS. R MOMTAZ MRS. ROMA ENGTIPI MR ROBIUL HOQUE	PP, ASSAM
21	<a href="#">Bail Appln./3343/2024</a> WITH CASE RECORD(SCANNED COPY), FIXED	MOJIBAR RAHMAN @ MAJIBAR ALI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. M A MONDAL MR. A ISLAM	MS P DAS (AMICUS CURIAE, R-2) PP, ASSAM
22	<a href="#">Bail Appln./3395/2024</a> WITH CASE RECORD(SCANNED COPY), FIXED	MD NIJAM UDDIN <b>Versus</b> THE STATE OF ASSAM AND ANR	MD. M H CHOUDHURY MR MONZUR K CHOUDHURY MR. P CHAKRABORTY R. BARUAH MR. S N AHMED TANZIM L. CHOUDHURY	PP, ASSAM
23	<a href="#">Bail Appln./3411/2024</a> WITH CASE RECORD(SCANNED COPY), FIXED	MD ISTAK ALI @ KACHU <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. N ISLAM	PP, ASSAM
24	<a href="#">Bail Appln./3534/2024</a> WITH SCANNED COPY OF LCR	MUKSIDUR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND ANR	MR Z KAMAR MR. BISWAJIT TALUKDAR MR S J CHOUDHURY	PP, ASSAM
25	<a href="#">Bail Appln./3539/2024</a> WITH SCANNED COPY OF LCR	MAJIBUR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND ANR.	MRS S RAHANA MR. A M AHMED B DAS	PP, ASSAM
26	<a href="#">Bail Appln./3544/2024</a>	IMANUL @ EMMANUEL KUJUR AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. K BORUAH MR. M ALAM MS. P BORAH	PP, ASSAM
27	<a href="#">Bail Appln./3585/2024</a>	SANJAY PEGU AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. S MILI	PP, ASSAM
28	<a href="#">Bail Appln./3613/2024</a>	ANARUL ISLAM AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. D SARMAH S. J. SAHARIAH B. D. KAKATI	PP, ASSAM

29	<a href="#">Bail Appln./3625/2024</a> FIXED	JAHIR UDDIN <b>Versus</b> THE STATE OF ASSAM	MR A K AZAD MR N JAMAL MR. I HUSSAIN	PP, ASSAM
30	<a href="#">Bail Appln./3628/2024</a>	GAJEN LIMBU <b>Versus</b> CENTRAL BUREAU OF INVESTIGATION	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MD A RAHMAN SAMIM RAHMAN	SC, CBI
<b>BAIL HEARING</b>				
31	<a href="#">AB/1381/2024</a> WITH OFFICE NOTE, FIXED	INSAN ALI @ INSAN MIYA AND 4 ORS. <b>Versus</b> THE STATE OF ASSAM	MR A A DEWAN MS S. MEHJABIN MR H A RASHID	PP, ASSAM
32	<a href="#">AB/1746/2024</a> FIXED	SAHIDUL ISLAM MIAH <b>Versus</b> THE STATE OF ASSAM	MR M BEZBARUAH MR. A LAL MR A BRAHMA	PP, ASSAM
33	<a href="#">AB/2471/2024</a> WITH CASE DIARY(SCANNED COPY), FIXED	GIASUDDIN ALIAS GIYASH UDDIN <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. M U MAHMUD MRS. M SAIKIA MR S H MAHMUD MR S ISLAM MS. D BORA	MR. A PHUKAN, Amicus Curiae, (R-2) PP, ASSAM
34	<a href="#">AB/2756/2024</a> WITH OFFICE NOTE, FIXED	YAR RAHMAN SHAH @ YAR MOHAMMAD <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A Z AHMED	MS. M K BROWN, Amicus Curiae(R) PP, ASSAM
35	<a href="#">AB/2770/2024</a> FIXED	ADVOCATE REETAM SINGH <b>Versus</b> STATE OF ASSAM	MR H R A CHOUDHURY MR. A M AHMED MS R DEKA	PP, ASSAM
36	<a href="#">AB/2854/2024</a> WITH SCANNED COPY OF CASE DIARY <b>WITH</b>	FOIZUDDIN AND ANR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. M K HUSSAIN MRS. S Y AHMED MR. M ALOM	MR N ZAMAN(R-2) PP, ASSAM
37	<a href="#">AB/2852/2024</a>	ILIAS RAHMATULLAH <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. M K HUSSAIN MRS. S Y AHMED MR. M ALOM	MR N ZAMAN (R-2) PP, ASSAM
38	<a href="#">AB/2929/2024</a> FIXED	SAFIKUL SAIKIA <b>Versus</b> THE STATE OF ASSAM	MR. A PAUL MD. M. ALI	PP, ASSAM
39	<a href="#">AB/2933/2024</a> FIXED	RUBUL AMIN @ RUBUL ALI AND ANR. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. U K BARMAN MR H ALI MR D PEGU MR. R KONWAR	PP, ASSAM
40	<a href="#">AB/2947/2024</a> FIXED	ABIR DUTTA <b>Versus</b> STATE OF ASSAM AND ANR	MR. L TALUKDAR MS K. KALITA MR H TALUKDAR S HUSSAIN	PP, ASSAM SC, WATER RESOURCE
41	<a href="#">AB/2959/2024</a>	ABU MD SAIDI HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ SAMIM RAHMAN A S CHOUDHURY	PP, ASSAM
42	<a href="#">AB/2987/2024</a> FIXED	ROBIUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MD R ISLAM MD IMRAN	PP, ASSAM
43	<a href="#">AB/2996/2024</a> FIXED	KHASNUR ALI AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. S MUNIR MR A RAHMAN	PP, ASSAM
44	<a href="#">AB/2999/2024</a>	SAMIDUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. A R SIKDAR MR. A HALIM MR F HAQUE	PP, ASSAM
45	<a href="#">AB/3007/2024</a> FIXED	MASUM UDDIN LASKAR @ MASUM AHMED LASKAR <b>Versus</b> THE STATE OF ASSAM	MR. R A CHOUDHURY MR. R A MAZUMDER	PP, ASSAM

46	<a href="#">AB/3039/2024</a> FIXED	ABDUL LATIF SK <b>Versus</b> CENTRAL BUREAU OF INVESTIGATION	MR. S ISLAM MR A HAWARI	SC, CBI
47	<a href="#">AB/3057/2024</a> FIXED	SHRI BULEN BORGHAIN <b>Versus</b> THE STATE OF ASSAM	MR. P BORDOLOI MS M NIROLA	PP, ASSAM
48	<a href="#">AB/3121/2024</a> FIXED	SUBHASH BORAH <b>Versus</b> THE STATE OF ASSAM	MR S BORTHAKUR MS. P BORAH MR. T BARUKIAL	PP, ASSAM
49	<a href="#">AB/3125/2024</a> WITH OFFICE NOTE	KHUSHKET ALI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. D K BAGCHI	PP, ASSAM
50	<a href="#">AB/3129/2024</a> WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	SRI MOHAMMAD SALIM @ MD SALIM KHAN @ MD SALIM <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. A K GUPTA MR. R S MISHRA MR K J SAIKIA	PP, ASSAM
51	<a href="#">AB/3138/2024</a> FIXED	ECHAK ALI <b>Versus</b> THE STATE OF ASSAM	MD B ISLAM MR. A A MONDAL MR A ALAM F KHATUN	PP, ASSAM
52	<a href="#">AB/3143/2024</a> WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	HIMANGSHU BAISHYA AND ANR. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. M KHAN MR A K DAS MS J AKTAR	PP, ASSAM
53	<a href="#">AB/3182/2024</a> FIXED	MD HAIDAR ALI, <b>Versus</b> THE STATE OF ASSAM	MR. C K NATH MR. S MUNIR MR. AJAY SARMA	MR. R ALI (INFORMANT) MR H A AHMED (INFORMANT) MR. R ISLAM (INFORMANT) PP, ASSAM

**ORDERS**

54	<a href="#">I.A.(CrI.)/372/2024</a> B/O in W.P.(CrI.)/13/2019 <b>WITH</b> <a href="#">W.P.(CrI.)/13/2019</a>	THE UNION OF INDIA AND 3 ORS <b>Versus</b> HITESH BARUAH  DR. HITESH BARUAH <b>Versus</b> THE UNION OF INDIA AND 3 ORS.	RANJIT KUMAR DEV CHOUDHURY  MR. K N CHOUDHURY MR. K N CHOUDHURY MR. M MAHANTA MR. R J DAS N GAUTAM	MR. S K MEDHI, SC- ENFORCEMENT DEPTT. ASSTT.S.G.I.
55	<a href="#">W.P.(CrI.)/14/2019</a>  <b>WITH</b> <a href="#">I.A.(CrI.)/318/2024</a> in W.P.(CrI.)/14/2019  <b>WITH</b> <a href="#">W.P.(CrI.)/15/2019</a>	DR. MIHIR KUMAR BARUAH <b>Versus</b> THE UNION OF INDIA AND 3 ORS.  THE UNION OF INDIA AND 3 ORS <b>Versus</b> DR. MIHIR KUMAR BARUAH	MR. K N CHOUDHURY MR. M MAHANTA MR. N BARUAH  RANJIT KUMAR DEV CHOUDHURY	MR. S K MEDHI, SC- ENFORCEMENT DEPTT. ASSTT.S.G.I.  MR. K N CHOUDHURY MR. M MAHANTA MR. N BARUAH
56	<a href="#">W.P.(CrI.)/15/2019</a>  <b>WITH</b> <a href="#">I.A.(CrI.)/321/2024</a> in W.P.(CrI.)/15/2019	DHARANI DHAR BARUAH <b>Versus</b> THE UNION OF INDIA AND 3 ORS.  THE UNION OF INDIA, <b>Versus</b> DHARANI DHAR BARUAH,	MR. K N CHOUDHURY MR. M MAHANTA MR. N BARUAH  RANJIT KUMAR DEV CHOUDHURY	MR. S K MEDHI, SC- ENFORCEMENT DEPTT. ASSTT.S.G.I.
57	<a href="#">I.A.(CrI.)/1186/2024</a> WITH SCANNED COPY OF CASE DIARY in AB/2566/2024 <b>WITH</b> <a href="#">AB/2566/2024</a>	ISOB ALI <b>Versus</b> THE STATE OF ASSAM	MR B BORA PRANJAL SINGHA RAJA MR A B DUTTA	PP, ASSAM
58	<a href="#">I.A.(CrI.)/1219/2024</a> AB 1253/2024(D/O) in AB/1253/2024	ISOB ALI <b>Versus</b> THE STATE OF ASSAM  GAUTAM BARUAH <b>Versus</b> THE STATE OF ASSAM,	MR B BORA MR A B DUTTA  MR D J HALOI G BORO R BARMAN MS R.R.MECH	PP, ASSAM

59	<a href="#">I.A.(Civil)/1350/2024</a> FIXED in WP(C)/714/2022	DIRECTOR OF EMPLOYMENT AND CRAFTSMAN TRAINING AND ANR <b>Versus</b> PAPARI BARMAN AND 2 ORS	MR S P DAS	MR. B GOGOI, SC, FINANCE DEPARTMENT, ASSAM.
	<b>WITH</b> <a href="#">WP(C)/714/2022</a>	PAPARI BARMAN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR MINTU SAIKIA	GA, ASSAM SC, AG MR S P DAS (R.Nos. 3 & 4) MR. B GOGOI, SC, FINANCE DEPARTMENT, ASSAM.
60	<b>WITH</b> <a href="#">Cont.Cas(C)/769/2023</a>	PAPARI BARMAN <b>Versus</b> PABAN KR BORTHAKUR, I.A.S. AND 3 ORS	MR MINTU SAIKIA MR J FIRDAUS MS R DUTTA	

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LEAVE NOTE OF ADVOCATES FOR 13/12/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
3)	MD. I HUSSAIN	22-11-2024	To	20-12-2024
4)	MR S SARMA	22-11-2024	To	15-02-2025
5)	MR J DAS	28-11-2024	To	31-12-2024
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12)	MS.SHOMA DASGUPTA	04-12-2024	To	20-01-2025
13)	MS SUPRIYA DASGUPTA	04-12-2024	To	31-01-2025
14)	MR B K SARMA	05-12-2024	To	13-12-2024
15)	MR. S SINHA	05-12-2024	To	20-12-2024
16)	MR. D KAKOTI	06-12-2024	To	15-12-2024
17)	MR. R HUSSAIN	06-12-2024	To	20-12-2024
18)	MR. M SHARMA	09-12-2024	To	13-12-2024
19)	MRS. M A OZAH	09-12-2024	To	13-12-2024
20)	MR. R P SINGH	10-12-2024	To	17-12-2024
21)	MRS. A GAYAN	09-12-2024	To	13-12-2024
22)	MR J ISLAM	10-12-2024	To	24-12-2024
23)	MR. S BAROOAH	10-12-2024	To	13-12-2024
24)	MR I HASSAN	11-12-2024	To	20-12-2024
25)	MR B PRASAD	09-12-2024	To	20-12-2024
26)	MR. S P ROY	10-12-2024	To	20-12-2024
27)	MR. S K SAHARIAH	10-12-2024	To	20-12-2024
28)	MR B D DAS	13-12-2024	To	16-12-2024
29)	MR. Y S MANNAN	12-12-2024	To	13-12-2024
30)	MR M Z AHMED	13-12-2024	To	17-12-2024
31)	MS. B DUTTA	13-12-2024	To	17-12-2024
32)	MR. A M DUTTA	13-12-2024	To	17-12-2024
33)	MR. A BHATTACHARYA	13-12-2024	To	13-12-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:30 PM**

**[ For Friday,13th December 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA**

**COURT NO: 4**

**[CIVIL BENCH-IV]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	<a href="#">Cont.Cas(C)/671/2024</a> B/O	M/S JKB INDUSTRIES <b>Versus</b> BHASKAR JYOTI SARMA AND ANR	MR R CHAKRAVORTY S RABHA R BASUMATARY	
2	<a href="#">WP(C)/6143/2024</a> FIXED	ANUPAM DAS CHOUDHURY <b>Versus</b> THE ASSAM DISTRIBUTION POWER COMPANY LIMITED (APDCL) AND 6 ORS	MR. A DHAR MD F FARIDI	SC, APDCL
3	<a href="#">WP(C)/6152/2024</a> FIXED	M/S KURSEONG CARRIERS PVT. LTD. AND ANR. <b>Versus</b> ASSAM STATE TEXTBOOK PRODUCTION AND PUBLICATION CORPORATION LTD. (ASTPPC LTD.) AND ANR.	MR. I CHOWDHURY SR ADV MR B KAUSHIK MR. A R GOGOI MR. S HAZARIKA K BHARALI	SC, ASTP
	<b>WITH</b> <a href="#">I.A.(Civil)/3891/2024</a> <b>in</b> WP(C)/6152/2024	M/S KURSEONG CARRIERS PVT. LTD. AND ANR. <b>Versus</b> ASSAM STATE TEXTBOOK PRODUCTION AND PUBLICATION CORPORATION LTD. (ASTPPC LTD. AND ANR	MR. I CHOWDHURY SR ADV MR B KAUSHIK MR. A R GOGOI MR. S HAZARIKA K BHARALI	SC, ASTP
4	<a href="#">WP(C)/6158/2024</a> FIXED	MR. RIPONJYOTI SARMAH @ RIPON SARMAH <b>Versus</b> THE UNION OF INDIA AND ORS	DR R C BORPATRA GOHAIN MRS. S BORPATRA GOHAIN MR. R D PHUKAN MS P.HAZARIKA	DY.S.G.I.
5	<a href="#">WP(C)/6488/2024</a>	M/S EDEN COLD STORAGE PVT LTD <b>Versus</b> ASSAM POWER DISTRIBUTION COMPANY LIMITED AND 3 ORS	MRS. P GOSWAMI MR. SUMANTA TALUKDAR	SC, APDCL
6	<a href="#">WP(C)/6603/2024</a> FIXED	OM INTERNATIONAL AND ANR <b>Versus</b> METAL SCRAP TRADE CORPORATION LIMITED AND 7 ORS	MR R SINGHA MS S PATOWARY	SC, IWT
7	<a href="#">WP(C)/6625/2024</a> FIXED	HEMANTA BORA <b>Versus</b> OIL INDIA LTD AND 4 ORS	MR. S BANIK	SC, OIL
8	<a href="#">WP(C)/6649/2024</a>	RAJIB KUMAR CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR S P DAS MR. A DEKA MS C BORA MS. S BAISHYA	SC, GMC SC, G M D A

9	<a href="#">WP(C)/6655/2024</a>	SHANTI BORAH AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. M K CHOUDHURY MR P BHARDWAJ MR. M SARMA	GA, ASSAM SC, WATER RESOURCE
10	<a href="#">WP(C)/6678/2024</a>	ANUP TRADE AND TRANSPORT PVT. LTD., <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. B CHAKRABORTY MRS P HAZARIKA	DY.S.G.I.
11	<a href="#">WP(C)/6689/2024</a>	M/S PEACE ASSOCIATE <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. P D NAIR MR G ALAM MR. H ROHMAN MR S R A NASER	GA, ASSAM SC, GMC
12	<a href="#">WP(C)/6692/2024</a>	DIGANTA HAZARIKA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. P D NAIR MR G ALAM MR. H ROHMAN MR S R A NASER	GA, ASSAM SC, GMC
13	<a href="#">WP(C)/6699/2024</a>	LOBEN BATHARI <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR B PATHAK MR B HAZARIKA MR V KUMAR MS M TIWARI MR. M SHARMAH	GA, ASSAM SC, DIMA HASAO
14	<a href="#">WP(C)/6702/2024</a>	MD. AZAMUL HOQUE <b>Versus</b> UNION OF INDIA AND 3 ORS.	MR G N SAHEWALLA MR M SAHEWALLA MR H K SARMA MS K SARMA	DY.S.G.I.

**ORDER (STAY VACATING)**

15	<a href="#">I.A.(Civil)/3805/2024</a> in <a href="#">WP(C)/2636/2023</a>	THE UNION OF INDIA AND ANR <b>Versus</b> M S SAI CONSTRUCTION AND ANR	SANJAY KUMAR MEDHI	
	<b>WITH</b> <a href="#">WP(C)/2636/2023</a>	M/S SAI CONSTRUCTION AND ANR <b>Versus</b> THE UNION OF INDIA AND 4 ORS.	MR. A AHMED MS. D GOSWAMI	DY.S.G.I.

**ORDER (IMPLEADMENT OF PARTY)**

16	<a href="#">I.A.(Civil)/3767/2024</a> B/O in <a href="#">WP(C)/985/2023</a>	SAMSUDDIN AHMEED <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. M A SHEIKH MR. M A SHEIKH MS F INTAZ	GA, ASSAM SC, WATER RESOURCE
	<b>WITH</b> <a href="#">WP(C)/985/2023</a>	SAMSUDDIN AHMEED <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. M A SHEIKH MR. D K JAIN MS F INTAZ	GA, ASSAM SC, WATER RESOURCE
17	<a href="#">I.A.(Civil)/3846/2024</a> in <a href="#">WP(C)/307/2024</a>	M/S MEDHI ENTERPRISE <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	DR ANKIT TODI	SC, P AND R.D. GA, ASSAM
	<b>WITH</b> <a href="#">WP(C)/307/2024</a>	M/S MEDHI ENTERPRISE <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	DR ANKIT TODI MS S AGARWAL MS M PARBIN	SC, P AND R.D. GA, ASSAM
18	<a href="#">I.A.(Civil)/3847/2024</a> in <a href="#">WP(C)/1441/2024</a>	M/S B B ENTERPRISE <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	DR B P TODI DR ANKIT TODI MS M PARBIN	SC, P AND R.D. GA, ASSAM SC, A S E C
	<b>WITH</b> <a href="#">WP(C)/1441/2024</a>	M/S B B ENTERPRISE <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	DR B P TODI MR A NATH DR ANKIT TODI MS M PARBIN	SC, P AND R.D. GA, ASSAM SC, A S E C

**ADMISSION**

19	<a href="#">WP(C)/1928/2019</a>	M/S. NISHIKA ROADLINES <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR S S DEY MR. M NATH MR. A ROY MR. A BHATTACHARJEE MR. D J KAPIL	GA, ASSAM MR. N BARUAH MS. P DUTTA SC, F C I
20	<a href="#">WP(C)/6749/2019</a> FIXED	ANUJ CHUTIA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. P HAZARIKA MR. P K MUNIR MR. H S BORAH	GA, ASSAM



21	<a href="#">WP(C)/4992/2020</a> FIXED	M/S ARYAN MEDIA GROUP COMMUNICATION AND ARYAN FILMS AND ANR <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MS. S E AHMED MR. D R GOGOI	GA, ASSAM MR. M NATH, SC, PNRD MR. N BORA, SC, ASSAM STATE ELECTION COMMISSION MR N K DEV NATH, SC,P&RD DEPTT.
22	<a href="#">WP(C)/887/2021</a>	LUTFUR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY	GA, ASSAM
23	<a href="#">WP(C)/5356/2021</a>	MADHUKAR KARWA <b>Versus</b> THE ELECTRICITY OMBUDSMAN AND 3 ORS	MR. B BARUAH MR S HUSSAIN	SC, APDCL
24	<a href="#">WP(C)/5205/2022</a>	PREMUSH DAIMARY <b>Versus</b> THE BODOLAND TERRITORAL COUNCIL AND 5 ORS.	MR R DHAR MR B C MUCHAHARY MRS. A BASUMATARY	SC, BTC SC, PWD
25	<a href="#">WP(C)/686/2023</a>	BABUL NATH <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. B D DEKA MR. M P SARMA MR. A PHUKAN MS S SARMA HAZARIKA	GA, ASSAM SC, FOREST
26	<a href="#">WP(C)/6442/2023</a>	CHANDRESWAR BHARATI <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. R SARMA	SC, FOREST
27	<a href="#">WP(C)/81/2024</a> FIXED	THE GENERAL MANAGER, ROSEKANDY TEA ESTATE <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. M SAIKIA	GA, ASSAM SC, APDCL
	<b>WITH</b>			
28	<a href="#">WP(C)/646/2024</a>	THE GENERAL MANAGER, ROSEKANDY TEA ESTATE <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. M SAIKIA	SC, APDCL
29	<a href="#">WP(C)/2358/2024</a> B/O	NOBIN BORA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR S BORTHAKUR MS N DUTTA MR P H KONWAR	GA, ASSAM SC, EXCISE DEPTT.
30	<a href="#">WP(C)/2662/2024</a> B/O	ABDUL KHALEQUE AHMED <b>Versus</b> THE GUWAHATI MUNICIPAL CORPORATION AND 3 ORS	MR S BORTHAKUR MR P H KONWAR	GA, ASSAM SC, GMC
31	<a href="#">WP(C)/2735/2024</a> B/O	M/S GLOBAL ASSOCIATES AND ANR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. S BORA MS J RAJKUMARI	SC, P H E SC, FINANCE
32	<a href="#">WP(C)/2757/2024</a> B/O	M/S GLOBAL ASSOCIATES AND ANR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. S BORA MS J RAJKUMARI	SC, P H E SC, FINANCE
33	<a href="#">WP(C)/3545/2024</a>	JAMANUL WARIS TALUKDAR <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR S N ADHYAPAK MS B DAS	GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT SC, PWD
34	<a href="#">WP(C)/3938/2024</a> B/O	NIRMAL MUKHERJEE <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. M NATH MR. A BHATTACHARJEE MR. D J KAPIL D J CHAKMA	GA, ASSAM SC, GAD SC, PWD
35	<a href="#">WP(C)/4755/2024</a> B/O	NAYANMONI CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY MR A HOSSAIN	GA, ASSAM
36	<a href="#">WP(C)/4784/2024</a> B/O	MANORANJAN CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY MR A HOSSAIN	GA, ASSAM
37	<a href="#">WP(C)/5089/2024</a>	SAILAJA COMMERCIAL CONSTRUCTION PVT. LTD. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. J PATOWARY	GA, ASSAM SC, PWD SC, REVENUE

38	<a href="#">WP(C)/5139/2024</a> FIXED	JBR TECHNOLOGIES LTD <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. A JAHID MR N SARMA	GA, ASSAM MR A IKBAL SC, GMC
<b>ORDERS</b>				
39	<a href="#">I.A.(Civil)/1754/2024</a> FIXED in <a href="#">WP(C)/1356/2024</a>	NAVODAYA UNNAYAN SAMITI AND ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR P KATAKI MRS R BEGUM MR D KALITA MS. A LALA	GA, ASSAM SC, EXCISE DEPTT.
<b>WITH</b>				
	<a href="#">WP(C)/1356/2024</a>	DIPAMONI NATH MEDHI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR A CHOWDHURY MR. N J KHATANIAR	GA, ASSAM SC, EXCISE DEPTT.
40	<a href="#">WP(C)/4384/2024</a> B/O	ANJALI DAS <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY MR A HOSSAIN	GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 13/12/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
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8)	MR. N BARUAH	02-12-2024	To	15-12-2024
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12)	MS.SHOMA DASGUPTA	04-12-2024	To	20-01-2025
13)	MS SUPRIYA DASGUPTA	04-12-2024	To	31-01-2025
14)	MR B K SARMA	05-12-2024	To	13-12-2024
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20)	MR. R P SINGH	10-12-2024	To	17-12-2024
21)	MRS. A GAYAN	09-12-2024	To	13-12-2024
22)	MR J ISLAM	10-12-2024	To	24-12-2024
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24)	MR I HASSAN	11-12-2024	To	20-12-2024
25)	MR B PRASAD	09-12-2024	To	20-12-2024
26)	MR. S P ROY	10-12-2024	To	20-12-2024
27)	MR. S K SAHARIAH	10-12-2024	To	20-12-2024
28)	MR B D DAS	13-12-2024	To	16-12-2024
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30)	MR M Z AHMED	13-12-2024	To	17-12-2024
31)	MS. B DUTTA	13-12-2024	To	17-12-2024
32)	MR. A M DUTTA	13-12-2024	To	17-12-2024
33)	MR. A BHATTACHARYA	13-12-2024	To	13-12-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

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**[ For Friday,13th December 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE KALYAN RAI SURANA  
HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND**

**COURT NO: 6**

**[DIVISION BENCH-II]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	<a href="#">WP(C)/2592/2024</a> WITH LCR, B/O	ASAN ULLAH SK. @ ACHANULLAH SK. <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR S ISLAM J UDDIN MS. A KAUSHAR MS J MARIYAM	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
2	<a href="#">WP(C)/5903/2024</a> FIXED	BEGUM ZAN <b>Versus</b> UNION OF INDIA AND 6 ORS	MR. S B LASKAR MR. A S TAPADER MR. H A LASKAR MR M AHMED	GA, ASSAM DY.S.G.I. SC, F.T SC, ELECTION COMMISSION.
3	<a href="#">WP(C)/6509/2024</a> B/O	FEROJA BIBI @ FERREJA BIBI <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. A T SARKAR AMINUR RAHMAN	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
4	<a href="#">WP(C)/6596/2024</a>	SAMSER ALI @ SANGSER ALI <b>Versus</b> THE UNION OF INDIA AND 4 ORS	DR. P K GOSWAMI MR A BARMAN MR. H S BORAH	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
5	<a href="#">WP(C)/6656/2024</a>	KERAMAT ALI <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MS. D GHOSH	GA, ASSAM
	<b>WITH</b> <a href="#">I.A.(Civil)/3866/2024</a> <b>in</b> <a href="#">WP(C)/6656/2024</a>	KERAMAT ALI <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MS. D GHOSH	GA, ASSAM
6	<a href="#">WP(C)/6663/2024</a>	MD. ALA UDDIN <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR H R A CHOUDHURY MR. H ALI B BARMAN	GA, ASSAM DY.S.G.I. SC, F.T SC, ELECTION COMMISSION.
7	<a href="#">WP(C)/6677/2024</a>	KARIMAN BIBI <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MR. M I HUSSAIN MS. P AHMED N. UDDIN R KHA	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
8	<a href="#">WP(C)/6682/2024</a>	MD. JALIMUDDIN <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. A R SIKDAR MR. S I TALUKDAR MR. O FARUK	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T

9	<a href="#">WP(C)/6684/2024</a>	AMINA KHATUN @ AMENA KHATOON <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. A R SIKDAR MR. S I TALUKDAR MR. O FARUK	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
10	<a href="#">WP(C)/6686/2024</a>	MOMENA BIBI <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MD A RAHMAN SAMIM RAHMAN ISHANI SHOME	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
<b>ADMISSION</b>				
11	<a href="#">WP(C)/2786/2018</a> WITH LCR	SHAHATON BIBI @ SAHATON BIBI <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR B ISLAM MR. A DEB MR. A A R KARIM	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
12	<a href="#">WP(C)/3277/2018</a> WITH LCR	ABIRON BIBI <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MS. P BASFORE MR B SARKAR SC, ELECTION COMMISSION.	SC, NRC ASSTT.S.G.I. SC, F.T
13	<a href="#">WP(C)/5615/2018</a> WITH LCR	AMBIA KHATUN <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS MR. A MATIN	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
14	<a href="#">WP(C)/5848/2018</a> WITH LCR	JOLLY ROY <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. K SARMA MR P S DEKA MR. T K BANERJEE	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
15	<a href="#">WP(C)/5862/2018</a> WITH LCR	BISKA DAS <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MR J ISLAM MR. T MOHAMMAD	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
16	<a href="#">WP(C)/5867/2018</a> WITH LCR	ABHIRAM PAUL <b>Versus</b> UNION OF INDIA AND 4 ORS.	MR G P BHOWMIK MRS. M HORE	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
17	<a href="#">WP(C)/5908/2018</a> WITH LCR	KADER ALI <b>Versus</b> UNION OF INDIA AND 6 ORS.	MR J K PARAJULI MR. K LAHKAR	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
18	<a href="#">WP(C)/6094/2018</a> WITH LCR	DELOWARA BEGUM <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR. M A SHEIKH MR. M HUSSAIN MS F INTAZ MR. K U AHMED	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
19	<a href="#">WP(C)/6155/2018</a> WITH LCR	SANOWARA KHATUN <b>Versus</b> THE UNION OF INDIA AND 4 ORS.	MR B ISLAM MR A A DEWAN MR. J N ISLAM MS. P PHUKAN	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
20	<a href="#">WP(C)/6158/2018</a> WITH LCR	MEHER BANU BIBI <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. T H HAZARIKA MR S DEKA MR M CHETIA MR A RASHID MR. K ISLAM	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T

21	<a href="#">WP(C)/6295/2018</a> WITH LCR	KALPANA NAMODAS @ KALPANA SARKAR <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. S C BISWAS SUSHMITA SENGUPTA MR R KARIM MS A BORAH MS JWNGTHIMA BRAHMA	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
22	<a href="#">WP(C)/6299/2018</a> WITH LCR	RAJAB ALI @ RAJAT ALI AND 3 ORS. <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MR D BARMAN MR. K LAHKAR MR. K M HASSAN	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
23	<a href="#">WP(C)/7151/2018</a> WITH LCR	SHAIB ALI @ SAHEB ALI <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. M DUTTA MR N AHMED	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
24	<a href="#">WP(C)/7190/2018</a> WITH LCR	SUBHASH DEY @ SUBHASH CH. DEY <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. S C BISWAS MS A DAS MR. F A HASSAN MS A BORAH MS JWNGTHIMA BRAHMA	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
25	<a href="#">WP(C)/7204/2018</a> WITH LCR	ASHOK PAUL <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR J SHARMA MR G KAKOTI MR. H J RAI	SC, NRC MR J PAYENG ASSTT.S.G.I.
26	<a href="#">WP(C)/7438/2018</a> WITH LCR	SALIMA KHATUN <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MR. U DUTTA MS A DAS	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
27	<a href="#">WP(C)/7857/2018</a> WITH LCR	MUSSTT. RAMISA @ AMISA KHATUN <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. M U MAHMUD MR. A GONI MR. M ALI MR S ISLAM	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
28	<a href="#">WA/388/2022</a> WITH OFFICE NOTE	GAURAV UPADHYAY <b>Versus</b> THE STATE OF ASSAM AND 6 ORS. B	MR. K N CHOUDHURY MS. A VERMA MR. N J KHATANIAR	MR. K GOSWAMI (R6) MR. P HAZARIKA (R-5) R SARMAH (R6) MR H K NATH (R6) MR J BORAH (R6) P. BORAH (R-5) P. BORAH (R-5) SC, WPT AND BC
	<b>WITH</b> <a href="#">WA/13585/2024</a> (Filing Number)	GAURAV UPADHYAY <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. K P PATHAK	
	<b>WITH</b> <a href="#">I.A.(Civil)/3606/2024</a>	GAURAV UPADHYAY <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. K N CHOUDHURY MR. K P PATHAK MR BHARGAV DAS	GA, ASSAM G. GOSWAMI MR H K NATH MR J BORAH SC, WPT AND BC FOR CAVEATOR
30	<a href="#">WP(C)/5854/2022</a> WITH LCR, B/O	BARUN MANDAL <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR. M I HUSSAIN MR. S M RAHMAN N. UDDIN	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
31	<a href="#">WA/414/2024</a> WITH OFFICE NOTE, FIXED	NEELAM SAIKIA <b>Versus</b> THE STATE OF ASSAM AND 9 ORS	MR. M K CHOUDHURY MR. A PHUKAN MS S SARMA HAZARIKA	GA, ASSAM SC, APSC
32	<a href="#">WP(C)/3214/2024</a> WITH LCR, B/O	MUSSTT ULUFA KHATOON @ ULUPA KHATUN <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. A R SIKDAR MR. S I TALUKDAR MR A N IQBAL	GA, ASSAM DY.S.G.I. SC, F.T SC, ECI

33	<a href="#">WP(C)/5128/2024</a> WITH LCR, B/O	BASED ALI <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. B U LASKAR MR. A B ACONDA	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
34	<a href="#">WP(C)/5155/2024</a> B/O	SALAM ALI <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. B U LASKAR	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
	<b>WITH</b> <a href="#">I.A.(Civil)/3836/2024</a> in WP(C)/5155/2024	SALAM ALI <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. B U LASKAR	GA, ASSAM DY.S.G.I. SC, F.T SC, ECI
35	<a href="#">WP(C)/5821/2024</a> WITH LCR, FIXED	RAHIMAN NESSA <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR A ALI MS. M KHATUN MS K TAYE	GA, ASSAM DY.S.G.I. SC, F.T
36	<a href="#">WP(C)/5912/2024</a> FIXED	JAYNAL ABDIN @ JOYNAL <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MS. D GHOSH LEGAL AID COUNSEL	GA, ASSAM DY.S.G.I. SC, F.T SC, ELECTION COMMISSION.
	<b>WITH</b> <a href="#">I.A.(Civil)/3487/2024</a> in WP(C)/5912/2024	JAYNAL ABDIN @ JOYNAL <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MS. D GHOSH LEGAL AID COUNSEL	GA, ASSAM DY.S.G.I. SC, ELECTION COMMISSION. SC, F.T
37	<a href="#">WP(C)/6011/2024</a> WITH LCR, FIXED	SAHERA BEGUM <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. A R SIKDAR MR. S I TALUKDAR MS M SARMA	GA, ASSAM DY.S.G.I. SC, F.T SC, ELECTION COMMISSION.
<b>ORDERS</b>				
38	<a href="#">W.P.(CrI.)/33/2023</a>	MAN MOHAN SINGH SAHNI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MS. B CHOWDHURY	GA, ASSAM MR D DEKA(R-3)
39	<a href="#">W.P.(CrI.)/9/2024</a> FIXED	RUPA BORAH <b>Versus</b> THE STATE OF ASSAM 9 ORS	MS. T SOM MR. P TELI	GA, ASSAM
40	<a href="#">I.A.(Civil)/3241/2024</a> B/O in WP(C)/5398/2024	SUFIYA KHATUN <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR. M U MAHMUD MRS. M SAIKIA MR S H MAHMUD MR S ISLAM MS. D BORA MS. B CHETIA	GA, ASSAM DY.S.G.I. SC, F.T SC, ECI
	<b>WITH</b> <a href="#">WP(C)/5398/2024</a> WITH LCR	SUFIYA KHATUN <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR. M U MAHMUD MRS. M SAIKIA MR S H MAHMUD MR S ISLAM MS. D BORA MS. B CHETIA	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
41	<a href="#">I.A.(Civil)/3762/2024</a> in WP(C)/5640/2024	SIRAJUL HOQUE @ CHIRAJUL HOQUE <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. M A SHEIKH MS F INTAZ MR. W A SHEIKH	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
	<b>WITH</b> <a href="#">WP(C)/5640/2024</a>	SIRAJUL HOQUE @ CHIRAJUL HOQUE <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. M A SHEIKH MS F INTAZ MR. W A SHEIKH	GA, ASSAM DY.S.G.I. SC, F.T SC, ECI
42	<a href="#">I.A.(Civil)/3781/2024</a> WITH WP(C)/8243/2018 (D/O) in WP(C)/8243/2018	JAMILA KHATUN @ JUMILA KHATUN <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR H R A CHOUDHURY MR H AHMED MR. A MATIN	SC, NRC DY.S.G.I. SC, ELECTION COMMISSION. SC, F.T

43	<a href="#">I.A.(Civil)/3784/2024</a> in WP(C)/4869/2024	HANUFA KHATUN <b>Versus</b> THE UNION OF INDIA AND 9 ORS	MR. M U MONDAL MD. I H KHAN MR K ISLAM MR A ALIM SK MR. A W MONDAL	GA, ASSAM DY.S.G.I. SC, F.T SC, ECI
	<b>WITH</b> <a href="#">WP(C)/4869/2024</a> WITH LCR	HANUFA KHATUN <b>Versus</b> THE UNION OF INDIA AND 9 ORS	MR. M U MONDAL MD. I H KHAN MR K ISLAM MR A ALIM SK MR. A W MONDAL	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
44	<a href="#">I.A.(Civil)/3798/2024</a> in WP(C)/5648/2024	MD. SHAHER ALI <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. A R SIKDAR MR. S I TALUKDAR MR. O FARUK	GA, ASSAM DY.S.G.I. SC, F.T SC, ECI
	<b>WITH</b> <a href="#">WP(C)/5648/2024</a> WITH LCR	MD. SHAHER ALI <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. A R SIKDAR MR. S I TALUKDAR MR. O FARUK	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
	<b>WITH</b> <a href="#">I.A.(Civil)/3799/2024</a> in WP(C)/5648/2024	MD. SHAHER ALI <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. A R SIKDAR MR. S I TALUKDAR MR. O FARUK	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
45	<a href="#">I.A.(Civil)/3837/2024</a> in WP(C)/5397/2024	AHATAN NESSA @ ACHATAN NESSA <b>Versus</b> UNION OF INDIA AND 5 ORS	MR N AHMED MR N AHMED MR. S I TALUKDAR MR. M M ZAMAN	GA, ASSAM DY.S.G.I. SC, F.T SC, ECI
	<b>WITH</b> <a href="#">WP(C)/5397/2024</a> WITH LCR	AHATAN NESSA @ ACHATAN NESSA <b>Versus</b> UNION OF INDIA AND 5 ORS	MR. A R SIKDAR MR N AHMED MR. S I TALUKDAR MR. M M ZAMAN	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
46	<a href="#">WP(C)/4662/2024</a>	ABDUL AWAL <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. A R BHUYAN MR. Z KHALID MS. A. BORAH MR N A MAZARBHUIYA	GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 13/12/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
3)	MD. I HUSSAIN	22-11-2024	To	20-12-2024
4)	MR S SARMA	22-11-2024	To	15-02-2025
5)	MR J DAS	28-11-2024	To	31-12-2024
6)	MS. D SAIKIA	04-12-2024	To	10-01-2025
7)	MR. U K BORTHAKUR	30-11-2024	To	15-12-2024
8)	MR. N BARUAH	02-12-2024	To	15-12-2024
9)	MR. A R BHUYAN	03-12-2024	To	03-01-2025
10)	MR. B K DAS	05-12-2024	To	20-12-2024
11)	MS. P DAS	05-12-2024	To	20-12-2024
12)	MS.SHOMA DASGUPTA	04-12-2024	To	20-01-2025
13)	MS SUPRIYA DASGUPTA	04-12-2024	To	31-01-2025
14)	MR B K SARMA	05-12-2024	To	13-12-2024
15)	MR. S SINHA	05-12-2024	To	20-12-2024
16)	MR. D KAKOTI	06-12-2024	To	15-12-2024
17)	MR. R HUSSAIN	06-12-2024	To	20-12-2024
18)	MR. M SHARMA	09-12-2024	To	13-12-2024
19)	MRS. M A OZAH	09-12-2024	To	13-12-2024
20)	MR. R P SINGH	10-12-2024	To	17-12-2024

21)	MRS. A GAYAN	09-12-2024	To	13-12-2024
22)	MR J ISLAM	10-12-2024	To	24-12-2024
23)	MR. S BAROOAH	10-12-2024	To	13-12-2024
24)	MR I HASSAN	11-12-2024	To	20-12-2024
25)	MR B PRASAD	09-12-2024	To	20-12-2024
26)	MR. S P ROY	10-12-2024	To	20-12-2024
27)	MR. S K SAHARIAH	10-12-2024	To	20-12-2024
28)	MR B D DAS	13-12-2024	To	16-12-2024
29)	MR. Y S MANNAN	12-12-2024	To	13-12-2024
30)	MR M Z AHMED	13-12-2024	To	17-12-2024
31)	MS. B DUTTA	13-12-2024	To	17-12-2024
32)	MR. A M DUTTA	13-12-2024	To	17-12-2024
33)	MR. A BHATTACHARYA	13-12-2024	To	13-12-2024





# THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

## DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[ For Friday,13th December 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

**HONOURABLE MR. JUSTICE KALYAN RAI SURANA**

COURT NO: 6

[THIS BENCH WILL SIT AFTER RISING OF DIVISION  
BENCH-II, IF TIME PERMITS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION (BA)</b>				
1	<a href="#">Bail Appln./3668/2024</a>	AMAD UDDIN TAPADAR <b>Versus</b> THE STATE OF ASSAM	MR S H SIKDAR MD E A AHMED MR. S HAQUE MD IMRAN	PP, ASSAM
<b>BAIL HEARING (BA)</b>				
2	<a href="#">Bail Appln./3484/2024</a> BA 1242/2024(D/O), WITH CASE RECORD(SCANNED COPY), FIXED	MOHIB UDDIN <b>Versus</b> THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 13/12/2024

1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
3)	MD. I HUSSAIN	22-11-2024	To	20-12-2024
4)	MR S SARMA	22-11-2024	To	15-02-2025
5)	MR J DAS	28-11-2024	To	31-12-2024
6)	MS. D SAIKIA	04-12-2024	To	10-01-2025
7)	MR. U K BORTHAKUR	30-11-2024	To	15-12-2024
8)	MR. N BARUAH	02-12-2024	To	15-12-2024
9)	MR. A R BHUYAN	03-12-2024	To	03-01-2025
10)	MR. B K DAS	05-12-2024	To	20-12-2024
11)	MS. P DAS	05-12-2024	To	20-12-2024
12)	MS.SHOMA DASGUPTA	04-12-2024	To	20-01-2025
13)	MS SUPRIYA DASGUPTA	04-12-2024	To	31-01-2025
14)	MR B K SARMA	05-12-2024	To	13-12-2024
15)	MR. S SINHA	05-12-2024	To	20-12-2024
16)	MR. D KAKOTI	06-12-2024	To	15-12-2024
17)	MR. R HUSSAIN	06-12-2024	To	20-12-2024
18)	MR. M SHARMA	09-12-2024	To	13-12-2024
19)	MRS. M A OZAH	09-12-2024	To	13-12-2024
20)	MR. R P SINGH	10-12-2024	To	17-12-2024

21)	MRS. A GAYAN	09-12-2024	To	13-12-2024
22)	MR J ISLAM	10-12-2024	To	24-12-2024
23)	MR. S BAROOAH	10-12-2024	To	13-12-2024
24)	MR I HASSAN	11-12-2024	To	20-12-2024
25)	MR B PRASAD	09-12-2024	To	20-12-2024
26)	MR. S P ROY	10-12-2024	To	20-12-2024
27)	MR. S K SAHARIAH	10-12-2024	To	20-12-2024
28)	MR B D DAS	13-12-2024	To	16-12-2024
29)	MR. Y S MANNAN	12-12-2024	To	13-12-2024
30)	MR M Z AHMED	13-12-2024	To	17-12-2024
31)	MS. B DUTTA	13-12-2024	To	17-12-2024
32)	MR. A M DUTTA	13-12-2024	To	17-12-2024
33)	MR. A BHATTACHARYA	13-12-2024	To	13-12-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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**10:30 AM to 1:00 PM**

**2:00 PM to 4:30 PM**

**[ For Friday,13th December 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE NELSON SAILO**

**COURT NO: 7**

**[CIVIL BENCH-III]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>WITHDRAWAL</b>				
1	<a href="#">WP(C)/3827/2021</a> B/O	RANA DUTTA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. M BHAGABATI G UDDIN MR H I CHOUDHURY MS. P ADHIKARI	GA, ASSAM SC, HEALTH
2	<a href="#">WP(C)/908/2023</a> B/O	ANJUMA AHMED <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. P K ROYCHOUDHURY MR H I CHOUDHURY MR. A S TAPADER MS. P ADHIKARI	GA, ASSAM MR. R BORUAH (r-6) MR D J NATH (r-6)
<b>MOTION</b>				
3	<a href="#">Cont.Cas(C)/689/2024</a>	BOBITA PEGU <b>Versus</b> DULAL PEGU	MR A ALI MS. M KHATUN MS K TAYE	
4	<a href="#">WP(C)/933/2024</a> B/O	SAMSUL UDDIN MAZUMDER <b>Versus</b> THE UNION OF INDIA AND 2 ORS	MR. N H MAZARBHUIYAN MS. L WAJEEDA MR. M H SAIKIA MR R I BHUYAN	MRS. R DEVI DY.S.G.I.
5	<a href="#">WP(C)/5804/2024</a> FIXED	DR. MRIDU PABAN NATH <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. I H SAIKIA MR. B BORAH MR. K KALITA MR. M R CHOUDHURY MR K KASHYAB	MR. B CHAKRABORTY MR. D K BAIDYA SC, HEALTH
6	<b>WITH</b> <a href="#">WP(C)/5645/2024</a>	MRIDU PABAN NATH <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. I H SAIKIA MR. B BORAH MR. K KALITA MR. M R CHOUDHURY MR K KASHYAB	GA, ASSAM SC, HEALTH
7	<a href="#">WP(C)/6238/2024</a>	SUMI BARUAH <b>Versus</b> THE STATE OF ASSAM AND 25 ORS	MR. P J SAIKIA, SR. ADV MS M NIROLA MR K J SAIKIA	GA, ASSAM SC, APSC
8	<a href="#">WP(C)/6341/2024</a>	MD. ABDUL MAZID @ MD. A. MOZID <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. M ISLAM MS A KHATUN	SC, P AND R.D. GA, ASSAM SC, FINANCE
9	<a href="#">WP(C)/6445/2024</a> FIXED	SURAJ GOGOI <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. I J SINGPHO MR. B K DAS MR H P GUWALA H P NEOG	SC, HEALTH

10	<b>WITH</b> <a href="#">WP(C)/6446/2024</a>	DHARANI DHAR DAS <b>Versus</b> STATE OF ASSAM AND 3 ORS	MR. I J SINGPHO MR. B K DAS MR H P GUWALA H P NEOG	SC, HEALTH
11	<a href="#">WP(C)/6477/2024</a> FIXED	LAKMINA AKTAR <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. B K SEN MR A HUSSAIN N HASAN	GA, ASSAM MR M R ADHIKARI (C.G.C) DY.S.G.I. SC, REVENUE DY.S.G.I.
12	<a href="#">WP(C)/6606/2024</a>	JOSE N J <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MR B PATHAK MR B HAZARIKA MR V KUMAR MS M TIWARI	DY.S.G.I.
13	<a href="#">WP(C)/6607/2024</a>	NO. G/5027976 RFN/GD (GENERAL DUTY) ANAND KUMAR <b>Versus</b> UNION OF INDIA AND 2 ORS	MR B PATHAK MR B HAZARIKA MR V KUMAR MS M TIWARI	DY.S.G.I.
14	<a href="#">WP(C)/6612/2024</a>	NO. G/5027966H RFN/GD (GENERAL DUTY) SUBHASH CHAND <b>Versus</b> UNION OF INDIA AND 2 ORS	MR B PATHAK MR V KUMAR MS M TIWARI MR. T NATH	DY.S.G.I.
15	<a href="#">WP(C)/6651/2024</a>	SANJOY BASUMATARY <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	S I AKAND MR. T HUSSAIN	GA, ASSAM SC, BTC SC, AGRI. DEPARTMENT DY.S.G.I.
16	<a href="#">WP(C)/6653/2024</a>	NO. G/57310 HAV/GD (GENERAL DUTY) GODHAN SINGH <b>Versus</b> UNION OF INDIA AND 3 ORS	MR B PATHAK MR B HAZARIKA MR V KUMAR MS M TIWARI	DY.S.G.I.
17	<a href="#">WP(C)/6657/2024</a>	MINU SAIKIA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR B HAZARIKA	SC, HANDLOOM, TEXTILE AND SERICULTURE
18	<a href="#">WP(C)/6659/2024</a>	MADHAB CH NATH <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. M A I HUSSAIN MR. NOOR KUTUB ALAM N ISLAM MR. S. ALOM	SC, TRANSPORT DEPARTMENT, ASSAM SC, A S T C
19	<a href="#">WP(C)/6660/2024</a>	MAMAT CH PATOWARY <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. M A I HUSSAIN MR. NOOR KUTUB ALAM N ISLAM MR. S. ALOM	SC, TRANSPORT DEPARTMENT, ASSAM SC, A S T C
20	<a href="#">WP(C)/6661/2024</a>	ANUP CHAUHAN <b>Versus</b> THE UNION OF INDIA AND 7 ORS.	MR. R BORA MS R MEDHI	DY.S.G.I.
21	<a href="#">WP(C)/6664/2024</a>	MD. MAKKEL ALI <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. N J DUTTA MR N AHMED MR. M M ZAMAN M RAHMAN	SC, EDU
22	<a href="#">WP(C)/6676/2024</a>	UMESH KUMAR CHETRI AND ANR <b>Versus</b> THE STATE OF ASSAM 5 ORS.	MR. R A CHOUDHURY MR. R A MAZUMDER	GA, ASSAM SC, HEALTH
23	<a href="#">WP(C)/6679/2024</a>	NAJMAWARA BEGUM <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR W R MEDHI MR P TALUKDAR	GA, ASSAM
24	<a href="#">WP(C)/6690/2024</a>	ACHYUTANANDA BARKAKATI <b>Versus</b> THE ASSAM POWER GENERATION CORPORATION LIMITED AND 2 ORS.	MR S MUKTAR	SC, APGCL
25	<a href="#">WP(C)/6694/2024</a>	NIRMALA BALA SEAL <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. M ISLAM MS A KHATUN	SC, P AND R.D. GA, ASSAM SC, FINANCE
26	<a href="#">WP(C)/6696/2024</a>	NUREZA BEWA <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. M ISLAM MS A KHATUN	SC, P AND R.D. GA, ASSAM SC, FINANCE
<b>ORDER NO STEPS</b>				
27	<a href="#">WP(C)/4411/2021</a>	KHARIF UDDIN AHMED <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. B CHETRI MR P BHATTACHARJYA	SC, IRRIGATION

**ORDER (IMPLEADMENT OF PARTY)**

28	<a href="#">I.A.(Civil)/3619/2024</a> in Cont.Cas(C)/631/2024	REENA PEGU DOLEY <b>Versus</b> J.B. EKKA, IAS AND 6 ORS	MR. M ISLAM MS A KHATUN
	<b>WITH</b> <a href="#">Cont.Cas(C)/631/2024</a>	REENA PEGU DOLEY <b>Versus</b> J B EKKA, IAS AND 5 ORS	MR. M ISLAM MS A KHATUN
29	<a href="#">I.A.(Civil)/3735/2024</a> in Cont.Cas(C)/85/2020	BIJU SARMA AND 10 ORS. <b>Versus</b> NAZRUL ISLAM AND ORS.	MRS. S BORPATRA GOHAIN MR. R D PHUKAN
	<b>WITH</b> <a href="#">Cont.Cas(C)/85/2020</a>	BIJU SARMA AND 10 ORS. <b>Versus</b> NAZRUL ISLAM AND 2 ORS.	MRS. S BORPATRA GOHAIN MR. R D PHUKAN MR. D SAIKIA (R-3) MR. B GOGOI (R-3) MR P NAYAK (R-3) MR A CHALIHA (R-3) SC, P H E
30	<a href="#">I.A.(Civil)/3811/2024</a> in WP(C)/2194/2016	SMTI. PRAVATI SAHA ROY <b>Versus</b> THE STATE OF ASSAM AND ORS	MR M CHANDA MR M CHANDA MRS.U DUTTA MR.S CHOUDHURY
	<b>WITH</b> <a href="#">WP(C)/2194/2016</a>	SMTI. PRAVATI SAHA ROY <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR.M CHANDA MRS.U DUTTA MR.S CHOUDHURY MR.A K DAS MR.J I BORBHUIYA SC, P H E
		<b>ADMISSION</b>	
31	<a href="#">WP(C)/6011/2021</a>	MINARA BIBI <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. T A RAHMAN MR. K M HASSAN GA, ASSAM SC, AG MR. A R SIKDAR (R-7) MD A ALI (R-7) MR. S I TALUKDAR M M ZAMAN (R-7) SC, FINANCE
32	<a href="#">WP(C)/1652/2023</a>	NRIPEN BORUAH <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. P BORAH MRS K M SAIKIA MR. C S HAZARIKA (R-1, R-2, R-4, R-6 & R-8) GA, ASSAM MR P NAYAK (R-3 & R-5) SC, HOUSING AND URBAN AFFAIRS SC, FINANCE
33	<a href="#">WP(C)/3807/2023</a>	V MANIVANNAN AND 7 ORS <b>Versus</b> THE UNION OF INDIA AND 5 ORS	N K NEOG MR. K N CHOUDHURY MR S BHARALI MR. M DAS MR. A DAS MR. R P KAKOTI SR. ADV. (r-2,3,5,6) MR. S S ROY MR A B DEY (r-2,3,5,6) MR. S SUTRADHAR (r-2,3,5,6) DY.S.G.I. SC, IIT
34	<a href="#">WP(C)/4876/2023</a> FIXED	DIPESH SHARMA AND ANR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. K A MAZUMDER MS. P CHAKRABORTY MR E AHMED MS. A DAS G. GOSWAMI (R-4,5) MR H I CHOUDHURY (R-4,5) MR REZABUL HOQUE SC, INDUSTRIES AND COMMERCE
	<b>WITH</b> <a href="#">WP(C)/2357/2022</a>	DIPESH SHARMA AND ANR <b>Versus</b> THE COMMISSIONER OF INDUSTRIES AND COMMERCE AND 3 ORS	MR. K A MAZUMDER MS. P CHAKRABORTY MR. J LASKAR MR E AHMED MS. A DAS MR R DAS MR A HAI DR. B AHMED (R-3,4) MD. G UDDIN (R-3,4) MR. P D NAIR (r-3,4) MR H I CHOUDHURY (R-3,4) MR. A CHETRY MR G ALAM (r-3,4) MR. A K AZAD (R-3,4) MR. H ROHMAN (r-3,4) SC, INDUSTRIES AND COMMERCE

36	<a href="#">WP(C)/7147/2023</a>	JITUMANI DAS AND 303 ORS <b>Versus</b> UNION OF INDIA AND 3 ORS	MR. B CHAKRABORTY MRS P HAZARIKA	GA, ASSAM C.G.C. C.G.C. MRS. A GAYAN MRS. A GAYAN DY.S.G.I.
37	<a href="#">WP(C)/370/2024</a>	REZZAK ALI <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. L R MAZUMDER MR. A Z AHMED S W HUSSAIN	MR. S U AHMED (r-8) MR A HAWARI (r-8) SC, P H E
38	<a href="#">WP(C)/2581/2024</a>	BIKRAM PATHAK AND 608 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. A M S MAZUMDER	SC, HEALTH
39	<a href="#">WP(C)/5087/2024</a>	BHASKAR JYOTI NATH <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. B CHAKRABORTY MRS P HAZARIKA MS. RIA TIWARI	GA, ASSAM
40	<a href="#">WP(C)/5122/2024</a>	PRASANTA BORGHAIN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. P SARMA	SC, FINANCE SC, AGRI. DEPARTMENT SC, AGRICULTURE MARKETING BOARD.
41	<a href="#">WP(C)/5149/2024</a> FIXED	SANGHAMITRA SAHA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. K N CHOUDHURY MR GAURAV R DUTTA MR A R BAROOAH	R C SANCHATI(R-4) MR. B D CHOWDHURY(R-3) G BAISHYA (R-3) MR S SANCHETI(R-4) MR. A SANCHETI (R-4) MR. U GOSWAMI(R-4) SC, HEALTH
42	<a href="#">WP(C)/6110/2024</a> FIXED	BAIKUNTHA BARMAN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. K M HALOI MRS. BHANITA CHOUDHURY	MR. K N CHOUDHURY(R-4) MR. J PATOWARY(R-4) MISS. R R KAKATI (R-4) N GAUTAM(R-4) SC, HEALTH
<b>ORDERS</b>				
43	<a href="#">WP(C)/951/2014</a>	SATYA RAM DEKA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR.M K BORO LEGAL AID COUNSEL	GA, ASSAM
44	<a href="#">WP(C)/7145/2017</a>	MINARUL ISLAM PRODHANI <b>Versus</b> THE STATE OF ASSAM and 7 ORS.	MR.B HUSSAIN MR.A T SIKDER MR.S ALIM	GA, ASSAM
45	<a href="#">Review.Pet./170/2019</a> IN WP(C)/1385/2011 (D/O)	SMTI. KALPANA BORA BARMAN <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. B C DAS MR. U DUTTA	MR. T J MAHANTA, SC, APSC MR. R SHARMA (R8) MR. P D NAIR (R-6) MS P PHUKAN (R8) SC, FINANCE DEPTT. SC, EDU
46	<a href="#">WP(C)/3745/2020</a>	SARIF AHMED LASKAR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. J LASKAR	SC, PNRD GA, ASSAM MR. A BHATTACHARJEE
47	<a href="#">WP(C)/4817/2022</a> FIXED	PRABHAT CHANDRA DOLOI AND 9 ORS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. J C CHAUDHURY MR. S M SARMA	SC, CO OP GA, ASSAM MR. S K TALUKDAR
48	<a href="#">Cont.Cas(C)/249/2023</a>	MANJU CHANDA <b>Versus</b> SHANTANU P GOTMARE AND ANR	MR B MALAKAR	MR. D SAIKIA(R-2) MR. D SAIKIA(R-2) MR. R BORPUJARI(R-2) MR. R BORPUJARI(R-2) MS. N BORDOLOI(R-2) MS. N BORDOLOI(R-2)
49	<a href="#">I.A.(Civil)/1824/2023</a> in WP(C)/1344/2023	SAMUJJAL KALITA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. S D ROY	GA, ASSAM SC, GHC
	<b>WITH</b> <a href="#">WP(C)/1344/2023</a>	SAMUJJAL KALITA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. A CHAMUAH MR. S D ROY B DAS MS. J GAYAN	GA, ASSAM SC, GHC

50	<a href="#">I.A.(Civil)/3692/2023</a> IN Cont.Cas(C)/475/2018 (D/O) in Cont.Cas(C)/475/2018	CHANDANA KOCH, <b>Versus</b> SRI P ASHOK BABU, IAS AND 3 ORS	MR. P BOIRAGI MR. S J SARMAH MRS. B TALUKDAR MR G G GOGOI A TALUKDAR	MR. D SAIKIA (R-2)
	<b>WITH</b> <a href="#">MC/89/2023</a>	CHANDANA KOCH <b>Versus</b> SAMIR K. SINHA, IAS AND 3 ORS	MR. P BOIRAGI MR. S J SARMAH MRS. B TALUKDAR MR G G GOGOI A TALUKDAR	
51	<a href="#">I.A.(Civil)/111/2024</a> FIXED in WP(C)/5534/2022	HEMANTA HAZARIKA AND 14 ORS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. N J KHATANIAR P BORAH	GA, ASSAM SC, AFDC
	<b>WITH</b> <a href="#">WP(C)/5534/2022</a>	HEMANTA HAZARIKA AND 14 ORS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. N J KHATANIAR MR. N J KHATANIAR	GA, ASSAM SC, AFDC
	<b>WITH</b> <a href="#">WP(C)/800/2022</a>	BITUMONI DAS AND 54 ORS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. U K NAIR MR B CHOUDHURY	GA, ASSAM SC, AFDC
53	<b>WITH</b> <a href="#">WP(C)/1557/2022</a>	SOURAV DEKA AND 15 ORS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. I CHOWDHURY SR ADV MR. N J KHATANIAR MR. S BISWAKARMA MR T DAS	SC, AFDC
54	<b>WITH</b> <a href="#">WP(C)/5875/2022</a>	PRIYANKA BHARALI AND 17 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. B D KONWAR SR. ADV. MR H AGARWAL MR J SINGH MS. D BRAHMA	SC, AFDC SC, WATER RESOURCE
55	<b>WITH</b> <a href="#">WP(C)/6401/2022</a>	MANIKA DAS AND 10 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. B D KONWAR SR. ADV. MR. R KALITA MR H AGARWAL MR J SINGH MS. D BRAHMA MR P DOLEY	GA, ASSAM SC, AFDC
56	<b>WITH</b> <a href="#">WP(C)/4835/2023</a>	DEVOJANI DUTTA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MS S CHAKRABORTY	GA, ASSAM SC, AFDC
57	<a href="#">I.A.(Civil)/3810/2024</a> IN Cont.Cas(C)/116/2020 (D/O) in Cont.Cas(C)/116/2020	ABDUL KAIF ALI <b>Versus</b> SHYAM JAGANNATHAN AND 2 ORS	MR. B K DAS	MR. M BHAGABATI
58	<a href="#">WP(C)/4001/2024</a> B/O	GS-195323A- J STANLY JOHN AND 14 ORS <b>Versus</b> THE UNION OF INDIA AND 15 ORS	MRS. R BORAH MR. D BORAH	MR. B CHAKRAVARTY (CGC) DY.S.G.I.
59	<a href="#">WP(C)/4366/2024</a> FIXED	ABDUL MOTLIV LASKAR <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR. L R MAZUMDER MR. A ISLAM	MR. G PEGU (CGC) DY.S.G.I.
60	<a href="#">WP(C)/5906/2024</a> FIXED	HRIDAY KAMAL DAS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS MS N MAHANTA	SC, AGRI. DEPARTMENT

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LEAVE NOTE OF ADVOCATES FOR 13/12/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
3)	MD. I HUSSAIN	22-11-2024	To	20-12-2024
4)	MR S SARMA	22-11-2024	To	15-02-2025
5)	MR J DAS	28-11-2024	To	31-12-2024
6)	MS. D SAIKIA	04-12-2024	To	10-01-2025
7)	MR. U K BORTHAKUR	30-11-2024	To	15-12-2024
8)	MR. N BARUAH	02-12-2024	To	15-12-2024
9)	MR. A R BHUYAN	03-12-2024	To	03-01-2025
10)	MR. B K DAS	05-12-2024	To	20-12-2024
11)	MS. P DAS	05-12-2024	To	20-12-2024
12)	MS.SHOMA DASGUPTA	04-12-2024	To	20-01-2025
13)	MS SUPRIYA DASGUPTA	04-12-2024	To	31-01-2025
14)	MR B K SARMA	05-12-2024	To	13-12-2024
15)	MR. S SINHA	05-12-2024	To	20-12-2024
16)	MR. D KAKOTI	06-12-2024	To	15-12-2024
17)	MR. R HUSSAIN	06-12-2024	To	20-12-2024
18)	MR. M SHARMA	09-12-2024	To	13-12-2024
19)	MRS. M A OZAH	09-12-2024	To	13-12-2024
20)	MR. R P SINGH	10-12-2024	To	17-12-2024
21)	MRS. A GAYAN	09-12-2024	To	13-12-2024
22)	MR J ISLAM	10-12-2024	To	24-12-2024
23)	MR. S BAROOAH	10-12-2024	To	13-12-2024
24)	MR I HASSAN	11-12-2024	To	20-12-2024
25)	MR B PRASAD	09-12-2024	To	20-12-2024
26)	MR. S P ROY	10-12-2024	To	20-12-2024
27)	MR. S K SAHARIAH	10-12-2024	To	20-12-2024
28)	MR B D DAS	13-12-2024	To	16-12-2024
29)	MR. Y S MANNAN	12-12-2024	To	13-12-2024
30)	MR M Z AHMED	13-12-2024	To	17-12-2024
31)	MS. B DUTTA	13-12-2024	To	17-12-2024
32)	MR. A M DUTTA	13-12-2024	To	17-12-2024
33)	MR. A BHATTACHARYA	13-12-2024	To	13-12-2024





सत्यमेव जयते

**THE GAUHATI HIGH COURT AT GUWAHATI**

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

**DAILY CAUSELIST**

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM****2:00 PM to 4:30 PM****[ For Friday,13th December 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]****BEFORE:****HONOURABLE MR. JUSTICE SOUMITRA SAIKIA****COURT NO: 10****[CIVIL BENCH-V]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>- FOR MOTION -</b>				
1	<a href="#">WP(C)/5810/2024</a> FIXED	ABDUL AZIZ MAZUMDER AND 6 ORS <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM	SC, P AND R.D. GA, ASSAM
2	<a href="#">WP(C)/6652/2024</a>	PABITRA DAS <b>Versus</b> THE GENERAL MANAGER INDIAN BANK AND 2 ORS	MS.TWINKLE SARMA MR S PARASHAR	SC, INDIAN BANK
3	<a href="#">WP(C)/6666/2024</a>	M/S SURYA BUSINESS PRIVATE LIMITED <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MS. N UPADHYAY MR. Z ISLAM MR. P DAS MR ANKIT KANODIA M AGARWAL	SC, FINANCE AND TAXATION
4	<a href="#">WP(C)/6668/2024</a>	RUPAM KARIGAPSA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. M MORE MR. A BORPUZARI MR. P K SHARMA	SC, FOREST SC, N C HILLS
5	<a href="#">WP(C)/6670/2024</a>	SHRI DIBYAJIT BORA <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR. A K GUPTA MR. R S MISHRA MS. N PARASAR	SC, GST DY.S.G.I.
6	<a href="#">WP(C)/6671/2024</a>	SRI RAJIB SHARMA <b>Versus</b> THE UNION OF INDIA AND ORS	MR. A K GUPTA MR. R S MISHRA MR. R K MAHANTA	SC, GST DY.S.G.I.
7	<a href="#">WP(C)/6673/2024</a>	MIRAJUL ISLAM AND 35 ORS. <b>Versus</b> THE STATE OF ASSAM AND 26 ORS.	MR. N HAQUE MR K UDDIN MR. A K AZAD MR. S R BARBHUIYA	SC, P AND R.D. GA, ASSAM
8	<a href="#">WP(C)/6680/2024</a>	TASLIMA BIBI @ BEGUM <b>Versus</b> THE ASSAM POWER DISTRIBUTION COMPANY LIMITED (APDCL) AND 7 ORS.	MD R ISLAM S K DAS N ALOM	GA, ASSAM SC, APDCL
9	<a href="#">WP(C)/6687/2024</a>	KALYAN CHAKRABORTY <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. K K HANDIQUE MR. M KALITA	SC, SEC. EDU.
10	<a href="#">WP(C)/6695/2024</a> CAVT. NO.11512/024,	PARESH BHARALI <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. A C SARMA MR G BHARADWAJ MR B DEORI MR N BRAHMA	GA, ASSAM MR. R C SAIKIA MS. K SAIKIA MS M M DAS MR. S B BORAH SC, REVENUE FOR CAVEATOR

**- FOR ORDERS -**

11	<a href="#">Cont.Cas(C)/577/2014</a> FIXED, IN WP(C)/1568/2013 (D/O), WP(C)/2767/2014 (D/O)	SMTI MUNNI HARIJAN <b>Versus</b> GYANENDRA DEV TRIPATHI and 2 ORS.	MR.S P CHOUDHURY	MS.M HAZARIKA(R-2) MR. D SAIKIA (R-1) MR.M BHAGABATI MSG BORA MR. T C CHUTIA (R3) MR. R BORPUJARI (R-1) MR. B GOGOI MS.B TALUKDAR MS. N DAS (R3) MR. S DUTTA (R-1) MR D K ROY (R3) MS.H BUZAR BARUAH(R-2) MS. I KAKATI (R3) SC, PWD
12	<a href="#">WP(C)/6038/2024</a> FIXED	SARADA CHOUDHURY AND 4 ORS <b>Versus</b> LIFE INSURANCE CORPORATION OF INDIA AND 5 ORS	MR. SHEELADITYA MRS. R S DEURI MR D S DEKA MS A DAS MS. L WANGSA	SC UCO BANK
13	<a href="#">WP(C)/6146/2024</a> FIXED	PURNIMA BONGJANG AND ANR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. P P DUTTA MR. R ALI MS P SARMA MS. P P DAS	SC, REVENUE AND DISASTER MANAGEMENT DEPT

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LEAVE NOTE OF ADVOCATES FOR 13/12/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
3)	MD. I HUSSAIN	22-11-2024	To	20-12-2024
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8)	MR. N BARUAH	02-12-2024	To	15-12-2024
9)	MR. A R BHUYAN	03-12-2024	To	03-01-2025
10)	MR. B K DAS	05-12-2024	To	20-12-2024
11)	MS. P DAS	05-12-2024	To	20-12-2024
12)	MS.SHOMA DASGUPTA	04-12-2024	To	20-01-2025
13)	MS SUPRIYA DASGUPTA	04-12-2024	To	31-01-2025
14)	MR B K SARMA	05-12-2024	To	13-12-2024
15)	MR. S SINHA	05-12-2024	To	20-12-2024
16)	MR. D KAKOTI	06-12-2024	To	15-12-2024
17)	MR. R HUSSAIN	06-12-2024	To	20-12-2024
18)	MR. M SHARMA	09-12-2024	To	13-12-2024
19)	MRS. M A OZAH	09-12-2024	To	13-12-2024
20)	MR. R P SINGH	10-12-2024	To	17-12-2024
21)	MRS. A GAYAN	09-12-2024	To	13-12-2024
22)	MR J ISLAM	10-12-2024	To	24-12-2024
23)	MR. S BAROOAH	10-12-2024	To	13-12-2024
24)	MR I HASSAN	11-12-2024	To	20-12-2024
25)	MR B PRASAD	09-12-2024	To	20-12-2024
26)	MR. S P ROY	10-12-2024	To	20-12-2024
27)	MR. S K SAHARIAH	10-12-2024	To	20-12-2024
28)	MR B D DAS	13-12-2024	To	16-12-2024
29)	MR. Y S MANNAN	12-12-2024	To	13-12-2024
30)	MR M Z AHMED	13-12-2024	To	17-12-2024
31)	MS. B DUTTA	13-12-2024	To	17-12-2024
32)	MR. A M DUTTA	13-12-2024	To	17-12-2024





## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:30 PM**

**[ For Friday,13th December 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA**

**COURT NO: 11**

**[CRIMINAL BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION (BA)</b>				
1	<a href="#">Bail Appln./3818/2024</a>	ABHIJIT DAS <b>Versus</b> THE STATE OF ASSAM	MR K THAKUR S YESMIN MR D MEDHI MR P SONOWAL MR. J N SUWAI	PP, ASSAM
2	<a href="#">Bail Appln./3826/2024</a>	SATIS GOWALA @ SATISH SINGH <b>Versus</b> THE STATE OF ASSAM	MR. C K NATH MR. S MUNIR MR. AJAY SARMA	PP, ASSAM
<b>MOTION</b>				
3	<a href="#">Crl.Rev.P./498/2024</a>	TANMOY NATH AND 3 ORS. <b>Versus</b> SUNITA ADHIKARY	MR. R J DAS MRS S SAIKIA	
4	<a href="#">Crl.Pet./1421/2024</a> FIXED	JAI BHAGWAN <b>Versus</b> THE STATE OF ASSAM	MR. N ANAND MR. B BRAHMA	PP, ASSAM
5	<a href="#">Crl.Pet./1478/2024</a> B/O	AMIR HUSSAIN @ NANDU MISTRY @ AMIR ALI <b>Versus</b> THE STATE OF ASSAM	MR. R ALI MR H A AHMED MR. MUSTAFA HUSSAIN	PP, ASSAM
6	<a href="#">Crl.Pet./1490/2024</a> B/O	NIRUPAM CHANDRA GHOSH <b>Versus</b> THE STATE OF ASSAM AND ANR	MR A C SARMAH MR G BHARADWAJ MR B DEORI MR N BRAHMA	PP, ASSAM
7	<a href="#">Crl.Pet./1517/2024</a>	GAURAV UPADHYAYA <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	PP, ASSAM
8	<a href="#">Crl.Pet./1518/2024</a>	POMPI HAZARIKA BORO <b>Versus</b> THE STATE OF ASSAM	MR. T K BHUYAN A GAUTAM MR. C TALUKDAR	PP, ASSAM
9	<a href="#">Crl.Pet./1519/2024</a>	ZAKIR HUSSAIN @ JAKIR HUSSAIN AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR G CHAMUAH	PP, ASSAM
10	<a href="#">Crl.Pet./1520/2024</a>	MEGHRAJ UPADHAYAY <b>Versus</b> THE STATE OF ASSAM AND ANR	MS. S KANUNGOE C V INTONG	PP, ASSAM

11	<a href="#">Crl.Pet./1521/2024</a>	PRANJAL PRASAD <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. S MITRA MR A K BORO MR. R. RAMEEZ MR S.MITRA	PP, ASSAM
12	<a href="#">Crl.Pet./1522/2024</a>	NARAYAN UPADHYAYA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. R S MISHRA MR. R K MAHANTA	PP, ASSAM
13	<a href="#">Crl.Pet./1523/2024</a>	MD. IMTIAJ AHMED <b>Versus</b> THE STATE OF ASSAM	MR. K BORUAH MR. M ALAM MS. P BORAH	PP, ASSAM
14	<a href="#">Crl.Pet./1524/2024</a>	SOYNAL HOQUE AND 10 ORS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A Z AHMED MR. A KHALEK	PP, ASSAM
15	<a href="#">Crl.Pet./1525/2024</a>	MEGHRAJ UPADHAYAY <b>Versus</b> THE STATE OF ASSAM AND ANR.	MS. S KANUNGOE C V INTONG	PP, ASSAM
16	<a href="#">AB/3153/2024</a> FIXED	JAYEN UDDIN <b>Versus</b> THE STATE OF ASSAM	MR S HOQUE MR S H SIKDAR MR. S HAQUE MD IMRAN	PP, ASSAM
17	<a href="#">AB/3161/2024</a> FIXED	SHRI JYOTI RANA SAIKIA <b>Versus</b> THE STATE OF ASSAM	MR. P D NAIR MR G ALAM MR. H ROHMAN MR S R A NASER MS S GOYAL	PP, ASSAM
18	<a href="#">AB/3194/2024</a> FIXED	KIRAN DAS <b>Versus</b> THE STATE OF ASSAM	MS. S MAHANTA MR. M MAHANTA	PP, ASSAM
	<b>WITH</b>			
19	<a href="#">AB/2782/2024</a>	DHIRAJ BARMAN <b>Versus</b> THE STATE OF ASSAM	MR. A CHAUDHURY MR. A KHAN MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
20	<a href="#">AB/3198/2024</a> FIXED	JUGA PRASAD NATH <b>Versus</b> THE STATE OF ASSAM	MR. R C DAS MR S HUSSAIN A JUBARIA MR. H RAHMAN	PP, ASSAM
21	<a href="#">AB/3223/2024</a> FIXED	JYOTIRMOY LAHKAR <b>Versus</b> THE STATE OF ASSAM	MR P K DAS MR. M BARUAH MR. M ALOM	PP, ASSAM
22	<a href="#">AB/3272/2024</a>	SETAB UDDIN <b>Versus</b> THE STATE OF ASSAM	MR F Z MAZUMDER	PP, ASSAM
23	<a href="#">AB/3274/2024</a>	MD HASMAT ALI <b>Versus</b> THE STATE OF ASSAM	MS A HUSSAIN MR. M I HUDA S AHMED	PP, ASSAM
24	<a href="#">AB/3276/2024</a>	JABIR HUSSAIN LASKAR <b>Versus</b> THE STATE OF ASSAM	MR. P K ROYCHOUDHURY MR. JUNM LASKAR MS. J GHOSH	PP, ASSAM
25	<a href="#">AB/3277/2024</a>	AMINUL ISLAM AND 4 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. M AHMED MD I H LASKAR	PP, ASSAM
26	<a href="#">AB/3278/2024</a>	ENAMUL HOQUE ALIAS ALI <b>Versus</b> THE STATE OF ASSAM	MS F BEGUM MS P DASGUPTA MR S PAUL	PP, ASSAM
27	<a href="#">AB/3279/2024</a>	BAPAN MAZUMDER <b>Versus</b> THE STATE OF ASSAM	MR. A K AZAD MR A H AHMED MD A RAHMAN	PP, ASSAM
28	<a href="#">AB/3280/2024</a>	SAHAJAN RAHMAN @ SAHJAHAN ALI <b>Versus</b> THE STATE OF ASSAM	MR M ISLAM MR K THAKUR B ALI SK	PP, ASSAM
29	<a href="#">AB/3281/2024</a>	SADULLA KHAN AND ORS <b>Versus</b> THE STATE OF ASSAM	MR. I H SAIKIA MR. B BORAH MR. K KALITA	PP, ASSAM

30	<a href="#">AB/3282/2024</a>	SARJAHAN UDDIN @ SAJAN UDDIN <b>Versus</b> THE STATE OF ASSAM	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN	PP, ASSAM
<b>ADMISSION</b>				
31	<a href="#">Crl.Rev.P./465/2023</a> FIXED	MANTU KUMAR SARMA <b>Versus</b> JYOTISH SARMA AND ANR	MR. A GOYAL MR. A CHOUDHURY	MR. SURAJIT DAS MR SARFRAZ NAWAZ MR S A BARBHUYAN PP, ASSAM (R2)
32	<a href="#">Crl.Rev.P./348/2024</a> FIXED	SANJIB DUTTA <b>Versus</b> THE STATE OF ASSAM	MR T KALITA J DASGUPTA MISS C S MARAK	PP, ASSAM
<b>BAIL HEARING (BA)</b>				
33	<a href="#">Bail Appln./3424/2024</a> FIXED	SAHIDUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. M KHAN MR A K DAS MS J AKTAR	PP, ASSAM
34	<a href="#">Bail Appln./3686/2024</a> FIXED	AMIRUL ISLAM AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. A ALI MR. Y ALI	PP, ASSAM
35	<a href="#">Bail Appln./3740/2024</a> FIXED	GANESH DAS <b>Versus</b> THE STATE OF ASSAM	MR. U K DAS H THAKURIYA	PP, ASSAM
<b>BAIL HEARING</b>				
36	<a href="#">AB/4304/2023</a> FIXED	MANTAZ ALI <b>Versus</b> THE STATE OF ASSAM	MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MD R ISLAM MD IMRAN	PP, ASSAM
37	<a href="#">AB/156/2024</a> FIXED	BIHARI LAL SHARMA <b>Versus</b> THE STATE OF ASSAM	MR G N SAHEWALLA MS. S KATAKEY MR M SAHEWALLA MS T J SAHEWALLA	PP, ASSAM
<b>WITH</b>				
38	<a href="#">AB/157/2024</a>	MANOJ KUMAR AGARWALA <b>Versus</b> THE STATE OF ASSAM	MR G N SAHEWALLA MS. S KATAKEY MR M SAHEWALLA MS T J SAHEWALLA	PP, ASSAM
39	<a href="#">AB/2068/2024</a> WITH OFFICE NOTE, FIXED	MD. FURKAN ALI <b>Versus</b> THE STATE OF ASSAM AND ANR	MS. S K NARGIS MS S BEGUM MS N SULTANA	MR. R ALI (R-2) R L CHUTIA (R-2) PP, ASSAM
40	<a href="#">AB/2519/2024</a> FIXED	MEDINI PEGU <b>Versus</b> THE STATE OF ASSAM	MR J PAYENG MS. SUSMITA DOLEY	PP, ASSAM
41	<a href="#">AB/2806/2024</a> FIXED	DEVANGA NARAYAN BAROOAH <b>Versus</b> THE STATE OF ASSAM	MR. D K BAIDYA	PP, ASSAM
42	<a href="#">AB/2849/2024</a> FIXED	JINTU GOGOI AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. L GOGOI	PP, ASSAM
43	<a href="#">AB/2856/2024</a> FIXED	ATAUR RAHMAN AND 3 ORS <b>Versus</b> THE STATE OF ASSAM	MR. D BHUYAN MR. P GOGOI	PP, ASSAM
44	<a href="#">AB/2858/2024</a> FIXED	LOKMAN ALI AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. N J DUTTA MR. A A MONDAL MR A ALAM MR. S UDDIN F KHATUN	PP, ASSAM
45	<a href="#">AB/2923/2024</a> FIXED	SANTOSH KR CHAKRAVARTY <b>Versus</b> THE STATE OF ASSAM	MR. P HAZARIKA MR. H S BORAH MR. A. GAYAN	PP, ASSAM
46	<a href="#">AB/2950/2024</a> FIXED	MD SAFIR UDDIN <b>Versus</b> THE STATE OF ASSAM	MR B SINHA MR. S UPADHAY M SHARMA MR. H ISLAM	PP, ASSAM

47	<a href="#">AB/2952/2024</a> FIXED	MIRAJ ALI AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. M U MAHMUD MRS. M SAIKIA MR S H MAHMUD MR S ISLAM MS. F RAHMAN	PP, ASSAM
48	<a href="#">AB/3000/2024</a> FIXED	MANIRUL HOQUE @ MANIR ALI <b>Versus</b> THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY	PP, ASSAM
49	<a href="#">AB/3050/2024</a> FIXED	AJGAR ALI AND 12 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. S ISLAM MR A HAWARI	PP, ASSAM
50	<a href="#">AB/3067/2024</a> FIXED	NUR HUSSAIN SHEIKH <b>Versus</b> THE STATE OF ASSAM	MR. A Z AHMED MR. A KHALEK	PP, ASSAM
51	<a href="#">AB/3069/2024</a> WITH CASE RECORD AND CASE DIARY(SCANNED COPY), FIXED	AFJAL HUSSAIN LASKAR @ ABJUR HUSSAIN LASKAR <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. S D PURKAYASTHA MS S.S.BORA	PP, ASSAM
52	<a href="#">AB/3079/2024</a> FIXED	RAHUL ROY <b>Versus</b> THE STATE OF ASSAM	MR. FIRUZ KHAN MR U CHAUDHURY MR U CHAUDHURY MR. T K DAS MR. ABHIJIT MENA RHITUSHREE TALUKDAR DR AZIZ KHAN	PP, ASSAM
53	<a href="#">AB/3152/2024</a> FIXED	DULAL DAS <b>Versus</b> THE STATE OF ASSAM	MR. P J SAIKIA MS D DUTTA B SHARMA	PP, ASSAM
54	<a href="#">AB/3175/2024</a> FIXED	DR FARID KHAN AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. M ALI MR J. ISLAM MR J. E. SARKAR	PP, ASSAM
55	<a href="#">AB/3221/2024</a> FIXED	FOJIOR RAHMAN @ FAZIYAR RAHMAN <b>Versus</b> THE STATE OF ASSAM	MD. A HUSSAIN MR. K ALOM MR. T ISLAM J RAHMAN	PP, ASSAM

#### ORDERS

56	<a href="#">Crl.Pet./513/2022</a> WITH LCR 1 FILE, FIXED	DIBAKAR BARMAN <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A K JAIN MR. M KALITA	PP, ASSAM
57	<a href="#">Crl.Pet./406/2023</a> FIXED	KOUSTUV MITRA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. K K DUTTA MR. DEBANUJ DUTTA	MR D K BHATTACHARYYA (r-1,2,3) S ACHUMI (r-1,2,3) MS. K BHARALI PP, ASSAM
58	<a href="#">Crl.Pet./1154/2023</a> WITH LCR 1 FILE, FIXED	DEEPIYOTI MALAKAR <b>Versus</b> THE STATE OF ASSAM	MS. T SOM MS. U HAZARIKA MR. P TELI	PP, ASSAM
59	<a href="#">I.A.(Crl.)/1234/2024</a> in Crl.Rev.P./11547/2024	PRABHAT GOGOI <b>Versus</b> THE STATE OF ASSAM	MR. K BORUAH MR. M ALAM MS. P BORAH	PP, ASSAM
	<b>WITH</b> <a href="#">Crl.Rev.P./11547/2024</a> (Filing Number)	PRABHAT GOGOI <b>Versus</b> THE STATE OF ASSAM	MR. K BORUAH	
	<b>WITH</b> <a href="#">I.A.(Crl.)/11549/2024</a> (Filing Number)	PRABHAT GOGOI <b>Versus</b> THE STATE OF ASSAM	MR. K BORUAH	

#### HEARING

60	<a href="#">Crl.Pet./231/2024</a> WITH LCR 1 FILE AND CASE DIARY, FIXED	FARHANA BEGUM AND ANR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A K PURKAYASTHA MS. S B CHOUDHURY MR. S K DAS MS. Z R MAJUMDAR	PP, ASSAM
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LEAVE NOTE OF ADVOCATES FOR 13/12/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
3)	MD. I HUSSAIN	22-11-2024	To	20-12-2024
4)	MR S SARMA	22-11-2024	To	15-02-2025
5)	MR J DAS	28-11-2024	To	31-12-2024
6)	MS. D SAIKIA	04-12-2024	To	10-01-2025
7)	MR. U K BORTHAKUR	30-11-2024	To	15-12-2024
8)	MR. N BARUAH	02-12-2024	To	15-12-2024
9)	MR. A R BHUYAN	03-12-2024	To	03-01-2025
10)	MR. B K DAS	05-12-2024	To	20-12-2024
11)	MS. P DAS	05-12-2024	To	20-12-2024
12)	MS.SHOMA DASGUPTA	04-12-2024	To	20-01-2025
13)	MS SUPRIYA DASGUPTA	04-12-2024	To	31-01-2025
14)	MR B K SARMA	05-12-2024	To	13-12-2024
15)	MR. S SINHA	05-12-2024	To	20-12-2024
16)	MR. D KAKOTI	06-12-2024	To	15-12-2024
17)	MR. R HUSSAIN	06-12-2024	To	20-12-2024
18)	MR. M SHARMA	09-12-2024	To	13-12-2024
19)	MRS. M A OZAH	09-12-2024	To	13-12-2024
20)	MR. R P SINGH	10-12-2024	To	17-12-2024
21)	MRS. A GAYAN	09-12-2024	To	13-12-2024
22)	MR J ISLAM	10-12-2024	To	24-12-2024
23)	MR. S BAROOAH	10-12-2024	To	13-12-2024
24)	MR I HASSAN	11-12-2024	To	20-12-2024
25)	MR B PRASAD	09-12-2024	To	20-12-2024
26)	MR. S P ROY	10-12-2024	To	20-12-2024
27)	MR. S K SAHARIAH	10-12-2024	To	20-12-2024
28)	MR B D DAS	13-12-2024	To	16-12-2024
29)	MR. Y S MANNAN	12-12-2024	To	13-12-2024
30)	MR M Z AHMED	13-12-2024	To	17-12-2024
31)	MS. B DUTTA	13-12-2024	To	17-12-2024
32)	MR. A M DUTTA	13-12-2024	To	17-12-2024
33)	MR. A BHATTACHARYA	13-12-2024	To	13-12-2024





## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

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**10:30 AM to 1:00 PM**

**2:00 PM to 4:30 PM**

**[ For Friday,13th December 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE K. SEMA**

**COURT NO: 13**

**[CIVIL BENCH-II AND III]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
1	<a href="#">WP(C)/3449/2020</a> B/O	SUMANA DAS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. L R MAZUMDER	SC, ELEM. EDU MR. A Z AHMED SC, SSA MR. D. K. ROY, SC, SEBA SC. A.S.S.A.
2	<a href="#">WP(C)/999/2022</a> FIXED	ABDUS SABUR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. M R KHANDAKAR	SC, ELEM. EDU GA, ASSAM MS S CHAKRABORTY (R-6 & 7)
3	<a href="#">WP(C)/505/2023</a> FIXED	ANJALI PRABHA DAIMARI <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. A K BHUYAN MS. B BHUYAN MR. M DAS MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MS B BORA MR A TALUKDAR MR J DAS MR R SONOWAL	SC, HIGHER EDU GA, ASSAM SC, AG SC, BTC
4	<a href="#">WP(C)/7560/2023</a> FIXED	ANWAR HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. M KHAN MS J AKTAR	SC, HIGHER EDU SC, SEC. EDU.
5	<a href="#">WP(C)/3887/2024</a> CAVT. NO.07362/024, B/O	MAZIBAR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM S. M. ZINNA	GA, ASSAM MR. U K GOSWAMI MR. B SAHARIA(R-6,7) SC, SEC. EDU. FOR CAVEATOR
6	<a href="#">WP(C)/3901/2024</a> B/O	MD. FOKRUL ISLAM MAZUMDER <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. N H BARBHUIYA MS. N.A. LASKAR MS. S. DEY	MR. B PURKAYASTHA(R-4) SC, SEC. EDU. J.P. BARUAH (R-4)
7	<a href="#">WP(C)/4205/2024</a> FIXED	JAYANTA NEOG AND 13 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR S BORTHAKUR MR. D GOGOI	SC, SEC. EDU.
8	<b>WITH</b> <a href="#">WP(C)/1683/2024</a>	KALYAN BORUAH AND 10 ORS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR S BORTHAKUR MR. D GOGOI	SC, SEC. EDU.

**ORDERS**

9	<a href="#">Cont.Cas(C)/506/2020</a> FIXED	ASHRAFUL HAMID <b>Versus</b> PREETOM SAIKIA, IAS AND 3 ORS	MR. M U MONDAL MS. N NASRIN MD. I H KHAN MR J ISLAM	MR. K GOGOI
10	<a href="#">WP(C)/2205/2020</a> B/O	KANIKA BHARALI MEDHI <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. M BHAGABATI MS G BORA MS. B TALUKDAR MR. K PUJARI	GA, ASSAM SC, AG SC, SEC. EDU. SC, FINANCE
11	<a href="#">Cont.Cas(C)/387/2024</a> FIXED	ANJUWARA KHATUN <b>Versus</b> SURANJANA SENAPATI	MR. M ALI H R KHAN	
12	<a href="#">WP(C)/4982/2024</a> B/O	RABIJA KHATUN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. D P BORAH MR U GHOSH MR. M.A. BARBHUIYA	SC, SEC. EDU.
13	<a href="#">WP(C)/5215/2024</a> B/O	PRASANTA BASUMATARY <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. B K DAS MR H P GUWALA MR. A BORO S SATNAMI	GA, ASSAM SC, SEC. EDU.

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LEAVE NOTE OF ADVOCATES FOR 13/12/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
3)	MD. I HUSSAIN	22-11-2024	To	20-12-2024
4)	MR S SARMA	22-11-2024	To	15-02-2025
5)	MR J DAS	28-11-2024	To	31-12-2024
6)	MS. D SAIKIA	04-12-2024	To	10-01-2025
7)	MR. U K BORTHAKUR	30-11-2024	To	15-12-2024
8)	MR. N BARUAH	02-12-2024	To	15-12-2024
9)	MR. A R BHUYAN	03-12-2024	To	03-01-2025
10)	MR. B K DAS	05-12-2024	To	20-12-2024
11)	MS. P DAS	05-12-2024	To	20-12-2024
12)	MS.SHOMA DASGUPTA	04-12-2024	To	20-01-2025
13)	MS SUPRIYA DASGUPTA	04-12-2024	To	31-01-2025
14)	MR B K SARMA	05-12-2024	To	13-12-2024
15)	MR. S SINHA	05-12-2024	To	20-12-2024
16)	MR. D KAKOTI	06-12-2024	To	15-12-2024
17)	MR. R HUSSAIN	06-12-2024	To	20-12-2024
18)	MR. M SHARMA	09-12-2024	To	13-12-2024
19)	MRS. M A OZAH	09-12-2024	To	13-12-2024
20)	MR. R P SINGH	10-12-2024	To	17-12-2024
21)	MRS. A GAYAN	09-12-2024	To	13-12-2024
22)	MR J ISLAM	10-12-2024	To	24-12-2024
23)	MR. S BAROOAH	10-12-2024	To	13-12-2024
24)	MR I HASSAN	11-12-2024	To	20-12-2024
25)	MR B PRASAD	09-12-2024	To	20-12-2024
26)	MR. S P ROY	10-12-2024	To	20-12-2024
27)	MR. S K SAHARIAH	10-12-2024	To	20-12-2024
28)	MR B D DAS	13-12-2024	To	16-12-2024
29)	MR. Y S MANNAN	12-12-2024	To	13-12-2024
30)	MR M Z AHMED	13-12-2024	To	17-12-2024
31)	MS. B DUTTA	13-12-2024	To	17-12-2024
32)	MR. A M DUTTA	13-12-2024	To	17-12-2024
33)	MR. A BHATTACHARYA	13-12-2024	To	13-12-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:30 PM**

**[ For Friday,13th December 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE DEVASHIS BARUAH**

**COURT NO: 14**

**[CIVIL BENCH-II AND V]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ORDERS</b>				
1	<a href="#">Cont.Cas(C)/118/2015</a>	RATIKANTA NATH LASKAR <b>Versus</b> UDDAB CHANDRA DAS AND ANR	MR.N DHAR MR .B MALAKAR MR. T U LASKAR MS.S DASGUPTA	MR. S P BHATTACHARJEE (R2) MR.R M DAS
2	<a href="#">Cont.Cas(C)/508/2016</a>	GUNIRAM TANTI and 34 ORS <b>Versus</b> PABAN KUMAR BORTHAKUR and 9 ORS	MS.K DEVI MR.P J PHUKAN MR.H BARUAH MS.K DAS MSA B PHUKAN	MR.R BARUAH(R-5) MR.S K MEDHI(R-1) MR.D BARMAN(R-5) MR.A DAS(R-1) MR. S P BHATTACHARJEE MR. R MAZUMDAR MR. K K DUTTA(R-5) MR.B GOGOI(R-5) MR P NAYAK MR P NAYAK MR.S DUTTA(R-1) SC, SEC. EDU. SC, FINANCE DEPTT. MR.A DEKA(R- 2&5) SR. ADVOCATE MR.P SAIKIA(R-4)
3	<a href="#">Cont.Cas(C)/272/2017</a>	EASIN ALI <b>Versus</b> LAKHI PRASAD GOUR AND ORS.	MD. M H CHOUDHURY MS.L N CHOUDHURY MD.M H CHOUDHURY MS.M DEORI MR.T A CHOUDHURY MS.S KHAN MR MONZUR K CHOUDHURY MR. P CHAKRABORTY R. BARUAH MR. S N AHMED	MR S M T CHISTIE (R-4) MR. B CHOUDHURY
4	<a href="#">Cont.Cas(C)/462/2017</a>	MINA PROVA BORA <b>Versus</b> SANJIB KR. BHUYAN	MR.R BARUAH MR.R M CHOUDHURY	
5	<a href="#">Cont.Cas(C)/553/2017</a>	RUP KUMAR RAJKHOWA and 9 ORS. <b>Versus</b> PREETOM SAIKIA and ORS.	MR.A K BHUYAN MS.B BHUYAN MS.N CHOUDHURY MS.N BORAH	MR N SARMA MS. K DAS MR. A DEKA
6	<a href="#">Cont.Cas(C)/564/2017</a>	NUR AHMED <b>Versus</b> R.C. JAIN and 2 ORS	MS.K DEVI MR.M SARMA MR.K DAS	MR. N SARMA MR. D SAIKIA, SR.ADV.

7	<a href="#">Cont.Cas(C)/571/2017</a>	BABITA SENAPATI <b>Versus</b> PREETOM SAIKIA and 3 ORS	MR. U J SAIKIA MR. A GOHAIN	MR. D SAIKIA MS. N PHUKAN MR. A DEKA
8	<a href="#">Cont.Cas(C)/13/2018</a>	SMT. RUPALI DUTTA <b>Versus</b> PRITAM SAIKIA	MR. P J SAIKIA MR. P BORDOLOI	MR. A DEKA D SAIKIA, SR.ADV. MR. K K DUTTA MRS. R BORAH
9	<a href="#">Cont.Cas(C)/36/2018</a>	BHABEN GOHAIN <b>Versus</b> PRITAM SAIKIA	MR. P J SAIKIA	MR. T CHISTIE D SAIKIA, SR.ADV. MR. M R LASKAR MR. N SARMA MR G SARMA
10	<a href="#">Cont.Cas(C)/107/2018</a>	MUZAKKIR HUSSAIN LASKAR <b>Versus</b> SANJIB KUMAR BHUYAN	MR. N ISLAM MS. L WAJEEDA MR. T K DEY	MR. D SAIKIA MR J ABEDIN MS. P CHAKRABORTY MR. K K DUTTA
11	<a href="#">Cont.Cas(C)/127/2018</a>	NILIMA NATH AND ANR. <b>Versus</b> SHAMSER SINGH AND ORS.	MRS. K DEVI MR M SARMA MS. R P BORAH	
12	<a href="#">Cont.Cas(C)/136/2018</a>	ABDUR ROSHID <b>Versus</b> PREETOM SAIKIA, I.A.S.	G UDDIN MS. P A TALUKDAR	MR. D SAIKIA MR S M T CHISTIE MRS. R BORAH MS. N PHUKAN
13	<a href="#">Cont.Cas(C)/158/2018</a>	ASRAF HUSSAIN AND 3 ORS. <b>Versus</b> ROVI KOTA AND ANR	MR. A ROSHID MS. M R DEVI	MS. A VERMA MS U DAS MR. G TAYE
14	<a href="#">Cont.Cas(C)/167/2018</a>	MUKHESWAR GOGOI AND 8 ORS. <b>Versus</b> PREETOM SAIKIA AND ORS.	MR. A K BHUYAN MS. B BHUYAN MR. B GOSWAMI	MR. D SAIKIA (R4) MRS. R BORAH (R4) MR. A DEKA (R1) MS. A VERMA (R3) MS. S KHANIKAR (R3) MR N SARMA (R4) MS U DAS (R3) MR. G TAYE (R3)
15	<a href="#">Cont.Cas(C)/199/2018</a>	BIDYUT JYOTI BORAH AND 3 ORS. <b>Versus</b> PREETOM SAIKIA AND 5 ORS.	MR. A K BHUYAN MS. B BHUYAN MS. Y S PHOM	MR. D SAIKIA (R1) MR. A DEKA (R1) MR. A DEKA (R1)
16	<a href="#">Cont.Cas(C)/323/2018</a>	HUSSAIN ALI <b>Versus</b> RAMESH CHAND JAIN AND 2 ORS.	MR. P K GOSWAMI MR A BARMAN	
17	<a href="#">Cont.Cas(C)/427/2018</a>	SPECIAL RESIDENTIAL SCHOOL FOR HANDICAPPED CHILDREN AND ANR. <b>Versus</b> SANJIB KUMAR BHUYAN AND ANR.	MR. S K MEDHI MS B PHANGCHOPI	MR. A DEKA (R1) MR. N SARMA (R2)
18	<a href="#">Cont.Cas(C)/476/2018</a>	SUN BHAGAWATI AND 24 ORS. <b>Versus</b> MUNINDRA SINGH	MR. K K DEY MS. N DEY MR V K BAROOAH	
19	<a href="#">Cont.Cas(C)/61/2019</a>	KAMALA YADAV @ KAMALA RANI YADAV <b>Versus</b> PREETOM SAIKIA AND 5 ORS.	MR. M KHAN MR. J RAHMAN KAKALI DEVI	
20	<a href="#">Cont.Cas(C)/83/2019</a>	UDAY BARMAN <b>Versus</b> SANJIB BHUYAN AND ANR.	MR D BARMAN MR. K M HASSAN	MR. D SAIKIA MR. P N GOSWAMI MR. N J KHATANAR MR N SARMA MR. S NEOGI
21	<a href="#">Cont.Cas(C)/185/2019</a>	MUKESH KUMAR SINGH <b>Versus</b> ALOK KUMAR AND 6 ORS.	MR. M U MONDAL MS. N NASRIN MD. I H KHAN	MR. N SARMA
22	<a href="#">Cont.Cas(C)/214/2019</a>	KANTESWAR CHIRING <b>Versus</b> S. N. CHOUDHURY AND ANR.	MR. B P BORAH MR P J DUTTA MR R S RONGHANG	MR. D SAIKIA (R-1) MR. D SAIKIA (R-1) MR J ABEDIN (R2) MR S M T CHISTIE (R-1) MR S M T CHISTIE (R-1) MS. N PHUKAN (R2) MS. N PHUKAN (R2) MS H TERANGPI (R-2) SC, SEC. EDU.

23	<a href="#">Cont.Cas(C)/222/2019</a>	KARIM AHMED <b>Versus</b> ANAND PRAKASH TIWARI, I.P.S. AND ORS	MR G Z AHMED MR. A A HUSSAIN	MR G N SAHEWALLA(R-3) MR M SAHEWALLA(R-3) MS G DUGAR(R-3)
24	<a href="#">Cont.Cas(C)/223/2019</a> IN WP(C)/245/2014 (D/O)	DASARATH GOALA <b>Versus</b> PREETAM SAIKIA, IAS AND 5 ORS.	MR. R SARMA MS P BARMAN	MR. D SAIKIA (R-3) MR. D SAIKIA (R-3) MR. D MOZUMDER MR S M T CHISTIE MR. B GOGOI (R-3) MS. N PHUKAN MR. S BISWAS MR A CHALIHA (R-3)
25	<a href="#">Cont.Cas(C)/598/2019</a>	KUSHA GOGOI AND ANR. <b>Versus</b> PREETOM SAIKIA, IAS AND 2 ORS.	MR. A K RAY MR. I GOGOI MIIS T DAS	
26	<a href="#">Cont.Cas(C)/691/2019</a>	SANATAN TALUKDAR AND 4 ORS. <b>Versus</b> PREETOM SAIKIA AND 3 ORS.	MR A R BHUYAN MR. M A I HUSSAIN MR. F HAQUE	MR J ABEDIN MS. N PHUKAN
27	<a href="#">Cont.Cas(C)/746/2019</a>	HIRA HAZARIKA <b>Versus</b> ALOK KUMAR	MR. K BORUAH MR. M ALOM	
28	<a href="#">Cont.Cas(C)/748/2019</a>	SABINA YASMIN AND ANR. <b>Versus</b> PRITOM SAIKIA AND 5 ORS	MRS. K DEVI MS R BARUAH MS S A KHALIFA	MR. D SAIKIA MR. B CHOUDHURY MR. R K D CHOUDHURY MR. R MAZUMDAR MS. L DEVI MS. D MUSAHARY MS. A DAS
29	<a href="#">Cont.Cas(C)/751/2019</a>	DEBAJIT CH. ROY AND 16 ORS. <b>Versus</b> PRITOM SAIKIA AND 5 ORS.	MRS. K DEVI MS R BARUAH MS S A KHALIFA	MR. D SAIKIA MR S M T CHISTIE MS. P CHAKRABORTY MR. R K D CHOUDHURY MS. L DEVI MS. N BORDOLOI
30	<a href="#">Cont.Cas(C)/757/2019</a>	ABDUL NOOR CHOUDHURY <b>Versus</b> PRITAM SAIKIA, I.A.S. AND 3 ORS.	DR. B AHMED	MR. D SAIKIA MS. P CHAKRABORTY MR. S K DAS MR. R MAZUMDAR MS. D MUSAHARY MR R KARIM MR D BARMAN
31	<a href="#">Cont.Cas(C)/304/2020</a>	SRI SRI MADHAB DEV SANSKRIT TOLL AND ANR. <b>Versus</b> PREETAM SAIKIA AND 3 ORS.	MR R BARUAH MRS. K DEVI	
32	<a href="#">Cont.Cas(C)/314/2020</a>	RATNA RABHA <b>Versus</b> KUMAR SANJAY KRISHNA, IAS	MR. P SARMAH MR. S UPADHAY	MR. D SAIKIA MS. P CHAKRABORTY MS H TERANGPI MR. A J HAZARIKA
33	<a href="#">Cont.Cas(C)/400/2020</a>	SANAT KR. SARMA <b>Versus</b> PREETOM SAIKIA AND ANR.	MR. MD S HOQUE MR. M DEKA	MR S M T CHISTIE MS. N PHUKAN SC, SEC. EDU.
34	<a href="#">Cont.Cas(C)/412/2020</a>	PUTUL CHANDRA BARUAH AND 3 ORS. <b>Versus</b> PRITAM SAIKIA AND 2 ORS.	MR. P J SAIKIA MR. A K GUPTA	MR. D SAIKIA MR. D SAIKIA MS. P CHAKRABORTY MS. N PHUKAN MR A CHALIHA
35	<a href="#">Cont.Cas(C)/484/2020</a>	MALABIKA BORDOLOI AND 25 ORS. <b>Versus</b> SANJIB KR. BHUYAN	MR. K SINGHA MR. K M MAHANTA MR B M DEKA	
36	<a href="#">Cont.Cas(C)/493/2020</a>	ANISHA BORAH <b>Versus</b> KUMAR SANJAY KRISHNA AND ANR	MR. S U AHMED MR A HAWARI	MR. D SAIKIA MR B KAUSHIK MS K DAS
37	<a href="#">Cont.Cas(C)/502/2020</a>	DIPANKAR PAUL <b>Versus</b> BHUPEN TALUKDAR AND 2 ORS	MR. D P BORAH MS. S BORO MR B PAUL	MR H BEZBARUA MS. P K DEVI
38	<a href="#">Cont.Cas(C)/527/2020</a>	KRISHNA CH DEBNATH <b>Versus</b> SMT. KRISHNA GOHA, IAS AND 4 ORS.	MR. B RAHMAN	MR. P N GOSWAMI (R-4) MR. R R Gogoi(R-4) MR. I BORTHAKUR(R-4)

39 [Cont.Cas\(C\)/533/2020](#)

DEBASHISH BHATTACHARYYA  
**Versus**  
DR. BIJOYA CHOUDHURY AND 2 ORS

MR. S K GOSWAMI  
MR. U B SARMA  
MR. R SHARMA

MR. D SAIKIA  
MR. D SAIKIA  
MR. D MOZUMDER  
MR. R MAZUMDAR  
MS. N PHUKAN  
MR. P BORAH  
MR GAURAV R DUTTA

40 [Cont.Cas\(C\)/625/2020](#)

DR. PRADEEP KUMAR GOGOI  
**Versus**  
S JAGANNATHAN, IAS, AND 4 ORS

MR. S B PRASAD

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LEAVE NOTE OF ADVOCATES FOR 13/12/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
3)	MD. I HUSSAIN	22-11-2024	To	20-12-2024
4)	MR S SARMA	22-11-2024	To	15-02-2025
5)	MR J DAS	28-11-2024	To	31-12-2024
6)	MS. D SAIKIA	04-12-2024	To	10-01-2025
7)	MR. U K BORTHAKUR	30-11-2024	To	15-12-2024
8)	MR. N BARUAH	02-12-2024	To	15-12-2024
9)	MR. A R BHUYAN	03-12-2024	To	03-01-2025
10)	MR. B K DAS	05-12-2024	To	20-12-2024
11)	MS. P DAS	05-12-2024	To	20-12-2024
12)	MS.SHOMA DASGUPTA	04-12-2024	To	20-01-2025
13)	MS SUPRIYA DASGUPTA	04-12-2024	To	31-01-2025
14)	MR B K SARMA	05-12-2024	To	13-12-2024
15)	MR. S SINHA	05-12-2024	To	20-12-2024
16)	MR. D KAKOTI	06-12-2024	To	15-12-2024
17)	MR. R HUSSAIN	06-12-2024	To	20-12-2024
18)	MR. M SHARMA	09-12-2024	To	13-12-2024
19)	MRS. M A OZAH	09-12-2024	To	13-12-2024
20)	MR. R P SINGH	10-12-2024	To	17-12-2024
21)	MRS. A GAYAN	09-12-2024	To	13-12-2024
22)	MR J ISLAM	10-12-2024	To	24-12-2024
23)	MR. S BAROOAH	10-12-2024	To	13-12-2024
24)	MR I HASSAN	11-12-2024	To	20-12-2024
25)	MR B PRASAD	09-12-2024	To	20-12-2024
26)	MR. S P ROY	10-12-2024	To	20-12-2024
27)	MR. S K SAHARIAH	10-12-2024	To	20-12-2024
28)	MR B D DAS	13-12-2024	To	16-12-2024
29)	MR. Y S MANNAN	12-12-2024	To	13-12-2024
30)	MR M Z AHMED	13-12-2024	To	17-12-2024
31)	MS. B DUTTA	13-12-2024	To	17-12-2024
32)	MR. A M DUTTA	13-12-2024	To	17-12-2024
33)	MR. A BHATTACHARYA	13-12-2024	To	13-12-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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**[ For Friday,13th December 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MRS. JUSTICE MALASRI NANDI**

**COURT NO: 15**

**[CIVIL BENCH-I]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>DELIVERY OF ORDER</b>				
1	<a href="#">Bail Appln./1930/2024</a>	JITUMONI BARMAN <b>Versus</b> THE STATE OF ASSAM	MS. S K NARGIS MS S BEGUM MS N SULTANA	PP, ASSAM
<b>MOTION</b>				
2	<a href="#">CRP/119/2024</a>	GOPAL TRIPATHI <b>Versus</b> DAROGA RAI AND 3 ORS	MR. S ISLAM MR A HAWARI	
3	<a href="#">CRP(IO)/353/2024</a>	SHRIRAM GENERAL INSURANCE COMPANY LIMITED <b>Versus</b> HARIDHAN DAS @ HARIPADA AND 3 ORS	MR. A J SAIKIA M CHETIA MR. S. PEGU	
4	<a href="#">CRP(IO)/379/2024</a>	DHIMAN GUPTA AND 2 ORS. <b>Versus</b> SHYAMAL DUTTA	MR D KALITA MS R KOUR	
5	<a href="#">CRP(IO)/392/2024</a>	BAJAJ ALLIANZ GENERAL INSURANCE COMPANY LIMITED <b>Versus</b> SUSHILA RABHA AND 2 ORS.	MR T KALITA MR. A KAKATI	
6	<a href="#">CRP(IO)/463/2024</a>	MAHESH MAHANTA AND ANR <b>Versus</b> ARUP KAKOTI	MS. R KALITA MS. C BARMAN	
7	<a href="#">CRP(IO)/471/2024</a>	M/S SHIVAM CONSTRUCTION AND ANR <b>Versus</b> SUDIPTA KUMAR BHUYAN AND ANR	MR. S K SINGHA MR. S M BARUAH MR T K DAS	
8	<a href="#">CRP(IO)/519/2024</a>	ASSAM INDUSTRIAL INFRASTRUCTURE DEVELOPMENT CORPORATION <b>Versus</b> AMINUL HUSSAIN AND ANR	MR. S CHAMARIA MR A N SARMAH MR M M ZAMAN	
9	<a href="#">CRP(IO)/520/2024</a>	URBASHI KALITA <b>Versus</b> NANDESWAR KALITA @ NANDORAM KALITA	MR. N K KALITA	
10	<a href="#">CRP(IO)/521/2024</a>	BIMAL KR. AGARWALLA <b>Versus</b> RAJLAXMI JHANWAR	MR. A R SHOME MR. P MAZUMDER	
11	<a href="#">CRP(IO)/522/2024</a>	ARUN RABHA AND ANR <b>Versus</b> HARI CH KACHARI	MR. M K SARMA MS. S S SAIKIA MR S.K. KASHYAP	

12	<a href="#">CRP(IO)/523/2024</a>	SUBHASH KANTI TARAT AND ANR <b>Versus</b> TARUN TARAT AND 2 ORS.	DR G J SHARMA MS. K BHATTACHARYYA	
13	<a href="#">CRP(IO)/524/2024</a>	NAYAN CHOUDHURY AND ANR <b>Versus</b> THE GOVT. OF ASSAM AND ORS	MR. B D DEKA MR. M DAS N CHAUDHURY MR A BHATRA MR A DEKA	GA, ASSAM
14	<a href="#">CRP(IO)/525/2024</a>	BABUL HUSSAIN <b>Versus</b> REJIYA KHATUN BIBI AND 2 ORS	MR A ISLAM MR M RANA	
<b><u>ADMISSION</u></b>				
15	<a href="#">Mat.App./12/2023</a>	XXXXXXX <b>Versus</b> XXXXXXX	MR. M K CHOUDHURY MR. A BARKATAKI MR P BHARDWAJ MR. M SARMA MS. ANASUYA C	MR S DUTTA MS S MOCHAHARI MR. S DUTTA
16	<a href="#">Test.App./15/2024</a>	SHEFALI DAS AND 3 ORS <b>Versus</b> SANJIB DAS AND 2 ORS	MR. S P SHARMA MS U SHARMA K AHMED MR. A KASHYAP	
17	<a href="#">Mat.App./30/2024</a>	XXXXXXX <b>Versus</b> XXXXXXX	MS M ROY	MR. N HASAN MR. I K BURAGOHAIN
18	<a href="#">MFA/62/2024</a>	SHIVDHARI YADAV @ SHIVDHARI RAY <b>Versus</b> LAXMI DEVI RAY AND ANR. E	MR. R K JAIN TULIKA BORAH MS. J BASUMATARY	
<b>WITH</b>				
19	<a href="#">MFA/63/2024</a>	REKHA DEVI @ REKHA KUMARI <b>Versus</b> LAXMI DEVI RAY AND ANR F	MR. R K JAIN TULIKA BORAH	
<b>WITH</b>				
20	<a href="#">MFA/64/2024</a>	MUNNI SAHA@ MUNNI DEVI <b>Versus</b> LAXMI DEVI RAY AND ANR H	MR. R K JAIN TULIKA BORAH	
<b><u>BAIL HEARING (BA)</u></b>				
21	<a href="#">Bail Appln./3521/2024</a> WITH TCR (SCANNED COPY)	JOYNAL HUSSEN @ JOYNAL HUSSAIN AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. A M BORA MR M J QUADIR MR. D K BAIDYA MR. A K HANNAN	PP, ASSAM
<b><u>BAIL HEARING</u></b>				
22	<a href="#">AB/2735/2024</a>	JITEN BISWAS <b>Versus</b> THE STATE OF ASSAM	MR. B CHOWDHURY	PP, ASSAM
<b><u>FOR HEARING U/O XLI RULE II C.P.C.</u></b>				
23	<a href="#">RSA/37/2023</a> WITH LCR, FIXED	PRASENJIT MANDAL AND 3 ORS. <b>Versus</b> RANJU DEVI AND 9 ORS.	MS F BEGUM MRS. S ROY MS P DASGUPTA MR S PAUL	MR. A C SARMA (r-1 to 10) MR P C GOSWAMI (r-1 to 10) MR G BHARADWAJ (r-1 to 10) MR N BRAHMA (r-1 to 10)
<b>WITH</b>				
	<a href="#">I.A.(Civil)/702/2023</a> in RSA/37/2023	PRASENJIT MANDAL AND 3 ORS. <b>Versus</b> RANJU DEVI AND 9 ORS.	MS F BEGUM MRS. S ROY MS P DASGUPTA MR S PAUL	
24	<a href="#">RSA/21/2024</a>	DIMBESWAR DUTTA AND 2 ORS. <b>Versus</b> MOON BORAH AND 7 ORS.	MR. P BORDOLOI MR D BHUYAN	
<b>WITH</b>				
	<a href="#">I.A.(Civil)/337/2024</a> in RSA/21/2024	DIMBESWAR DUTTA AND 2 ORS. <b>Versus</b> MOON BORAH AND 7 ORS.	MR. P BORDOLOI MR D BHUYAN	



25	<a href="#">RSA/232/2024</a>	FAYZAL HOQUE AND 2 ORS <b>Versus</b> ABDUL RASHID AND 4 OSR.	MR. A C SARMA MR G BHARADWAJ MR B DEORI MR N BRAHMA	MR. A T SARKAR MR S HUSSAIN AMINUR RAHMAN
26	<a href="#">RSA/234/2024</a>	GANESH MANDAL AND 2 ORS <b>Versus</b> SHRI SHRIDAS MANDAL @ SRIDUM MANDAL	MR. A K PURKAYASTHA MR. S SHARMA B RONGHANGPI	
	<b>WITH</b> <a href="#">I.A.(Civil)/3884/2024</a> in RSA/234/2024	GANESH MANDAL AND 2 ORS <b>Versus</b> SHRI SHRIDAS MANDAL @ SRIDUM MANDAL	MR. A K PURKAYASTHA MR. S SHARMA B RONGHANGPI	
<b>ORDERS</b>				
27	<a href="#">MC/2771/2014</a> in SA/70/1998 (D/O) in SA/70/1998	ABANI KR. BORA and ORS. <b>Versus</b> ON THE DEATH OF PRADIP SAIKIA HIS LEGAL HEIRS SMTI REEMA SAIKIA and ORS.	MR.R SARMA MR. S K CHAKRABORTY MR.H DEKA MR.D HAZARIKA	MR.G N SAHEWALLA MR.P BORA MR. N N JHA MR. M UDDIN MS M SAHOO MR.B N DEKA MR.S SENAPATI MR.R R KALITA
	<b>WITH</b> <a href="#">MC/2772/2014</a>	ABANI KR. BORA and ORS. <b>Versus</b> ON THE DEATH OF PRADIP SAIKIA HIS LEGAL HEIRS SMTI REEMA SAIKIA and ORS.	MR.R SARMA MR.P K DEKA MR.H DEKA MR.D HAZARIKA	MR.G N SAHEWALLA MR.P BORA MR.R R KALITA MR.B N DEKA MR.S SENAPATI
	<b>WITH</b> <a href="#">MC/2773/2014</a>	ABANI KR. BORA and ORS. <b>Versus</b> ON THE DEATH OF PRADIP SAIKIA HIS LEGAL HEIRS - SMTI REEMA SAIKIA and ORS	MR.R SARMA MR.P K DEKA MR.H DEKA MR.D HAZARIKA	MR.G N SAHEWALLA MR.P BORA MR.S SENAPATI MR.B N DEKA MR.R R KALITA
	<b>WITH</b> <a href="#">MC/2774/2014</a>	ABANI KR. BORA and ORS. <b>Versus</b> ON THE DEATH OF PRADIP SAIKIA HIS LEGAL HEIRS -SMTI REEMA SAIKIA and ORS.	MR.R SARMA MR.P K DEKA MR.H DEKA MR.D HAZARIKA	MR.G N SAHEWALLA MR.P BORA MR.B N DEKA MR.S SENAPATI MR.R R KALITA
	<b>WITH</b> <a href="#">MC/2775/2014</a>	ABANI KR. BORA and ORS. <b>Versus</b> ON THE DEATH OF PRADIP SAIKIA HIS LEGAL HEIRS -SMTI REEMA SAIKIA and ORS.	MR.R SARMA MR.P K DEKA MR.H DEKA MR.D HAZARIKA	MR.G N SAHEWALLA MR.P BORA MR.S SENAPATI MR.R R KALITA MR.B N DEKA
28	<a href="#">I.A.(Civil)/376/2016</a> in RSA/273670/2016	IDRISH ALI <b>Versus</b> MD. SIDDIQUE ALI and 7 ORS,	MRS. K DEVI MS R BARUAH MS. R DAS	
	<b>WITH</b> <a href="#">RSA/273670/2016</a> (Filing Number)	IDRISH ALI <b>Versus</b> MD SIDDIQUE ALI and ORS		
29	<a href="#">CRP(IO)/105/2018</a>	BAZLUR RAHMAN AND 4 ORS. <b>Versus</b> ASMA KHATUN AND 8 ORS.	MR. M H AHMED	MR. T CHAKRABORTY (R1 TO 3) MR. D CHOUDHURY (R1 TO 3) MR. P DUTTA (R1 TO 3)
30	<a href="#">RSA/179/2018</a> WITH LCR	MD MOINUDDIN SIKDAR <b>Versus</b> AMIR HUSSAIN and 11 ORS	MR. S A AHMED MS.S CHAKRABORTY MR.S A AHMED	MR.R SARMA MR.P K DEKA MR. R SARMA (r-1,2) MR.H DEKA MR.A HUSSAIN MR.D HAZARIKA MR A HUSSAIN (r-1,2)

	<p><b>WITH</b>  <a href="#">I.A.(Civil)/253/2019</a>  in RSA/179/2018</p>	<p>MD MOINUDDIN SIKDAR  <b>Versus</b>  AMIR HUSSAIN and 11 ORS</p>	<p>MR. S A AHMED  MS.S CHAKRABORTY  MR.S A AHMED</p>	<p>MR.R SARMA  MR.P K DEKA  MR.H DEKA  MR.A HUSSAIN  MR.D HAZARIKA  MR D HAZARIKA</p>
31	<p><a href="#">RFA/3/2019</a>  WITH LCR</p>	<p>THE ASSAM POWER DISTRIBUTION  COMPANY LTD.  <b>Versus</b>  SMTI MAHALAYA NATH LASKAR and 3  ORS</p>	<p>MR. B D DAS  MS. R DEKA  MR. D NATH</p>	<p>MR. B SAHARIA (R1-R4)  MR. A M BARBHUIYA (R 1-4)  MS. S F MAITAI (R1-R4)  MS. F BEGUM (R 1-4)  MS. M MEDHI (R 1-4)</p>
32	<p><a href="#">RSA/51/2019</a></p>	<p>ABU BAKKAR SIDDIQUE  <b>Versus</b>  ON THE DEATH OF HAZI KAZIMUDDIN  AHMED HIS LEGAL HEIRS and ORS</p>	<p>MS. J GOGOI  MS. S ROY  MR. U BHATTACHARYA  MR.J GOGOI</p>	
	<p><b>WITH</b>  <a href="#">I.A.(Civil)/854/2019</a>  in RSA/51/2019</p>	<p>ABU BAKKAR SIDDIQUE  <b>Versus</b>  HAZI KAZIMUDDIN AHMED</p>	<p>MR. D C C PHUKAN  MS. J GOGOI  MS. S ROY  MR. U BHATTACHARYA</p>	
33	<p><a href="#">CRP(IO)/230/2019</a></p>	<p>DIPAK BAYAN  <b>Versus</b>  JONALI DAS</p>	<p>MR. K K BHUYAN  MR. B DEKA  MR. B P CHANGMAI  MS P BARUAH</p>	
34	<p><a href="#">I.A.(Civil)/946/2020</a>  in RSA/3590/2020</p>	<p>SRI DWIPEN CHOUDHURY AND 3 ORS  <b>Versus</b>  SRI SURESH RAJBONGSHI AND 3 ORS</p>	<p>MR. SHEELADITYA</p>	<p>MR. R SARMA (r-1)  MR D HAZARIKA (r-1)  MR A HUSSAIN (r-1)</p>
	<p><b>WITH</b>  <a href="#">RSA/3590/2020</a>  (Filing Number)</p>	<p>SRI DWIPEN CHOUDHURY AND 3 ORS.  <b>Versus</b>  SRI SURESH RAJBONGSHI AND 3 ORS.</p>	<p>MR. SHEELADITYA</p>	
35	<p><a href="#">I.A.(Civil)/252/2023</a>  in RSA/7191/2022</p>	<p>MRINALINI BORA  <b>Versus</b>  ICICI LOMBARD GENERAL INSURANCE  CO. LTD. AND ANR.</p>	<p>MR. P BORAH  MRS K M SAIKIA</p>	
	<p><b>WITH</b>  <a href="#">RSA/7191/2022</a>  (Filing Number)</p>	<p>MRINALINI BORA  <b>Versus</b>  ICICI LOMBARD GENERAL INSURANCE  CO. LTD. AND ANR. B</p>	<p>MR. P BORAH</p>	
36	<p><a href="#">I.A.(Civil)/1554/2023</a>  in RSA/92/2023</p>	<p>MD. KAMALUDDIN  <b>Versus</b>  ON THE DEATH OF GIRISH CHOUDHURY,  HIS SOLE LEGAL HEIRS AND 6 ORS</p>	<p>MR G CHOUDHURY  MS. R CHOUDHURY  MS S S ZIA  MR D. CHAKRABORTY</p>	<p>MR. A K GUPTA</p>
	<p><b>WITH</b>  <a href="#">RSA/92/2023</a></p>	<p>MD. KAMALUDDIN  <b>Versus</b>  ON THE DEATH OF GIRISH CHOUDHURY,  HIS SOLE LEGAL HEIRS AND 6 ORS</p>	<p>MR G CHOUDHURY  MS. R CHOUDHURY  MS S S ZIA  MR D. CHAKRABORTY</p>	<p>MR. A K GUPTA</p>
37	<p><a href="#">I.A.(Civil)/3350/2023</a>  in RSA/159/2010</p>	<p>HARI PRASAD AGARWALLA and 3 ORS  <b>Versus</b>  SMT. DEBIRA RAHMAN and ORS</p>	<p>MR G N SAHEWALLA  MD ASLAM</p>	<p>MR S SANCHETI (R-3,4)  MR. A SANCHETI (R-3,4)  MR. R C SANCHETI (R-3,4)</p>
	<p><b>WITH</b>  <a href="#">RSA/159/2010</a>  WITH LCR</p>	<p>HARI PRASAD AGARWALLA and 3 ORS  <b>Versus</b>  SMT. DEBIRA RAHMAN and 2 ORS</p>	<p>MR M SAHEWALLA  MR H K SARMA</p>	
	<p><b>WITH</b>  <a href="#">RSA/159/2010</a>  WITH LCR</p>	<p>HARI PRASAD AGARWALLA and 3 ORS  <b>Versus</b>  SMT. DEBIRA RAHMAN and 2 ORS</p>	<p>MR.G N SAHEWALLA  MRK KALITA  MS.J BORA  MD.ASLAM</p>	<p>MR.K R SURANA  MR.O M MAHESREE</p>

	<b>WITH</b> <a href="#">I.A.(Civil)/3351/2023</a> in RSA/159/2010	HARI PRASAD AGARWALLA AND 3 ORS <b>Versus</b> SMT. DEBIRA RAHMAN and ORS	MR G N SAHEWALLA MR G N SAHEWALLA MD ASLAM	
			MR M SAHEWALLA MR H K SARMA	
	<b>WITH</b> <a href="#">I.A.(Civil)/3352/2023</a> in RSA/159/2010	HARI PRASAD AGARWALLA and 3 ORS <b>Versus</b> SMT. DEBIRA RAHMAN AND ORS	MR G N SAHEWALLA MR G N SAHEWALLA MD ASLAM	
			MR M SAHEWALLA MR H K SARMA	
38	<b>WITH</b> <a href="#">RSA/158/2010</a> WITH LCR	HARI PRASAD AGARWAL <b>Versus</b> DEBIRA RAHMAN and 6 ORS	MR.G N SAHEWALLA MS.J BORA MSK KALITA MD.ASLAM	MR.K R SURANA MR.O M MAHESREE
39	<a href="#">I.A.(Civil)/3790/2023</a> B/O in Mat.App./12658/2023	XXXXXXX <b>Versus</b> XXXXXXX	MR. M ALI MR J. ISLAM	
	<b>WITH</b> <a href="#">Mat.App./12658/2023</a> (Filing Number)	XXXXXXX <b>Versus</b> XXXXXXX	MR. M ALI	
40	<a href="#">RFA/22/2024</a> WITH LCR	BIDYA SAGAR SINGHA <b>Versus</b> SUKH LAL SAMOTA AND ANR	MR. R K D CHOUDHURY MS. L DEVI	
41	<a href="#">Mat.App./26/2024</a> WITH LCR, FIXED	XXXXXXX <b>Versus</b> XXXXXXX	MR. A H M R CHOUDHURY	MS. A DEVI
	<b>WITH</b> <a href="#">I.A.(Civil)/2198/2024</a> in Mat.App./26/2024	XXXXXXX <b>Versus</b> XXXXXXX	MR. A H M R CHOUDHURY	
42	<b>WITH</b> <a href="#">Mat.App./23/2024</a>	XXXXXXX <b>Versus</b> XXXXXXX	MS. A DEVI	
43	<a href="#">CRP/105/2024</a> WITH Tr.P.(C)./92/2024 (D/O), FIXED	THE STATE OF NAGALAND AND 3 ORS <b>Versus</b> TOHULI AND ANR	SR GA NAGALAND	MR. A DAS (R-1) MS N RAHMAN (R-1) MR. N I KHAN (R-1) MRS P D KHATANIAR (R-1) MR. T SARMA (R-1)
	<b>WITH</b> <a href="#">I.A.(Civil)/3187/2024</a> in CRP/105/2024	THE STATE OF NAGALAND AND 3 ORS <b>Versus</b> TOHULI AND ANR	SR GA NAGALAND	
44	<b>WITH</b> <a href="#">CRP/104/2024</a>	THE STATE OF NAGALAND AND 4 ORS <b>Versus</b> VINOKA CHISHI AND 14 ORS.	SR GA NAGALAND	MR SISHIR DUTTA(R-1 TO 13) MR. A DAS (R-14) MS N RAHMAN (R-14) MR. N I KHAN (R-14) MS S MOCHAHARI(R-1 TO 13) MS K BORAH(R-1 TO 13) MR S DUTTA (R-1 TO 13) MR. T SARMA (R-14)
	<b>WITH</b> <a href="#">I.A.(Civil)/3185/2024</a> in CRP/104/2024	THE STATE OF NAGALAND AND 4 ORS <b>Versus</b> VINOKA CHISHI AND 14 ORS	SR GA NAGALAND	

45 [RSA/229/2024](#)  
FIXED

RAMESWAR OJHA AND ANR  
**Versus**  
BIBHASH BHATTACHARJEE

MR. B D KONWAR SR. ADV.  
MRS J M KONWAR  
MR H AGARWAL  
MR J SINGH  
MS M ZOMUANPUII  
MS S JAIN

**WITH**

[I.A.\(Civil\)/3739/2024](#)  
in RSA/229/2024

RAMESWAR OJHA AND ANR  
**Versus**  
BIBHASH BHATTACHARJEE

MR. B D KONWAR SR. ADV.  
MRS J M KONWAR  
MR H AGARWAL  
MR J SINGH  
MS M ZOMUANPUII  
MS S JAIN

46 [I.A.\(Civil\)/3374/2024](#)  
FIXED  
in Arb.A./11861/2024

THE MANAGING DIRECTOR, NATIONAL  
HIGHWAYS INFRASTRUCTURE  
DEVELOPMENT CORPORATION LTD. AND  
4 ORS.

MR. P J SAIKIA, SR. ADV  
MS M NIROLA  
MR K J SAIKIA

**Versus**

M/S SIMPLEX INFRASTRUCTURES  
LIMITED AND 2 ORS.

**WITH**

[Arb.A./11861/2024](#)  
(Filing Number)

MANAGING DIRECTOR

RAVI SHANKAR MISHRA

**Versus**

MS SIMPLEX INFRASTRUCTURES LIMITED

**WITH**

[I.A.\(Civil\)/13060/2024](#)  
(Filing Number)

MANAGING DIRECTOR

RAVI SHANKAR MISHRA

**Versus**

MS SIMPLEX INFRASTRUCTURES LIMITED

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LEAVE NOTE OF ADVOCATES FOR 13/12/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
3)	MD. I HUSSAIN	22-11-2024	To	20-12-2024
4)	MR S SARMA	22-11-2024	To	15-02-2025
5)	MR J DAS	28-11-2024	To	31-12-2024
6)	MS. D SAIKIA	04-12-2024	To	10-01-2025
7)	MR. U K BORTHAKUR	30-11-2024	To	15-12-2024
8)	MR. N BARUAH	02-12-2024	To	15-12-2024
9)	MR. A R BHUYAN	03-12-2024	To	03-01-2025
10)	MR. B K DAS	05-12-2024	To	20-12-2024
11)	MS. P DAS	05-12-2024	To	20-12-2024
12)	MS.SHOMA DASGUPTA	04-12-2024	To	20-01-2025
13)	MS SUPRIYA DASGUPTA	04-12-2024	To	31-01-2025
14)	MR B K SARMA	05-12-2024	To	13-12-2024
15)	MR. S SINHA	05-12-2024	To	20-12-2024
16)	MR. D KAKOTI	06-12-2024	To	15-12-2024
17)	MR. R HUSSAIN	06-12-2024	To	20-12-2024
18)	MR. M SHARMA	09-12-2024	To	13-12-2024
19)	MRS. M A OZAH	09-12-2024	To	13-12-2024
20)	MR. R P SINGH	10-12-2024	To	17-12-2024
21)	MRS. A GAYAN	09-12-2024	To	13-12-2024
22)	MR J ISLAM	10-12-2024	To	24-12-2024
23)	MR. S BAROOAH	10-12-2024	To	13-12-2024
24)	MR I HASSAN	11-12-2024	To	20-12-2024
25)	MR B PRASAD	09-12-2024	To	20-12-2024
26)	MR. S P ROY	10-12-2024	To	20-12-2024
27)	MR. S K SAHARIAH	10-12-2024	To	20-12-2024
28)	MR B D DAS	13-12-2024	To	16-12-2024

29)	MR. Y S MANNAN	12-12-2024	To	13-12-2024
30)	MR M Z AHMED	13-12-2024	To	17-12-2024
31)	MS. B DUTTA	13-12-2024	To	17-12-2024
32)	MR. A M DUTTA	13-12-2024	To	17-12-2024
33)	MR. A BHATTACHARYA	13-12-2024	To	13-12-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:30 PM**

**[ For Friday,13th December 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY**

**COURT NO: 17**

**[CRIMINAL BENCH TO TAKE UP MATTERS UP TO THE YEAR 2019**

**THIS COURT WILL TAKE UP BAIL HEARING MATTERS IMMEDIATELY AFTER MOTION MATTERS FOLLOWED BY ORDERS,ADMISSION,QUASHMENT AND HEARING MATTERS**

**OLD CRIMINAL MATTERS WILL NOT BE ADJOURNED, AND IF NECESSARY, MATTERS WILL BE HEARD BY APPOINTING AMICUS CURIAE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>- OLD PENDING CASES -</b>				
1	<a href="#">Crl.Rev.P./387/2009</a> WITH LCR 3 FILES AND P.B., FIXED	SMTI MAMTA AGARWAL <b>Versus</b> THE STATE OF ASSAM AND ORS	MR.Z ALAM MS. B SARMA(AMICUS CURIAE) MR.B BISHAYA MS. M DEORI ( Amicus Curiae ) MS. B GOSWAMI ( Amicus Curiae)	PP, ASSAM MRS KEYAL MISSD DOWARAH
2	<a href="#">Crl.Rev.P./333/2010</a> WITH LCR 3 FILES ,FIXED	MD. ARJU ALI @ BHUYAN <b>Versus</b> N F RAILWAY	MS.N PHUKAN MR.R ALI MR.PARAG J SAIKIA	MR.D K DEY SC, RAILWAY
3	<a href="#">Crl.Rev.P./389/2010</a> WITH LCR 6 FILES, FIXED	JALAL UDDIN <b>Versus</b> THE STATE OF ASSAM	MR.H R A CHOUDHURY MR.I A HAZARIKA MS.S K NARGIS MR.A MATIN	PP, ASSAM
4	<a href="#">Crl.Rev.P./27/2011</a> WITH LCR 3 FILES	MOFAZZAL HOQUE and ANR. <b>Versus</b> THE STATE OF ASSAM	MR.H R A CHOUDHURY MR.S H RAHMAN MR.D A KAIYUM	PP, ASSAM
5	<a href="#">Crl.Rev.P./60/2011</a> WITH LCR 4 FILES	BHUPEN NATH <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A F N U MOLLAH MR.H NATH MR.A KHALEQUE MR.Z KHALID U U KHAN MR.D DAS, SR.	MR.K SARMA MD.A HUSSAIN MR.D DAS PP, ASSAM MS.K M SARMA
6	<a href="#">Crl.Rev.P./140/2011</a> WITH LCR 4 FILES	SMT. PROTIVA NATH <b>Versus</b> THE STATE OF ASSAM	MD.M H RAJBARBHUIYAN MR.N J DUTTA MR.R DEV MR.D DAS MR. M MORE MR.K D SARMA MR.S K DEB	PP, ASSAM

7	<a href="#">Crl.Rev.P./172/2011</a> WITH LCR 4 FILES	SOFIQR RAHMAN and ANR <b>Versus</b> THE STATE OF ASSAM	MR.M AHMED MS. S NAZNEEN MR. K M HASSAN MR.P SHARMA MR.N GOGOI	PP, ASSAM
8	<a href="#">Crl.Rev.P./226/2011</a> WITH LCR 4 FILES	SMTI DIPTA DEB <b>Versus</b> THE STATE OF ASSAM	MR.B K MAHAJAN MR.P K DAS MRN J DAS MR H DAS MR.A CHOUDHURY MR.R ALI AMICUS CURIAE	PP, ASSAM
9	<a href="#">Crl.Rev.P./464/2011</a> WITH LCR 4 FILES, FIXED	SRI DILARUJ ZAMAN <b>Versus</b> THE STATE OF ASSAM	MR. P MAHANTA, Amicus Curiae MR.A M BORA MR.P BHAGAWATI MD.S ALI MS.J BEGUM MR.M ALAM MR.G BORDOLOI	PP, ASSAM

#### **ADMISSION**

10	<a href="#">Crl.Rev.P./329/2012</a> WITH LCR 4 FILES	APURBA KUMAR BARUAH <b>Versus</b> THE STATE OF ASSAM	MR.B K SEN MR.S BHATTACHARJEE MR.S DEY	PP, ASSAM
11	<a href="#">WP(C)/753/2023</a> CAVT. NO.14602/022, FIXED	MEGHMALLAR ESTATES AND SERVICES PRIVATE LIMITED <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. K N CHOUDHURY MR. R J DAS MR. D J DAS MR. RANGON CHOUDHURY N GAUTAM	MR. R BORPUJARI (r-6) MR. B GOGOI (R-6) MR. B D DEKA MR A BHATRA SC, GDD FOR CAVEATOR SC, G M D A SC, GMC

#### **QUASHMENT**

12	<a href="#">Crl.Pet./808/2015</a> PART-HEARD, LCR 7 FILES, FIXED	SUJIT DHAR <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR.S A B KHABIR MR.I H SAIKIA MR.K KALITA MS.S KANUNGOE	PP, ASSAM
13	<a href="#">Crl.Pet./349/2014</a> FIXED	SANJIB DEKA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR.R DUBEY MS.A B KAYASTHA MR.P K GARODIA MS.P SARMA	MR.P SHARMAH(R-2) MR.K D SARMA(R-2) PP, ASSAM
14	<a href="#">Crl.Pet./36/2017</a> WITH LCR 1 FILE, FIXED	NIZAME UDDIN BARBHUIYA and 2 ORS. <b>Versus</b> DEBASISH DUTTA and ANR.	MR.A BHATTACHARJEE MR.P P DUTTA MR.A BARUA	MR.D CHAKRABARTY(R-1) MS.S HAZARIKA(R-1) PP, ASSAM
15	<a href="#">Crl.Pet./192/2017</a> WITH LCR 1 FILE, FIXED	TAPAN ROY <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR.S C BISWAS MR.F A HASSAN	MRD C CHAKRABORTY(R-2) PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(Crl.)/774/2017</a> <b>in</b> Crl.Pet./192/2017	TAPAN ROY <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR.S C BISWAS MR.F A HASSAN	PP, ASSAM

#### **HEARING**

16	<a href="#">Crl.Rev.P./259/2013</a> PART-HEARD, LCR 2 FILES, FIXED	AFTAB UDDIN BARLASKAR @ APTAI and 4 ORS <b>Versus</b> THE STATE OF ASSAM	MRH I CHOUDHURY MR.I H LASKAR MR.P K DEKA MR. S ALAM	PP, ASSAM
17	<a href="#">CRL.A(j)/25/2019</a> 7.Y.3.M.17.D.:PART-HEARD, WITH LCR 4 FILES, P.B.-1, FIXED	NEHAR DAS <b>Versus</b> THE STATE OF ASSAM	MR K P PATHAK (AMICUS CURIAE) MS. REETUJA DUTTA, AMICUS CURIAE	MR. P SAIKIA (LEGAL AID COUNSEL FOR R-2) PP, ASSAM
18	<a href="#">Crl.Rev.P./317/2012</a> WITH LCR 3 FILES, FIXED	SWAPAN KR. GOYARY <b>Versus</b> THE STATE OF ASSAM AND ANR	MR.R S CHOUHAN	MR.S BHUYAN MRA KUNDU PP, ASSAM

19	<a href="#">Crl.Rev.P./365/2012</a> WITH LCR 3 FILES, FIXED	MD. JAFAR ALI @ JAFAR ALI <b>Versus</b> THE STATE OF ASSAM	MS. R CHOUDHURY (AMICUS CURIAE) MR.S SINHA MR. S B PRASAD	PP, ASSAM
20	<a href="#">Crl.Rev.P./227/2013</a> WITH LCR 1 FILE, FIXED	CHAMPAK DAS <b>Versus</b> THE STATE OF ASSAM	MR.A M BORA MR.R SARMA MR.D GOGOI MR.S R BORUAH MS.C CHOUDHURY	PP, ASSAM
21	<a href="#">Crl.Rev.P./462/2013</a> WITH LCR 5 FILES, FIXED	SURENDRA DAS <b>Versus</b> THE STATE OF ASSAM	MRM H AHMED MR.H A AHMED MR.Z RAHMAN	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 13/12/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
3)	MD. I HUSSAIN	22-11-2024	To	20-12-2024
4)	MR S SARMA	22-11-2024	To	15-02-2025
5)	MR J DAS	28-11-2024	To	31-12-2024
6)	MS. D SAIKIA	04-12-2024	To	10-01-2025
7)	MR. U K BORTHAKUR	30-11-2024	To	15-12-2024
8)	MR. N BARUAH	02-12-2024	To	15-12-2024
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14)	MR B K SARMA	05-12-2024	To	13-12-2024
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18)	MR. M SHARMA	09-12-2024	To	13-12-2024
19)	MRS. M A OZAH	09-12-2024	To	13-12-2024
20)	MR. R P SINGH	10-12-2024	To	17-12-2024
21)	MRS. A GAYAN	09-12-2024	To	13-12-2024
22)	MR J ISLAM	10-12-2024	To	24-12-2024
23)	MR. S BAROOAH	10-12-2024	To	13-12-2024
24)	MR I HASSAN	11-12-2024	To	20-12-2024
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26)	MR. S P ROY	10-12-2024	To	20-12-2024
27)	MR. S K SAHARIAH	10-12-2024	To	20-12-2024
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30)	MR M Z AHMED	13-12-2024	To	17-12-2024
31)	MS. B DUTTA	13-12-2024	To	17-12-2024
32)	MR. A M DUTTA	13-12-2024	To	17-12-2024
33)	MR. A BHATTACHARYA	13-12-2024	To	13-12-2024





## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:30 PM**

**[ For Friday,13th December 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**BEFORE:**

**HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND**

**COURT NO: 18**

**[THIS BENCH WILL SIT AFTER RISING OF DIVISION  
BENCH-II, IF TIME PERMITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	<a href="#">AB/3144/2024</a> FIXED	ARJUN SINGH MEHTA <b>Versus</b> THE STATE OF ASSAM	MR A TEWARI MR T THAKURIA	PP, ASSAM
2	<a href="#">AB/3284/2024</a>	BISWAJIT SAIKIA <b>Versus</b> THE STATE OF ASSAM	MR. R DE MR P NEOG MS. K SHARMA	PP, ASSAM
<b>BAIL HEARING (BA)</b>				
3	<a href="#">Bail Appln./2830/2024</a> WITH OFFICE NOTE, CASE RECORD(SCANNED COPY)	ABDUL HASIB <b>Versus</b> THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI	PP, ASSAM
4	<a href="#">Bail Appln./2865/2024</a> WITH CASE RECORD(SCANNED COPY), FIXED	PRABHAKAR SANJAY <b>Versus</b> THE UNION OF INDIA	MR. P DEKA MR. A CHETIA MR R HOQUE	SC, NCB
<b>BAIL HEARING</b>				
5	<a href="#">AB/2062/2024</a> FIXED	PARAG JYOTI DAS <b>Versus</b> STATE OF ASSAM	MR. T BARUAH MR A BANERJEE MS A DAS	PP, ASSAM
6	<a href="#">AB/2758/2024</a> FIXED	SAHED AHMED LASKAR AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. A LAL MR A BRAHMA	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 13/12/2024

1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
3)	MD. I HUSSAIN	22-11-2024	To	20-12-2024
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32)	MR. A M DUTTA	13-12-2024	To	17-12-2024
33)	MR. A BHATTACHARYA	13-12-2024	To	13-12-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

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**[ For Friday,13th December 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MRS. JUSTICE MITALI THAKURIA**

**COURT NO: 19**

**[CRIMINAL BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	<a href="#">Crl.Pet./1078/2024</a>	PRAVAKAR BARUAH AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. K R PATGIRI MR. B GOGOI MS CHITRALEKHA DAS	PP, ASSAM
2	<a href="#">Crl.Pet./1271/2024</a>	MD. SAHIDUL ISLAM @ ABU SAHID <b>Versus</b> THE STATE OF ASSAM AND ANR	F K R AHMED MRS. H THAKURIA	PP, ASSAM
3	<a href="#">Crl.Pet./1349/2024</a>	MOHAMMAD TAHZEEB <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. B D KONWAR SR. ADV. MRS J M KONWAR MR H AGARWAL MR S Z AHMED MR J SINGH	PP, ASSAM
4	<a href="#">Crl.Pet./1354/2024</a>	RAJIV KALITA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN	PP, ASSAM
5	<a href="#">Crl.Pet./1355/2024</a>	MADHU SUDHAN KALITA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN	PP, ASSAM
6	<a href="#">Crl.Pet./1358/2024</a>	MANIK KALITA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. J I BORBHUIYA MS F BEGUM	PP, ASSAM
7	<a href="#">Crl.Pet./1359/2024</a>	BIPUL DAS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN	PP, ASSAM
8	<a href="#">Crl.Pet./1411/2024</a>	JIABUR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND ANR	MD. A J ATIA MS J MARIYAM MS A H ATIA	PP, ASSAM
9	<a href="#">Crl.Pet./1428/2024</a>	SAMIR TALUKDAR @ SAMIR UDDIN <b>Versus</b> THE STATE OF ASSAM	MR. M AHMED MD I H LASKAR	PP, ASSAM
10	<a href="#">AB/3136/2024</a> WITH OFFICE NOTE, FIXED	MINA RAM GOGOI <b>Versus</b> THE STATE OF ASSAM	MR M HOQUE MS J BEGUM	MR. K BORUAH (INFORMANT) MR. M ALAM (INFORMANT) MS. P BORAH (INFORMANT) PP, ASSAM
11	<a href="#">AB/3285/2024</a>	JIABUR RAHMAN <b>Versus</b> THE STATE OF ASSAM	MS. T SOM MR H DAS MS. U HAZARIKA MS S ISLAM	PP, ASSAM

**ADMISSION**

12	<a href="#">Crl.Pet./3/2023</a> WITH LCR 1 FILE	RUHUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. R A CHOUDHURY MR. R A MAZUMDER M. ROBBANI	PP, ASSAM
13	<a href="#">Crl.Rev.P./483/2024</a> B/O	RAJON BHATTACHARJEE <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR A B DEY	
	<b>WITH</b> <a href="#">I.A.(Crl.)/1171/2024</a> <b>in</b> Crl.Rev.P./483/2024	RAJON BHATTACHARJEE <b>Versus</b> THE STATE OF ASSAM AND ANR	MR A B DEY	
14	<a href="#">Crl.Pet./914/2024</a>	RUPIYOTI SARMA <b>Versus</b> THE STATE OF ASSAM AND ANR	MS G DEKA MS. K KALITA	MS R GOSWAMI (R-2) MS. S BURAGOHAIN(R-2) PP, ASSAM
15	<a href="#">Crl.Pet./1310/2024</a> FIXED	KHULAKPAM MUHASHINA <b>Versus</b> THE STATE OF ASSAM	MOTIUR RAHMAN MR. NOOR KUTUB ALAM I AMIN	PP, ASSAM
<b><u>BAIL HEARING (BA)</u></b>				
16	<a href="#">Bail Appln./2792/2024</a> FIXED	GHANA KHANIKAR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR A KHANIKAR R L CHUTIA	PP, ASSAM
17	<a href="#">Bail Appln./3211/2024</a> FIXED	ASHIM ADHIKARI @ ASHIM ADHIKARY, <b>Versus</b> THE STATE OF ASSAM	MR KUTUB ALI MD S ALI MR M RAHMAN	PP, ASSAM
18	<a href="#">Bail Appln./3419/2024</a> FIXED	SASUMA DAIMARI AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. A BHATTACHARYA MS. K MALAKAR MR. A BHATTACHARJEE MS ANKITA SAHARIA MR S PAUL	PP, ASSAM
19	<a href="#">Bail Appln./3440/2024</a> FIXED	MD SAFIKUL HAQUE <b>Versus</b> THE STATE OF ASSAM	MR T H HAZARIKA MR A RASHID MR. K ISLAM	PP, ASSAM
20	<a href="#">Bail Appln./3444/2024</a> WITH OFFICE NOTE, FIXED	ABDUL MALEK @ ABDUL MALQUE <b>Versus</b> THE STATE OF ASSAM	MR. P J SAIKIA, SR. ADV MR. P BORDOLOI MR. M ALAM MR. R K MAHANTA	MR. M A LASKAR (INFORMANT) MS A HUSSAIN(INFORMANT) S AHMED(INFORMANT) PP, ASSAM
21	<a href="#">Bail Appln./3510/2024</a> WITH OFFICE NOTE, FIXED	MD MIRAJUL ALI @ JITUL ALI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MS. G BORAH	MR. A PHUKAN, AMICUS CURIAE, R-2 PP, ASSAM
22	<a href="#">Bail Appln./3520/2024</a> FIXED	HEMANTA MADHAV GOGOI <b>Versus</b> THE STATE OF ASSAM	MR S BORTHAKUR MR SAURADEEP DEY	PP, ASSAM
23	<a href="#">Bail Appln./3584/2024</a> FIXED	ASHADUL HOQUE AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. P RAHMAN MR S ISLAM	PP, ASSAM
24	<a href="#">Bail Appln./3588/2024</a> FIXED	LAKHYA JYOTI SARMAH <b>Versus</b> THE STATE OF ASSAM	MR. P SUNDI	PP, ASSAM
25	<a href="#">Bail Appln./3609/2024</a> WITH CASE RECORD(SCANNED COPY), FIXED	MD NUR MAHAMMAD @ NUR MAHAMMAD ALI <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. S RAHMAN MR A N IQBAL R HAQUE	PP, ASSAM
26	<a href="#">Bail Appln./3636/2024</a> FIXED	NABAJYOTI THAKURIA AND ANR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR A K AHMED MS P KAKATI	PP, ASSAM
27	<a href="#">Bail Appln./3737/2024</a> FIXED	KHURSHED ALI <b>Versus</b> THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM

**BAIL HEARING**

28	<a href="#">AB/1841/2024</a> WITH OFFICE NOTE	JUBEL KHAN <b>Versus</b> THE STATE OF ASSAM	MR. S MUNIR TINKU SOM MR. S RANA MR H DAS MS. U HAZARIKA MS S ISLAM	MR A K AHMED (R-2) MS P DAS, Amicus Curiae(R-2) MS P KAKATI(R-2) PP, ASSAM
29	<a href="#">AB/1984/2024</a> WITH CASE RECORD(SCANNED COPY), FIXED	NUR ALAM MONDAL@ NUR ALOM MANDAL, <b>Versus</b> THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	MR. R ISLAM (R-2) PP, ASSAM
30	<a href="#">AB/2792/2024</a> WITH OFFICE NOTE	JOHURUL ISLAM @ JAHRIUL ISLAM <b>Versus</b> STATE OF ASSAM AND ANR	MR. N HAQUE MR K UDDIN MR. A K AZAD MR R B ISLAM MR M HUSSAIN	MD A ISLAM (R2) PP, ASSAM
31	<a href="#">AB/2990/2024</a> WITH OFFICE NOTE	KURPAN ALI @ KURBAN ALI AND ANR. <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. M HUSSAIN MR. R I MONDAL MR A.K. MOLLAH	PP, ASSAM
32	<a href="#">AB/3033/2024</a>	NURUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. M HUSSAIN MR. R I MONDAL MR M KHAN MR A.K. MOLLAH	PP, ASSAM
33	<a href="#">AB/3065/2024</a> WITH OFFICE NOTE, FIXED	ARACHAF ALI @ ARSOB ALI <b>Versus</b> THE STATE OF ASSAM	MR. M H RAJBARBHUIYAN MRS R CHETRI	PP, ASSAM
34	<a href="#">AB/3071/2024</a>	AZIZUR RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR. B K DAS	PP, ASSAM
<b>ORDERS</b>				
35	<a href="#">Crl.Pet./514/2022</a>	DIBAKAR BARMAN <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A K JAIN MR. M KALITA	PP, ASSAM
36	<a href="#">I.A.(Crl.)/213/2023</a> WITH LCR 1 FILE(SCANNED COPY), B/O in Crl.A./93/2023 <b>WITH</b> <a href="#">Crl.A./93/2023</a>	MOTIOR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. A ROSHID MS. M R DEVI MS. T BEGUM	PP, ASSAM
37	<a href="#">Crl.Pet./531/2023</a> WITH LCR 2 FILES	MOTIOR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. A ROSHID MS. M R DEVI MS. T BEGUM	MR K P PATHAK PP, ASSAM
38	<a href="#">Crl.Pet./573/2023</a>	DEEPIKA DEB <b>Versus</b> THE STATE OF ASSAM AND ANR	MR B KAUSHIK MR. S HAZARIKA MS A M DCOSTA	PP, ASSAM
39	<a href="#">Crl.Pet./573/2023</a>	NILAMONI MALAKAR <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. B K MAHAJAN MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
39	<a href="#">I.A.(Crl.)/693/2023</a> WITH OFFICE NOTE, LCR 4 FILES in Crl.A./296/2023 <b>WITH</b> <a href="#">Crl.A./296/2023</a>	RAJU GOWALA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR N M HAZARIKA	PP, ASSAM
40	<a href="#">I.A.(Crl.)/908/2023</a> WITH LCR 3 FILES, OFFICE NOTE in Crl.A./360/2023 <b>WITH</b> <a href="#">Crl.A./360/2023</a>	RAJU GOWALA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR N M HAZARIKA	MR J C BORAH (R2, R3) PP, ASSAM
40	<a href="#">I.A.(Crl.)/908/2023</a> WITH LCR 3 FILES, OFFICE NOTE in Crl.A./360/2023 <b>WITH</b> <a href="#">Crl.A./360/2023</a>	HOSEN ALI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR R ISLAM	MS. R CHOUDHURY, AMICUS CURIAE FOR R-2 PP, ASSAM
		HOSEN ALI <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. SURAJIT DAS MR R ISLAM MR SARFRAZ NAWAZ MS A HUSSAIN MS. N CHAKRABORTY	MS. R CHOUDHURY, AMICUS CURIAE FOR R-2 PP, ASSAM

41	<a href="#">Crl.A./389/2024</a> WITH OFFICE NOTE, FIXED	AZAD ALI @ AZAD MIYA @ AZAD ALI MIYA <b>Versus</b> THE STATE OF ASSAM	MR. N K KALITA	PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(Crl.)/1126/2024</a> in Crl.A./389/2024	AZAD ALI @ AZAD MIYA @ AZAD ALI MIYA <b>Versus</b> THE STATE OF ASSAM	MR. N K KALITA	PP, ASSAM
42	<a href="#">I.A.(Crl.)/405/2024</a> WITH LCR 3 FILES, OFFICE NOTE in Crl.A./437/2023	GIRIN GOGOI, <b>Versus</b> THE STATE OF ASSAM,	MR. K BORUAH MS P DAS	PP, ASSAM
	<b>WITH</b> <a href="#">Crl.A./437/2023</a>	GIRIN GOGOI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. K BORUAH MS P DAS	PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(Crl.)/1153/2023</a> in Crl.A./437/2023	GIRIN GOGOI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. K BORUAH MS P DAS	PP, ASSAM
43	<a href="#">Crl.Pet./623/2024</a> WITH LCR 1 FILE, FIXED	IBRAHIM ALI AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. J AHMED MS A HUSSAIN H G DAISY MR N ZAMAN	PP, ASSAM
44	<a href="#">Crl.Pet./758/2024</a>	NABA DEKA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. B HALDAR MS. P GHOSH MS S. BASAK	P. KALITA (R-2) PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 13/12/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
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28)	MR B D DAS	13-12-2024	To	16-12-2024
29)	MR. Y S MANNAN	12-12-2024	To	13-12-2024

30)	MR M Z AHMED	13-12-2024	To	17-12-2024
31)	MS. B DUTTA	13-12-2024	To	17-12-2024
32)	MR. A M DUTTA	13-12-2024	To	17-12-2024
33)	MR. A BHATTACHARYA	13-12-2024	To	13-12-2024



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[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE KARDAK ETE**

**COURT NO: 20**

**[CIVIL BENCH-III, IV AND V]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	<a href="#">WP(C)/6697/2024</a>	JOYJIT HOJAI <b>Versus</b> THE STATE OF ASSAM AND ORS	MR. M MORE MR. A BORPUZARI MR. P K SHARMA	SC, FOREST SC, N C HILLS
2	<a href="#">WP(C)/6700/2024</a>	HALESWARI BASUMATARY AND 35 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. A F N U MOLLAH MR N SARMA K ZAMAN MD. R. AMIN	SC. HEALTH AND FAMILY WELFARE DY.S.G.I. SC, FINANCE
3	<a href="#">WP(C)/6701/2024</a>	SMTI GITA ROY AND ORS <b>Versus</b> THE UNION OF INDIA AND ORS	MS P DEB MR R CHAKRAVORTY MS N DEB S RABHA	GA, ASSAM SC, NHAI DY.S.G.I. SC, REVENUE
4	<a href="#">WP(C)/6703/2024</a>	ASHOK PRASAD <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR. B P BORAH MR P J DUTTA MR. A KHANDAKAR	GA, ASSAM
<b>ADMISSION</b>				
5	<a href="#">WP(C)/2483/2016</a> FIXED	CHANDAN KALITA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. M SARANIA MR. S U AHMED MS. SUSENTETLA	GA, ASSAM
6	<a href="#">WP(C)/3877/2021</a>	M/S VISION ISPAT PVT. LTD. <b>Versus</b> THE UNION OF INDIA AND 4 ORS.	MRS. P GOSWAMI MS N SAIKIA MR A SAIKIA	MR A KALITA(SC, INDUSTRIES AND COMMERCE DEPT.) MR H GUPTA (r-1) ASSTT.S.G.I. SC, NEDFI
7	<a href="#">WP(C)/6273/2021</a> FIXED	M/S JSVM PLYWOOD INDUSTRIES LTD <b>Versus</b> THE UNION OF INDIA AND 3 ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS S SHARMA	MR. C K S BARUAH (C.G.C.) ASSTT.S.G.I. SC, INCOME TAX
8	<b>WITH</b> <a href="#">WP(C)/5970/2022</a>	M/S JSVM PLYWOOD INDUSTRIES LTD., <b>Versus</b> THE UNION OF INDIA AND 2 ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI	MR. S C KEYAL (SR. S.C., CBDT, IT (NER), R2, R3) MR H GUPTA ASSTT.S.G.I.
	<b>WITH</b> <a href="#">I.A.(Civil)/73/2024</a> <b>in WP(C)/5970/2022</b>	M/S JSVM PLYWOOD INDUSTRIES LIMITED <b>Versus</b> THE UNION OF INDIA AND 2 ORS.	MS. M L GOPE MS. N HAWELIA	SC, GST



	<b>WITH</b> <a href="#">I.A.(Civil)/74/2024</a> in WP(C)/5970/2022	M/S JSVM PLYWOOD INDUSTRIES LTD., <b>Versus</b> THE UNION OF INDIA AND 3 ORS.	MS. M L GOPE MS. N HAWELIA	SC, GST
	<b>WITH</b> <a href="#">I.A.(Civil)/75/2024</a> in WP(C)/5970/2022	M/S JSVM PLYWOOD INDUSTRIES LTD., <b>Versus</b> THE UNION OF INDIA AND 3 ORS.	MS. M L GOPE MS. N HAWELIA	SC, GST
9	<a href="#">WP(C)/113/2022</a>	MD. KURBAN <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR B K MISHRA MR. S ISLAM MR A HAWARI	GA, ASSAM
10	<a href="#">WP(C)/222/2022</a>	M/S ARCHON POWER INFRA INDIA PVT LTD AND ANR <b>Versus</b> THE UNION OF INDIA AND ANR	MS S DAS MR M DEB	MR A KALITA (R2) MR. M MAHANTA (R2) ASSTT.S.G.I. SC, I O C
11	<a href="#">WP(C)/957/2022</a>	OZONE PHARMACEUTICALS LTD <b>Versus</b> THE UNION OF INDIA AND 6 ORS	DR. A SARAF MR P BARUAH MR K CHOUDHURY MR. Z ISLAM MR S J SAIKIA MR. N N DUTTA	SC, INDUSTRIES AND COMMERCE ASSTT.S.G.I.
12	<a href="#">WP(C)/979/2022</a>	SALIM UDDIN AHMED AND 7 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. T CHAKRABORTY MR. D CHOUDHURY MR J DAS	GA, ASSAM
13	<b>WITH</b> <a href="#">WP(C)/2960/2022</a>	SALIM UDDIN AHMED AND 6 ORS <b>Versus</b> THE STATE OF ASSAM AND 12 ORS	MR. T CHAKRABORTY MR. D CHOUDHURY MR J DAS	GA, ASSAM MR. DITUL DAS MR. R RAHMAN
14	<a href="#">WP(C)/1195/2022</a>	WESTERN CARRIERS (INDIA) LTD. <b>Versus</b> UNION OF INDIA AND 4 ORS.	MR. A GOYAL MR. A CHOUDHURY	SC, RAILWAY
15	<a href="#">WP(C)/1340/2022</a>	GAUTAM ROY FANS CLUB AND ANR <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. S B LASKAR MR. H A LASKAR MS N KALITA MS D DUTTA	GA, ASSAM
16	<a href="#">WP(C)/1377/2022</a>	USHMITA DEY AND ANR <b>Versus</b> LIFE INSURANCE CORPORATION OF INDIA AND 2 ORS	MR. N NATH MR. T BORKOTOKY	DR G J SHARMA MR S NATH
17	<a href="#">WP(C)/1487/2022</a>	PRAFULLA KALITA AND ANR <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR A CHOUDHURY MR. R Deka S I AKAND	GA, ASSAM
18	<a href="#">WP(C)/1719/2022</a>	BAP CHANDRA BORTHAKUR AND ANR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR S BORTHAKUR MR. P. SINGHA MR H P NEPAL	GA, ASSAM SC. WATER RESOURCE DEPTT. (R-1 & 5)
19	<a href="#">WP(C)/2594/2022</a>	M/S VINAYAK LOGISTIC AND ANR <b>Versus</b> THE UNION OF INDIA AND 3 ORS	DR. A SARAF MR. K P MAHESWARI MR. A GOYAL MR. A CHOUDHURY	MRS. A GAYAN, CGSC SC, RAILWAY
20	<a href="#">WP(C)/4399/2022</a>	RAJA AHMED <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. M ALI MR. R ISLAM	SC, FOREST
21	<a href="#">WP(C)/5966/2022</a>	MONIRAM RONGPI <b>Versus</b> THE STATE OF ASSAM AND 8 ORS.	MR. S K DEORI MR. D BARUAH MS. SOMILA	GA, ASSAM MR. B HALDAR (R-7) MR. N K MURRY OTOLI KITS MS P TOKBIPI MS S. BASAK(R-7) SC, REVENUE

22	<a href="#">WP(C)/6107/2022</a> FIXED	THE STATE OF ASSAM AND 2 ORS. <b>Versus</b> THE UNION OF INDIA AND 7 ORS.	MR. D SAIKIA MR P NAYAK MS RUKMINI BARUA MS PADMINI BARUA MR DEBANUJ DUTTA	MR. K N CHOUDHURY (R-8) MR. P K TIWARI(R-2,3,4,5,6) MR D J DAS (R-8) MR H GUPTA MS. N MAHANTA (R-8) MR. A R GOGOI(R-2,3,4,5,6) MR. U PATHAK(R-2,3,4,5,6) MR. N GAUTAM (R-8) ASSTT.S.G.I.
23	<a href="#">WP(C)/6360/2022</a>	PAWAN KUMAR JALAN <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MS M HAZARIKA MS. S NEWAR MR D KHAN	GA, ASSAM SC, REVENUE
24	<b>WITH</b> <a href="#">WP(C)/4851/2020</a>	SABITRI TALUKDAR <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MS M HAZARIKA MS. S KHOUND MR D KHAN	GA, ASSAM SC, REVENUE
25	<b>WITH</b> <a href="#">WP(C)/4855/2020</a>	DAMAYANTI DAS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MS M HAZARIKA MS. S KHOUND MR D KHAN	GA, ASSAM SC, REVENUE
26	<a href="#">WP(C)/1168/2023</a>	NIHARENDRA NARAYAN TAGORE AND ANR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. U DAS MR. S K GHOSH MS F AHMED	GA, ASSAM SC, PWD SC, REVENUE
27	<a href="#">WP(C)/2955/2023</a>	MINATI DAS <b>Versus</b> THE COMMISSIONER AND SECRETARY TO THE GOVT. OF ASSAM AND 4 ORS.	MR MINTU SAIKIA MS R DUTTA	GA, ASSAM SC, REVENUE SC, FINANCE
28	<a href="#">WP(C)/2961/2023</a>	MAHBUBUR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR B MALAKAR	GA, ASSAM SC, REVENUE SC, PWD
29	<a href="#">WP(C)/2986/2023</a>	MD. HABIBUR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. N N B CHOUDHURY MS. K DEY	GA, ASSAM
30	<a href="#">WP(C)/2997/2023</a>	LAFASHAIL POWER AGENCY <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR H R A CHOUDHURY MR. M A CHOUDHURY MR. A S TAPADER MR M AHMED	SC, APDCL
31	<a href="#">WP(C)/3008/2023</a>	AMLAN DEY AND ANR <b>Versus</b> THE ASSAM POWER DISTRIBUTION COMPANY LIMITED AND 14 ORS	MR. S SARMA MR. J DEKA MR. T K BHUYAN MR. S K DEKA MR. C TALUKDAR MR. A GAUTAM	MR Z ALAM SC, APDCL MR B P BORAH(R-10 AND 11) MS. S NAZNEEN MD R ISLAM (R-15) MR P J DUTTA(R-10 AND 11) MISS. J GOGOI(R-10 AND 11) MR. S K DAHAL A KHANDAKAR (R-10 AND 11) SC, GMC SC, G M D A
32	<a href="#">WP(C)/3578/2023</a>	DANDI RAM DAS AND ANR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. P S DEKA MR B S DEKA MS P HALDER	SC, FOREST
33	<a href="#">WP(C)/3719/2023</a>	SMTI. BHARATI DAS AND ANR <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR P KATAKI MR. B K DAS MR H P GUWALA MR A ALAM MS C BORA	GA, ASSAM SC, GMC SC, FOREST
34	<a href="#">WP(C)/4401/2023</a>	ARUP KUMAR GHOSH <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. M HUSSAIN MR. R I MONDAL	SC, HEALTH SC, NRHM SC, PWD SC, FINANCE

35	<a href="#">WP(C)/4420/2023</a>	KANDARPA KUMAR DEKA AND 5 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. P MAHANTA MR. R B GOHAIN MS C DAS F. K. AHMED	SC, IRRIGATION
36	<a href="#">WP(C)/4497/2023</a>	MAHENDRA BAISHYA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR J C GAUR MS. M GAUR MS P SHARMA	GA, ASSAM MS. K PHUKAN MR. S BARUAH MS G HAZARIKA MR P NAYAK SC, AEGCL SC, REVENUE
37	<a href="#">WP(C)/5151/2023</a>	M/S M K SHAH EXPORTS LIMITED (PROP BEESA KOPIE TEA ESTATE ) <b>Versus</b> UNION OF INDIA AND 5 ORS	MR. D SAHU MR. R S MISHRA MS M GOGOI MS. P JALAN	MR H GUPTA DY.S.G.I.
38	<a href="#">WP(C)/1923/2024</a> FIXED	SUKALYAN DEY <b>Versus</b> THE PRINCIPAL COMMISSIONER OF INCOME TAX, GUWAHATI-1 AND 2 ORS.	MR A NATH MR. D DUTTA	SC, INCOME TAX
39	<a href="#">WP(C)/2073/2024</a>	BILPAR DHUMKAR YUVA PARISHAD (NGO) <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. S ROY MR. M H LASKAR M. HOSSAIN	GA, ASSAM SC, FINANCE
40	<a href="#">WP(C)/2483/2024</a>	PRASANTA KUMAR DAS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR H AGARWAL MR J SINGH MS M ZOMUANPUII MR P DOLEY MS V V THANYU MS S JAIN	MR U DAS(R-7) MR. S SAIKIA(R-7) SC, GMC SC, G M D A
41	<a href="#">WP(C)/3411/2024</a>	BICRAMPORE TEA ESTATE <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MS N SAIKIA R BARMAN	DY.S.G.I. SC, INDUSTRIES AND COMMERCE
42	<a href="#">WP(C)/5357/2024</a>	M/S DUROPLY INDUSTRIES LIMITED <b>Versus</b> THE UNION OF INDIA AND 2 ORS.	MS. N UPADHYAY MR. Z ISLAM MR. P DAS MR ANKIT KANODIA	SC, CGST DY.S.G.I.
43	<a href="#">WP(C)/5497/2024</a> FIXED	GAUTAM SINGH KUTHARI AND 5 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR B PATHAK MR B HAZARIKA MR V KUMAR MS M TIWARI MR. M SHARMAH	GA, ASSAM SC, BTC SC, REVENUE
44	<a href="#">WP(C)/5689/2024</a> FIXED	MS DONA FOOD BEVERAGES PRIVATE LIMITED <b>Versus</b> THE UNION OF INDIA	MR. M NATH MR. M NATH MR. D P BORAH  MS. S BORO  MR. P JHA	SC, GST MR. S C KEYAL DY.S.G.I.
45	<a href="#">WP(C)/5716/2024</a> FIXED	SABITRI GOALA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. P D NAIR MR G ALAM MR. H ROHMAN MR S R A NASER	GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT
<b>ORDERS</b>				
46	<a href="#">WP(C)/4472/2022</a>	MD. SOFIQUL ISLAM <b>Versus</b> THE UNION OF INDIA AND 10 ORS	MR. A K DAS MR. M J GOGOI N. SARMA	GA, ASSAM SC, NHAI MR. A K DUTTA ASSTT.S.G.I. SC, REVENUE
47	<a href="#">WP(C)/4914/2022</a>	RATUL DEKA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR D K DAS MS. P BHUYAN	SC, CO OP GA, ASSAM
48	<a href="#">WP(C)/6460/2022</a>	RINKU NATH AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MS. R CHOUDHURY MRS. S ROY MS A DAS	SC, P AND R.D. GA, ASSAM
49	<a href="#">WP(C)/3362/2023</a>	HASHEM ALI AHMED <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. A PARAMANIK MR. A ALI	SC, P AND R.D. GA, ASSAM SC, IWT

50	<a href="#">WP(C)/6618/2023</a>	ALANGBAR KHERKATARY <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. N K KALITA	GA, ASSAM SC, BTC SC, EXCISE DEPTT.
51	<a href="#">WP(C)/6959/2023</a>	MIZZAT ALI AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR M A ISLAM MR J I MONDAL	GA, ASSAM MR. M ISLAM (r-5) MS A KHATUN (r-5) SC, P H E
52	<a href="#">WP(C)/3837/2024</a> B/O	ABDUL HAYE AND 58 ORS. <b>Versus</b> THE UNION OF INDIA AND 2 ORS	MR. A F N U MOLLAH K ZAMAN	MS. K PHUKAN(CGC) MS. K PHUKAN(CGC) DY.S.G.I.
53	<a href="#">WP(C)/6199/2024</a> FIXED	ARABINDA DEKA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. S A HUSSAIN MR D J HALOI	GA, ASSAM
54	<a href="#">WP(C)/6312/2024</a> FIXED	GOUTAM SAHA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MS. T SOM MR H DAS MS. U HAZARIKA	GA, ASSAM MR. J HANDIQUE MS. T SOM MS G HAZARIKA
55	<b>WITH</b> <a href="#">WP(C)/5802/2024</a>	GAUTAM SAHA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MS. T SOM MR H DAS	GA, ASSAM MR. P R MAHANTA

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LEAVE NOTE OF ADVOCATES FOR 13/12/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
3)	MD. I HUSSAIN	22-11-2024	To	20-12-2024
4)	MR S SARMA	22-11-2024	To	15-02-2025
5)	MR J DAS	28-11-2024	To	31-12-2024
6)	MS. D SAIKIA	04-12-2024	To	10-01-2025
7)	MR. U K BORTHAKUR	30-11-2024	To	15-12-2024
8)	MR. N BARUAH	02-12-2024	To	15-12-2024
9)	MR. A R BHUYAN	03-12-2024	To	03-01-2025
10)	MR. B K DAS	05-12-2024	To	20-12-2024
11)	MS. P DAS	05-12-2024	To	20-12-2024
12)	MS.SHOMA DASGUPTA	04-12-2024	To	20-01-2025
13)	MS SUPRIYA DASGUPTA	04-12-2024	To	31-01-2025
14)	MR B K SARMA	05-12-2024	To	13-12-2024
15)	MR. S SINHA	05-12-2024	To	20-12-2024
16)	MR. D KAKOTI	06-12-2024	To	15-12-2024
17)	MR. R HUSSAIN	06-12-2024	To	20-12-2024
18)	MR. M SHARMA	09-12-2024	To	13-12-2024
19)	MRS. M A OZAH	09-12-2024	To	13-12-2024
20)	MR. R P SINGH	10-12-2024	To	17-12-2024
21)	MRS. A GAYAN	09-12-2024	To	13-12-2024
22)	MR J ISLAM	10-12-2024	To	24-12-2024
23)	MR. S BAROOAH	10-12-2024	To	13-12-2024
24)	MR I HASSAN	11-12-2024	To	20-12-2024
25)	MR B PRASAD	09-12-2024	To	20-12-2024
26)	MR. S P ROY	10-12-2024	To	20-12-2024
27)	MR. S K SAHARIAH	10-12-2024	To	20-12-2024
28)	MR B D DAS	13-12-2024	To	16-12-2024
29)	MR. Y S MANNAN	12-12-2024	To	13-12-2024
30)	MR M Z AHMED	13-12-2024	To	17-12-2024
31)	MS. B DUTTA	13-12-2024	To	17-12-2024
32)	MR. A M DUTTA	13-12-2024	To	17-12-2024
33)	MR. A BHATTACHARYA	13-12-2024	To	13-12-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:30 PM**

**[ For Friday,13th December 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE BUDI HABUNG**

**COURT NO: 22**

**[CRIMINAL BENCH AND CIVIL BENCH-I]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
1	<a href="#">MACApp./754/2018</a>	THE ORIENTALINSURANCE CO. LTD <b>Versus</b> NUR ALI AND 3 ORS	MR. S K GOSWAMI MR A KALITA	
2	<a href="#">CRP(IO)/15/2022</a> WITH LCR	HATEM ALI AND 3 ORS. <b>Versus</b> ATAB ALI	MR. S P ROY MS S DAS MR M DEB	MR. M DUTTA MR. N UDDIN MR S K CHHETRY
3	<a href="#">CRP(IO)/39/2022</a>	DIPJYOTI SAHARIA AND ANR <b>Versus</b> PURABI MEDHI AND 5 ORS	MR. T ISLAM MR. D MAZUMDAR MS K DAS	MR. R DE (r-6)
4	<b>WITH</b> <a href="#">CRP(IO)/40/2022</a>	DIPJYOTI SAHARIA AND ANR <b>Versus</b> MANORAMA MEDHI AND 5 ORS	MR. T ISLAM MR. D MAZUMDAR MS K DAS	MR. R DE (r-6)
5	<a href="#">CRP/106/2022</a>	ON THE DEATH OF AKHTAR KHAN <b>Versus</b> THE GUWAHATI MUNICIPAL CORPORATION AND 2 ORS.	MR. N ALAM MR K JAIN MR. J HUSSAIN	MR P DEKA (R3) MR. D SAUD (R3) MR. B BORAH (R3) SC, GMC
6	<a href="#">CRP(IO)/207/2023</a>	M/S HORIZON MARKETING AND ANR. <b>Versus</b> THE DEBTS RECOVERY TRIBUNAL AND 2 ORS.	MS. M BORDOLOI MR. A DAS MR. P SENGUPTA MR. N I KHAN T. JAMIR	MR. M SHARMA (r-3) MR P AGARWAL MS. S YASMIN (r-3)
7	<a href="#">FAO/29/2024</a>	CHAMPUPARA BAZAR COMMITTEE AND ANR <b>Versus</b> KHOIRUL HUSSAIN AND 4 ORS	MR. S C BISWAS MR. R MAJUMDAR MR. A M AHMED (P-2) MS. J GHOSH P. GHOSH (P-2)	MR. S SINHA(R-1 TO 5)
8	<a href="#">FAO/78/2024</a>	MS/ SAMPAT AUTOMOILES <b>Versus</b> SRI JOGENDER CHOUDHURY AND ORS	MR. A C SARMA MR G BHARADWAJ MR B DEORI MR N BRAHMA	
9	<a href="#">MACApp./178/2024</a>	MRS SAPTA DEEPA BHARALI BAISHYA <b>Versus</b> THE REGIONAL MANAGER ORIENTAL INSURANCE CO. LTDand 2 ORS	MR. D NATH	
10	<a href="#">MACApp./340/2024</a>	NATIONAL INSURANCE COMPANY LTD. <b>Versus</b> BHARATI CHETIA AND 5 ORS. E	MRS L SHARMA MR. K K BHATTA	MR G ALAM MR. H ROHMAN MR. D NAG

	<b>WITH</b> <a href="#">I.A.(Civil)/2038/2024</a> in MACApp./340/2024	NATIONAL INSURANCE COMPANY LTD. <b>Versus</b> BHARATI CHETIA AND 5 ORS. E	MRS L SHARMA MR. K K BHATTA	MR G ALAM MR. H ROHMAN MR. D NAG
	<b>WITH</b> <a href="#">I.A.(Civil)/2039/2024</a> in MACApp./340/2024	NATIONAL INSURANCE COMPANY LTD. <b>Versus</b> BHARATI CHETIA AND 5 ORS. E	MRS L SHARMA MR. K K BHATTA	MR G ALAM MR. H ROHMAN MR. D NAG
11	<a href="#">CRP(IO)/408/2024</a> FIXED	ON THE DEATH OF PRABIN CHANDRA DEKA HIS LEGAL HEIRS JAYANTA DEKA AND 2 ORS <b>Versus</b> ON THE DEATH OF KANU PRIYA DAS HISS LEGAL REP. JAYANTA DAS @ JAY JAYANTA DAS	MR. A K PURKAYASTHA MR. M J BARUAH MR. A. ALI MR. JITU SAIKIA	MR. P S DEKA (R-1) MR. B K BHAGAWATI(R-1) MR B S DEKA(R-1)
12	<b>WITH</b> <a href="#">CRP(IO)/222/2024</a>	ON THE DEATH OF PRABIN CHANDRA DEKA HIS LEGAL HEIRS AND ANR <b>Versus</b> ON THE DEATH OF LATE KANU PRIYA DAS HIS LEGAL REP. SRI JAYANTA DAS @ JAY JAYANTA DAS AND 2 ORS	MR. A K PURKAYASTHA MR. M J BARUAH MR. S SHARMA MR. A. ALI	MR. P S DEKA(R-1) MR. B K BHAGAWATI(R-1) MS B LAHKAR(R-1) MR B S DEKA(R-1)
13	<a href="#">MACApp./466/2024</a>	NATIONAL INSURANCE COMPANY LTD <b>Versus</b> SITA GIRI AND 5 ORS F	MRS L SHARMA MR. K K BHATTA	
	<b>WITH</b> <a href="#">I.A.(Civil)/2773/2024</a> in MACApp./466/2024	NATIONAL INSURANCE COMPANY LTD <b>Versus</b> SITA GIRI AND 5 ORS F	MRS L SHARMA MR. K K BHATTA	
14	<a href="#">MACApp./607/2024</a>	THE ORIENTAL INSURANCE COMPANY LTD. <b>Versus</b> ANUWAR ALAM AND ANR	MR. J KALITA	
	<b>WITH</b> <a href="#">I.A.(Civil)/3608/2024</a> in MACApp./607/2024	THE ORIENTAL INSURANCE COMPANY LTD <b>Versus</b> ANUWAR ALAM AND ANR	MR. J KALITA	
<b>ORDERS</b>				
15	<a href="#">MACApp./37/2018</a> WITH LCR	NATIONAL INSURANCE CO. LTD. <b>Versus</b> RIPUNJOY LEKHARU	MR. K K BHATRA MR. A KALITA MR. R K BHATRA MR. M MORE MS. S DAS	
	<b>WITH</b> <a href="#">I.A.(Civil)/189/2018</a> in MACApp./37/2018	NATIONAL INSURANCE CO. LTD. <b>Versus</b> RIPUNJOY LEKHARU	MR. K K BHATRA MR. R K BHATRA MR. M MORE MS. S DAS MR. A KALITA	
16	<a href="#">CRP(IO)/406/2018</a> FIXED	PRANAB JYOTI DAS LEGAL HEIR OF LATE PARESH CH. DAS <b>Versus</b> SACHIN CH. DAS AND 10 ORS.	MR. D MOZUMDER MR. K KALITA MR. D NATH MR D KALITA	MR. D NANDI (R-1.1 TO 1.4 AND 7) MS P SARMAH (R-1.1 TO 1.4 AND 7)
17	<a href="#">MACApp./985/2018</a> WITH LCR	UNITED INDIA INSURANCE COMPANY LTD. <b>Versus</b> SMTI. BINA DAS AND 4 ORS	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	MR. R K BHATRA (R6) MR D MONDAL MS. S BURAGOHAIN (R6) MR. P SARMA MR. D BHUYAN (R6)
18	<a href="#">MACApp./162/2019</a> WITH LCR	THE ORIENTAL INSURANCE CO. LTD., <b>Versus</b> SMTI. SALEHA BEGUM AND 3 ORS.	MR. S K GOSWAMI MR. R SHARMA MR. R KATHKATIA	U MUDIAR (R1,R2) MR. K R BORA (R1,R2) MS R MAHANTA MS T DUTTA MS P GOGOI
19	<a href="#">MACApp./640/2019</a> WITH LCR	SRI DULAL ROY <b>Versus</b> SRI DIPEN DEKA AND 2 ORS.	MR. S K GOSWAMI MR. R SHARMA	MR. K K BHATTA MR. A ACHARYA MS R DEVI

	<p><b>WITH</b> <a href="#">CO/8/2021</a> in MACApp./640/2019</p>	<p>DIPEN DEKA <b>Versus</b> DULAL ROY AND 2 ORS.</p>	<p>MR. A ACHARYA</p>	<p>MR. S K GOSWAMI MR. R SARMA</p>
20	<p><a href="#">I.A.(Civil)/3089/2019</a> WITH LCR in MACApp./260/2014 <b>WITH</b> <a href="#">MACApp./260/2014</a></p>	<p>NATIONAL INSURANCE CO LTD <b>Versus</b> CHINU DEVI and ANR</p>	<p>MR. M Z AHMED MR. B K PURKAYASTHA</p>	<p>MR. A K BORA MR. A M DUTTA</p>
21	<p><a href="#">MACApp./96/2020</a></p>	<p>NATIONAL INSURANCE CO LTD <b>Versus</b> CHINU DEVI and ANR</p>	<p>MR. B K PURKAYASTHA MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR MR D DEKA MS. U K PURKAYASTHA</p>	<p>MR. A K BORA (R-1) MR. P HAZARIKA MR. S K TALUKDAR (R-1) MR. H S BORAH MR S A SIKDER (R1) MR. M R ISLAM (R1) MS. R BASUMATARY (R-1)</p>
22	<p><a href="#">MACApp./241/2020</a> WITH LCR</p>	<p>ORIENTAL INSURANCE CO. LTD. <b>Versus</b> SRI UTPAL BEZBARUAH and 2 ORS</p>	<p>MS. N MODI MR. S DUTTA MR. C SHARMA MR. SIDHANT DUTTA</p>	<p>MR G JALAN MR G JALAN MS. A BARMAN (R-1)</p>
23	<p><a href="#">MACApp./241/2020</a> WITH LCR</p>	<p>THE ORIENTAL INSURANCE CO. LTD. <b>Versus</b> MINTU BORMAN AND 4 ORS.</p>	<p>MR. S K GOSWAMI MS P SARMA</p>	<p>MR. R GOSWAMI (R-5) MR. A K SAHEWALLA (R-1) MS. P BORTHAKUR (R-5) MR. W SHARMA (R-4) MR D GOSWAMI (R-1) MR P GOGOI (R-4)</p>
	<p><b>WITH</b> <a href="#">I.A.(Civil)/1694/2020</a> in MACApp./241/2020</p>	<p>THE ORIENTAL INSURANCE CO. LTD. <b>Versus</b> MINTU BORMAN AND 4 ORS.</p>	<p>MR. S K GOSWAMI MS P SARMA</p>	
23	<p><a href="#">I.A.(Civil)/2279/2020</a> WITH LCR in MACApp./257/2019 <b>WITH</b> <a href="#">MACApp./257/2019</a></p>	<p>LAKHI BISWAS AND ANR. <b>Versus</b> NATIONAL INSURANCE COMPANY LTD. E</p>	<p>MR. A BARUAH MR. B J MUKHERJEE MS R SAHA</p>	<p>MR. K K BHATRA</p>
	<p><b>WITH</b> <a href="#">I.A.(Civil)/1694/2020</a> in MACApp./241/2020</p>	<p>NATIONAL INSURANCE CO. LTD. <b>Versus</b> SMTI. LAKHI BISWAS AND 2 ORS</p>	<p>MR. K K BHATRA MR. R K BHATRA MS. RIMPI DUTTA MR. D BHUYAN</p>	<p>MR. A BARUAH MR. P J MEDHI (R3) MR. J P MORE (R1, R2) MR. B J MUKHERJEE (R1, R2)</p>
	<p><b>WITH</b> <a href="#">CO/10010/2020</a> (Filing Number) in MACApp./257/2019</p>	<p>LAKHI BISWAS AND ANR. <b>Versus</b> NATIONAL INSURANCE COMPANY LTD. E</p>	<p>MR. A BARUAH</p>	
24	<p><a href="#">MACApp./276/2021</a> WITH LCR</p>	<p>NEW INDIA ASSURANCE COMPANY LTD <b>Versus</b> SMTI SENAHI DUTTA AND 4 ORS</p>	<p>MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR</p>	<p>MS. P BARUAH MS M BORCHETIYA MR. S DUTTA MR. R N BAKSH MR. S KHATANIAR</p>
	<p><b>WITH</b> <a href="#">I.A.(Civil)/1874/2021</a> in MACApp./276/2021</p>	<p>NEW INDIA ASSURANCE COMPANY LTD <b>Versus</b> SMTI SENAHI DUTTA AND 4 ORS</p>	<p>MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR</p>	<p>MS. P BARUAH MS M BORCHETIYA MR. S DUTTA MR. S KHATANIAR MR. R N BAKSH</p>
25	<p><a href="#">MACApp./305/2021</a></p>	<p>NEW INDIA ASSURANCE COMPANY LTD <b>Versus</b> SRI RAJIB DAS and 4 ORS</p>	<p>MR. N KALITA MR. S DUTTA MR. C SHARMA MR. SIDHANT DUTTA</p>	<p>MR. A R AGARWALA (R1) MR. R K BHATRA MS. R DUTTA (R4) MR. A KALITA (R4) MD. K ALI (R1) MS. R LAILA (R1) MR. D BHUYAN (R4) MR. A LAHKAR (R4)</p>
26	<p><a href="#">Crl.Pet./341/2021</a></p>	<p>DHIRAJ DEY <b>Versus</b> THE STATE OF ASSAM AND 3 ORS</p>	<p>MR. M K BORAH</p>	<p>PP, ASSAM</p>
	<p><b>WITH</b> <a href="#">I.A.(Crl.)/371/2021</a> in Crl.Pet./341/2021</p>	<p>DHIRAJ DEY <b>Versus</b> THE STATE OF ASSAM AND 3 ORS</p>	<p>MR. M K BORAH</p>	<p>PP, ASSAM</p>

	<b>WITH</b> <a href="#">I.A.(CrI.)/119/2024</a> <b>in</b> CrI.Pet./341/2021	DHIRAJ DEY, <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR H BARUAH MR P BORAH MR P P PHUKAN	PP, ASSAM
27	<a href="#">CRP(IO)/57/2022</a>	UNION OF INDIA AND ANR <b>Versus</b> PHULMATI DAS AND ANR	MR. A BARKATAKI	
28	<a href="#">MACApp./213/2022</a> <b>WITH</b> LCR	UNITED INDIA INSURANCE COMPANY LTD <b>Versus</b> SHOMEJ UDDIN and 4 ORS	MR.P BARTHAKUR MR.R GOSWAMI	MR. K SARMA (R1, R2, R3)
	<b>WITH</b> <a href="#">I.A.(Civil)/1290/2022</a> <b>in</b> MACApp./213/2022	UNITED INDIA INSURANCE CO. LTD. <b>Versus</b> SHOMEJ UDDIN and 4 ORS,	MR.P BARTHAKUR MR.R GOSWAMI MS. M SAIKIA	
29	<a href="#">CRP(IO)/248/2022</a>	NILITPAL CHOUDHURY <b>Versus</b> NILIMA BARUAH	MR. N NATH	
30	<a href="#">I.A.(Civil)/1484/2022</a> <b>in</b> CRP(IO)/56/2018	ABDUL GAFUR <b>Versus</b> AFIA KHATUN AND 13 ORS.	MR. R GOSWAMI MRS. K GOSWAMI MS. P PATHAK MS. P KALITA MR. M P BHUYAN MS. R DEVI	MR. R ALI
	<b>WITH</b> <a href="#">CRP(IO)/56/2018</a>	ABDUL GAFUR <b>Versus</b> AFIA KHATUN AND 7 ORS.	MS. N BAROOAH MR. R GOSWAMI MRS. K GOSWAMI MS. P PATHAK MR. D KONWAR MR. H KALITA MS. P KALITA MR. M P BHUYAN MS. R DEVI	MR. R J BORDOLOI (R1-4, R6-8) MRS M SHARMA (R1-4) MR. R ALI (R1-4, R6-8) MS. G P SHAHI (R1-4)
	<b>WITH</b> <a href="#">I.A.(Civil)/2516/2018</a> <b>in</b> CRP(IO)/56/2018	MD. ABDUL GAFUR <b>Versus</b> AFIA KHATUN AND 12 ORS	MR. R GOSWAMI MS. P PATHAK MS. P KALITA MS. R DEVI	MR. R J BORDOLOI MS. M SARMAH MR. R ALI
	<b>WITH</b> <a href="#">I.A.(Civil)/2517/2018</a> <b>in</b> CRP(IO)/56/2018	ABDUL GAFUR <b>Versus</b> AFIA KHATUN AND 12 ORS.	MRS. K DEVI MR. R GOSWAMI MS. P PATHAK MS. P KALITA	MR. R J BORDOLOI MS. M SARMAH MR A ALI
	<b>WITH</b> <a href="#">I.A.(Civil)/2519/2018</a> <b>in</b> CRP(IO)/56/2018	ABDUL GAFUR <b>Versus</b> AFIA KHATUN AND 7 ORS.	MR. R GOSWAMI MS. P PATHAK MS. P KALITA MS. R DEVI	MR. R J BORDOLOI MS. M SARMAH MR A ALI
	<b>WITH</b> <a href="#">I.A.(Civil)/1488/2022</a> <b>in</b> CRP(IO)/56/2018	ABDUL GAFUR <b>Versus</b> AFIA KHATUN AND 13 ORS.	MR. R GOSWAMI MRS. K GOSWAMI MS. P PATHAK MS. P KALITA MR. M P BHUYAN MS. R DEVI	MR. R ALI
31	<a href="#">CRP/52/2023</a>	M/S MEGHA ASSAM PVT. LTD. <b>Versus</b> M/S ROOBY WINE SHOP AND ANR	MR. S K BHATRA MR J C GAUR	MR. JYOTIRMOY ROY (R-1,2) MR. C CHAKRAVARTY(R-1,2) MR D DAS(R-1,2) MR H M R HOQUE(R-1,2)
32	<a href="#">I.A.(Civil)/85/2023</a> <b>in</b> MACApp./15367/2022	UNITED INDIA INSURANCE CO. LTD. <b>Versus</b> PUSPA LAMA AND 4 ORS.	MS. M CHOUDHURY MS C BORAH	MR. SURAJIT DAS (r-1,2,3) MR. P P DAS MR. M KALITA (r-1,2,3)
	<b>WITH</b> <a href="#">MACApp./15367/2022</a> (Filing Number)	UNITED INDIA INSURANCE CO. LTD. <b>Versus</b> PUSPA LAMA AND 5 ORS. A	MS. M CHOUDHURY	



	<b>WITH</b> <a href="#">I.A.(Civil)/15370/2022</a> (Filing Number)	UNITED INDIA INSURANCE CO. LTD. <b>Versus</b> PUSPA LAMA AND 5 ORS. A	MS. M CHOUDHURY	
33	<a href="#">CRP(IO)/96/2023</a>	SMT. JHARNA SHYANAL <b>Versus</b> SMT. MIRA RANI SAHA AND 2 ORS.	J SHARMA MR G KAKOTI MR. P THAKURIA G. DAS MS. D KHAKHALARY	MR. L TALUKDAR MR B DAS MS K. KALITA MR H TALUKDAR MR J RAJBONGSHI
34	<a href="#">Tr.P.(C)/119/2023</a>	RUPA DEB <b>Versus</b> SABYASACHI BHATTACHARJEE	MR. B J MUKHERJEE MS R SAHA	
	<b>WITH</b> <a href="#">I.A.(Civil)/3358/2024</a> in <a href="#">Tr.P.(C)/119/2023</a>	RUPA DEB <b>Versus</b> SABYASACHI BHATTACHARJEE	MR. B J MUKHERJEE	
35	<a href="#">CRP(IO)/192/2023</a> WITH LCR (SCANNED COPY)	PRİYALATA KALITA <b>Versus</b> KANIKA BARUAH CHOUDHURY AND ANR	MR. S BAROOAH MS J.BHARALI	
36	<a href="#">MACApp./204/2023</a> CAVT. NO.03242/023, WITH LCR	HDFC ERGO GENERAL INSURANCE CO. LTD. <b>Versus</b> RAMISHA KHATUN AND 4 ORS.	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	MS D DAS (R-4) MR. M HUSSAIN MD. I H KHAN FOR CAVEATOR
37	<a href="#">CRP(IO)/288/2023</a>	MANISH SISODIA <b>Versus</b> RINI KI BHUYAN SARMA	DR. B AHMED MR. N D BHUYAN MR A U AHMED MS. H SARMA MR P D BHUYAN	MR. R BORPUJARI MR. K K DUTTA MR P NAYAK MS. RUKMINI BARUA MS. PADMINI BARUA
38	<a href="#">CRP(IO)/361/2023</a> WITH LCR	AIKON SAIKIA AND ANR <b>Versus</b> MANORANJAN SAIKIA AND 8 ORS	MR K K MAHANTA (Sr. Advocate) MR. B P BORAH MR. S P ROY MR P K GOSWAMI MR. B D DEKA MS. N DEY MS N BEGUM MR S GAUTAM MR. P SARMAH	MR K BHATTA(R-1,2,3,4,5,9) MR S AFRIDI (R-1,2,3,4,5,9)
39	<a href="#">I.A.(Civil)/3437/2023</a> B/O in <a href="#">CRP(IO)/205/2022</a> <b>WITH</b> <a href="#">CRP(IO)/205/2022</a>	MAHAMMAD ALI AND ANR <b>Versus</b> MD. SALIM UDDIN AND ORS	MR. D MAZUMDAR	MR. A R SIKDAR
40	<a href="#">CRP(IO)/39/2024</a> B/O	MAHAMMAD ALI AND ANR <b>Versus</b> MD. SALIM UDDIN AND 2 ORS	MR. S Ali MR. D MAZUMDAR MR. S BISWAS	MR. A R SIKDAR MR N AHMED M M ZAMAN
41	<a href="#">Tr.P.(C)/54/2024</a>	SALMA BEGUM CHOUDHURY <b>Versus</b> NAZMA BEGUM MAZUMDER AND 3 ORS	MR F A LASKAR MR. D H MOZUMDER	MR. N ISLAM (r-1) MR M A BARBHUIYA (r-1)
41	<a href="#">Tr.P.(C)/54/2024</a>	PALLABI SARMA <b>Versus</b> RAJKAMAL SARMA	MR. N K KALITA	MRS J BEGUM MRS J BEGUM MS. K MALAKAR MS. K MALAKAR MS. K MALAKAR
	<b>WITH</b> <a href="#">I.A.(Civil)/3399/2024</a> in <a href="#">Tr.P.(C)/54/2024</a>	PALLABI SARMA <b>Versus</b> RAJKAMAL SARMA	MR. N K KALITA	MS. K MALAKAR
42	<a href="#">MACApp./160/2024</a> WITH LCR	UNION OF INDIA <b>Versus</b> SMTI. KASANG TISSOPI AND ANR (B)	MRS. A GAYAN	MR. M TALUKDAR
43	<a href="#">CRP(IO)/224/2024</a>	NAZRANA AHMED <b>Versus</b> HIMANI UZIR AND ANR	MS. S SARMA J A MONDAL	MR. N BHARALI (R-1) MS G Gayan (R-1) MR A BHUYAN (R-1)
44	<a href="#">I.A.(Civil)/1504/2024</a> WITH LCR in <a href="#">MACApp./488/2018</a>	UNION OF INDIA AND 2 ORS <b>Versus</b> SAFAYET AHMED CHOUDHURY AND 3 ORS	BIPLAV CHAKRAVARTY	GA, MIZORAM

	<b>WITH</b> <a href="#">MACApp./488/2018</a>	UNION OF INDIA and 2 ORS <b>Versus</b> SAFAYET AHMED CHOUDHURY	MR. S SARMA MR. S A CHOUDHURY	MR. L R MAZUMDER
45	<a href="#">I.A.(Civil)/1689/2024</a> WITH LCR in <a href="#">MACApp./393/2018</a>	ON THE DEATH OF GURDIP SINGH <b>Versus</b> THE NATIONAL INSURANCE COMPANY LTD and ANR F	MS. P BARUAH MS. P BARUAH	MR. R K BHATRA
	<b>WITH</b> <a href="#">MACApp./393/2018</a>	SRI GURDIP SINGH <b>Versus</b> THE NATIONAL INSURANCE COMPANY LTD and ANR	MS.S KHANIKAR MS.P BARUAH MR.R N BAKSH	MR. R K BHATRA MR.P SINGH(R-2) MS.P HUJURI(R-1)
	<b>WITH</b> <a href="#">I.A.(Civil)/3891/2023</a> in <a href="#">MACApp./393/2018</a>	ON THE DEATH OF GURDIP SINGH HIS LEGALHEIRS KULJEET KAUR AND ORS. <b>Versus</b> THE NATIONAL INSURANCE COMPANY LTD and ANR	MS. SUDAKSHINA K. MS. P BARUAH	MS P HUJURI
	<b>WITH</b> <a href="#">I.A.(Civil)/1688/2024</a> in <a href="#">MACApp./393/2018</a>	ON THE DEATH OF GURDIP SINGH <b>Versus</b> THE NATIONAL INSURANCE COMPANY LTD and ANR F	MS. P BARUAH MS. P BARUAH	
46	<a href="#">I.A.(Civil)/2601/2024</a> in <a href="#">CRP/14135/2022</a>	ON THE DEATH OF BALIN SAIKIA <b>Versus</b> SMT. GEETA AGARWAL AND 4 ORS	MR. J DEKA MR. J DEKA MR. T K BHUYAN MR. S K DEKA	
	<b>WITH</b> <a href="#">CRP/14135/2022</a> (Filing Number)	BALIN SAIKIA AND ANR <b>Versus</b> SMT. GEETA AGARWAL AND 4 ORS	MR. S SARMA MR. J DEKA MR. T K BHUYAN MR. S K DEKA	
47	<a href="#">I.A.(Civil)/2822/2024</a> in <a href="#">CRP/349/2014 (D/O)</a> in <a href="#">MC/38/2023</a>	GAURI SHANKAR SHARMA <b>Versus</b> ROOP CHAND KUCHERIA	MR. B J MUKHERJEE MR. H BURAGOHAIN	MR. R C SANCHETI
	<b>WITH</b> <a href="#">MC/67/2024</a>	GAURI SHANKAR SHARMA <b>Versus</b> ROOP CHAND KUCHERIA AND 9 ORS	MR. B J MUKHERJEE MR. H BURAGOHAIN	
48	<a href="#">I.A.(Civil)/2826/2024</a> FIXED in <a href="#">MACApp./482/2024</a>	CHOLAMANDALAM MS GENERAL INSURANCE COMPANY LTD. <b>Versus</b> RALDOKUNG HMAR AND 5 ORS. H	MR T KALITA MR. A KAKATI	
	<b>WITH</b> <a href="#">MACApp./482/2024</a>	CHOLAMANDALAM MS GENERAL INSURANCE COMPANY LTD. <b>Versus</b> RALDOKUNG HMAR AND 5 ORS. H	MR T KALITA MR. A KAKATI	MR. M K NEOG
49	<a href="#">I.A.(Civil)/3835/2024</a> WITH LCR in <a href="#">MACApp./162/2018</a>	SMTI SAMITA SEN <b>Versus</b> M/S UNITED INDIA INSURANCE CO. LTD AND 2 ORS	MR. S NAG	
	<b>WITH</b> <a href="#">MACApp./162/2018</a>	M/S UNITED INDIA INSURANCE CO. LTD <b>Versus</b> STRUCK OFF	MD. A AHMED MR. R C PAUL MS M BHARATI	MR. R K BHATRA (R5) MR U SARMA (R6) MR P BARGOHAIN (R2) MS. S BURAGOHAIN (R5) MS RIMPI DUTTA (R5) MR. D BHUYAN (R5)
50	<a href="#">I.A.(Civil)/3885/2024</a> in <a href="#">MACApp./8711/2024</a>	ORIENTAL INSURANCE COMPANY LTD. <b>Versus</b> PUNAKANTA MORAN AND 2 ORS	MS. R D MOZUMDAR MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	
	<b>WITH</b> <a href="#">MACApp./8711/2024</a> (Filing Number)	ORIENTAL INSURANCE COMPANY LTD <b>Versus</b> PUNAKANTA MORAN AND 2 ORS A	MS. R D MOZUMDAR	

51 [I.A.\(Civil\)/3887/2024](#)  
in [MACApp./9360/2024](#)

ACH MAHAMMAD @ AAS MOHAMMAD  
AND ANR

**Versus**  
SAJID SIKDAR AND ANR

MR. K BHATTACHARJEE  
MR. K BHATTACHARJEE  
MS T BARUAH  
MS. A BARMAN  
ABBASH U AHMED

**WITH**

[MACApp./9360/2024](#)  
(Filing Number)

ACH MAHAMMAD @ AAS MOHAMMAD  
AND ANR

MR. K BHATTACHARJEE

**Versus**

SAJID SIKDAR AND ANR B

52 [I.A.\(Civil\)/3890/2024](#)  
in [MACApp./9359/2024](#)

ANANTA KALITA

**Versus**  
NITUMONI DAS AND 2 ORS

MR. K BHATTACHARJEE  
MS T BARUAH  
MS. A BARMAN  
ABBASH U AHMED

**WITH**

[MACApp./9359/2024](#)  
(Filing Number)

ANANTA KALITA

MR. K BHATTACHARJEE

**Versus**

NITUMONI DAS AND 2 ORS A

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LEAVE NOTE OF ADVOCATES FOR 13/12/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
3)	MD. I HUSSAIN	22-11-2024	To	20-12-2024
4)	MR S SARMA	22-11-2024	To	15-02-2025
5)	MR J DAS	28-11-2024	To	31-12-2024
6)	MS. D SAIKIA	04-12-2024	To	10-01-2025
7)	MR. U K BORTHAKUR	30-11-2024	To	15-12-2024
8)	MR. N BARUAH	02-12-2024	To	15-12-2024
9)	MR. A R BHUYAN	03-12-2024	To	03-01-2025
10)	MR. B K DAS	05-12-2024	To	20-12-2024
11)	MS. P DAS	05-12-2024	To	20-12-2024
12)	MS.SHOMA DASGUPTA	04-12-2024	To	20-01-2025
13)	MS SUPRIYA DASGUPTA	04-12-2024	To	31-01-2025
14)	MR B K SARMA	05-12-2024	To	13-12-2024
15)	MR. S SINHA	05-12-2024	To	20-12-2024
16)	MR. D KAKOTI	06-12-2024	To	15-12-2024
17)	MR. R HUSSAIN	06-12-2024	To	20-12-2024
18)	MR. M SHARMA	09-12-2024	To	13-12-2024
19)	MRS. M A OZAH	09-12-2024	To	13-12-2024
20)	MR. R P SINGH	10-12-2024	To	17-12-2024
21)	MRS. A GAYAN	09-12-2024	To	13-12-2024
22)	MR J ISLAM	10-12-2024	To	24-12-2024
23)	MR. S BAROOAH	10-12-2024	To	13-12-2024
24)	MR I HASSAN	11-12-2024	To	20-12-2024
25)	MR B PRASAD	09-12-2024	To	20-12-2024
26)	MR. S P ROY	10-12-2024	To	20-12-2024
27)	MR. S K SAHARIAH	10-12-2024	To	20-12-2024
28)	MR B D DAS	13-12-2024	To	16-12-2024
29)	MR. Y S MANNAN	12-12-2024	To	13-12-2024
30)	MR M Z AHMED	13-12-2024	To	17-12-2024
31)	MS. B DUTTA	13-12-2024	To	17-12-2024
32)	MR. A M DUTTA	13-12-2024	To	17-12-2024
33)	MR. A BHATTACHARYA	13-12-2024	To	13-12-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

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**10:30 AM to 1:00 PM**

**2:00 PM to 4:30 PM**

**[ For Friday,13th December 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**BEFORE:**

**HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI**

**COURT NO: 24**

**[THIS BENCH WILL SIT AFTER RISING OF THE DIVISION  
BENCH-I, IF TIME PERMITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ORDER (IMPLEADMENT OF PARTY)</b>				
1	<a href="#">I.A.(Civil)/3653/2024</a> in WP(C)/5503/2024	HIRAKJYOTI SARMA AND 6 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. CHARAN DEKA MR. L Deka	GA, ASSAM MS. M M KOTOKY, SC A H AND V DEPT.
	<b>WITH</b> <a href="#">WP(C)/5503/2024</a>	HIRAKJYOTI SARMA AND 6 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. CHARAN DEKA MR. L Deka	GA, ASSAM MS. M M KOTOKY, SC A H AND V DEPT.
2	<a href="#">I.A.(Civil)/3764/2024</a> in WP(C)/7674/2022	ROSE SULTANA AHMED <b>Versus</b> MURSHIDA BEGUM AND 4 ORS	MS. M DEVI	GA, ASSAM G BAISHYA
	<b>WITH</b> <a href="#">WP(C)/7674/2022</a>	MURSHIDA BEGUM <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR G BAISHYA MD. A HASSAN	GA, ASSAM
3	<a href="#">I.A.(Civil)/3830/2024</a> in WP(C)/1317/2024	KABIN BORA <b>Versus</b> THE STATE OF ASSAM AND ORS	MS. G BORAH	GA, ASSAM SC, REVENUE
	<b>WITH</b> <a href="#">WP(C)/1317/2024</a>	KABIN BORA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MS. G BORAH	GA, ASSAM SC, REVENUE
4	<a href="#">WP(C)/869/2024</a>	MD. SALIM ALI <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MS. G BORAH	GA, ASSAM SC, REVENUE
<b>ADMISSION</b>				
5	<a href="#">WP(C)/7876/2022</a> PART-HEARD	BASANTA KUMAR HALOI <b>Versus</b> THE ASSAM STATE TRANSPORT CORPORATION AND 3 ORS	MR. A K BARUAH MR. N MAHAJAN MR A DAS	SC, TRANSPORT SC, A S T C SC, FINANCE

6	<a href="#">WP(C)/381/2015</a>	SUMIT PAUL <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. P K ROY MR. S K CHAKRABORTY MRS. A CHAKRABORTY MS. M DUTTA	DR. B AHMED (r-4) MS. D S NEOG (SC, CO- OPERATION DEPTT.) MR. N HAQUE (R-5,6) MR. S BANIK MR. A K AZAD (r-4) MR M HUSSAIN (R-5,6) MR. A S TAPADER (R-4 to 6) C M DEKA (R-4 to 6) MR M AHMED
7	<a href="#">WP(C)/4821/2018</a>	SANJAY SINGH GANGOLA <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MR. N N JHA MR. J KHAN MR. M BERIA MR. K CHOUDHURY	MRS. A GAYAN (C.G.C.) (R- 1 TO 7) ASSTT.S.G.I.
8	<a href="#">WP(C)/8653/2019</a>	MANURANJAN BORA AND 32 ORS. <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR G UZIR MR. R DE MR. D GOSWAMI MR. S M BARUAH MR. M SAIKIA MS P DEVI MR. S BORDOLOI	GA, ASSAM SC, AGRI. DEPARTMENT SC, FINANCE
9	<a href="#">WP(C)/9441/2019</a>	BUBUL CHANDRA NEOG <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR B SINHA MR. A SARMA	SC, CO OP V SOLO MS. O KITS MS. J BURAGOHAIN
	<b>WITH</b>			
10	<a href="#">WP(C)/3182/2022</a>	BUBUL CHANDRA NEOG <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. A SARMA MR J P CHAUHAN	SC, CO OP GA, ASSAM SC, FINANCE
	<b>WITH</b>			
11	<a href="#">WP(C)/6345/2023</a>	BUBUL NEOG <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR B SINHA MR. A SARMA	SC, CO OP
12	<a href="#">WP(C)/4241/2024</a>	SAMIDUR RAHMAN AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	F K R AHMED J UDDIN MRS. H THAKURIA	SC, APDCL
		<b>ORDERS</b>		
13	<a href="#">Review.Pet./57/2021</a> IN WP(C)/1181/2021 (D/O), WP(C)/1049/2021 (D/O)	PRANAB BARMAN AND 7 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. K N CHOUDHURY MR. N K KALITA	GA, ASSAM SC, G U
	<b>WITH</b>			
14	<a href="#">Review.Pet./60/2021</a>	SAIFUL HAQUE AND 51 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. K N CHOUDHURY MR. N K KALITA MR D DEKA	GA, ASSAM SC, G U
	<b>WITH</b>			
15	<a href="#">WP(C)/4017/2021</a>	SAURABH KAKATY AND 44 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. K N CHOUDHURY MR. N K KALITA MR D DEKA	GA, ASSAM SC, G U
	<b>WITH</b>			
16	<a href="#">WP(C)/1002/2023</a>	MS. MOUSUMI BORA <b>Versus</b> THE STATE OF ASSAM AND 8 ORS.	MR D BHATTACHARYA MR. K P PATHAK (LEGAL AID COUNSEL)	GA, ASSAM SC, G U
	<b>WITH</b>			
17	<a href="#">WP(C)/3513/2023</a>	KUSHAL CHANDRA BORUAH <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MS. B CHOWDHURY LEGAL AID COUNSEL	SC, ELEM. EDU GA, ASSAM SC. AGRICULTURE SC, G U SC, WATER RESOURCE
18	<a href="#">Cont.Cas(C)/606/2022</a>	HASIBA BEGUM <b>Versus</b> SYEDAIN ABBASI AND 5 ORS	MR. I H SAIKIA MR. B BORAH MR. K KALITA R K HAJONG	MR. R R Gogoi
	<b>WITH</b>			
	<a href="#">I.A.(Civil)/3831/2024</a> in Cont.Cas(C)/606/2022	HASIBA BEGUM <b>Versus</b> SYEDAIN ABBASI AND ORS	MR. I H SAIKIA MR. B BORAH MR. K KALITA R K HAJONG	

19 [WP\(C\)/1945/2023](#)  
WITH LCR- 1 (ONE) FILE

MD. HUSSAIN ALI  
**Versus**  
THE COAL INDIA LIMITED AND 6 ORS

MRS P P BORAH  
MR. P K DAS  
MS. W SULTANA

GA, ASSAM  
SC, COAL INDIA

**HEARING**

20 [WP\(C\)/869/2016](#)  
PART-HEARD

ASSAM REAL ESTATE and  
INFRASTRUCTURE DEVELOPERS  
ASSOCIATION AREIDA,  
**Versus**  
THE STATE OF ASSAM and 4 ORS.

MR.K N CHOUDHURY  
MR.M MAHANTA  
MS.R DEKA  
MR.A DHAR  
MR.P P MEDHI

SC, FOREST  
MR.A B CHOUDHURY  
MS.M HAZARIKA  
MR.M K CHOUDHURY  
GA, ASSAM  
MR.P J PHUKAN  
MR.R K BORA  
SC, G M D A  
SC, P C B A  
SC, GMC

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LEAVE NOTE OF ADVOCATES FOR 13/12/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
3)	MD. I HUSSAIN	22-11-2024	To	20-12-2024
4)	MR S SARMA	22-11-2024	To	15-02-2025
5)	MR J DAS	28-11-2024	To	31-12-2024
6)	MS. D SAIKIA	04-12-2024	To	10-01-2025
7)	MR. U K BORTHAKUR	30-11-2024	To	15-12-2024
8)	MR. N BARUAH	02-12-2024	To	15-12-2024
9)	MR. A R BHUYAN	03-12-2024	To	03-01-2025
10)	MR. B K DAS	05-12-2024	To	20-12-2024
11)	MS. P DAS	05-12-2024	To	20-12-2024
12)	MS.SHOMA DASGUPTA	04-12-2024	To	20-01-2025
13)	MS SUPRIYA DASGUPTA	04-12-2024	To	31-01-2025
14)	MR B K SARMA	05-12-2024	To	13-12-2024
15)	MR. S SINHA	05-12-2024	To	20-12-2024
16)	MR. D KAKOTI	06-12-2024	To	15-12-2024
17)	MR. R HUSSAIN	06-12-2024	To	20-12-2024
18)	MR. M SHARMA	09-12-2024	To	13-12-2024
19)	MRS. M A OZAH	09-12-2024	To	13-12-2024
20)	MR. R P SINGH	10-12-2024	To	17-12-2024
21)	MRS. A GAYAN	09-12-2024	To	13-12-2024
22)	MR J ISLAM	10-12-2024	To	24-12-2024
23)	MR. S BAROOAH	10-12-2024	To	13-12-2024
24)	MR I HASSAN	11-12-2024	To	20-12-2024
25)	MR B PRASAD	09-12-2024	To	20-12-2024
26)	MR. S P ROY	10-12-2024	To	20-12-2024
27)	MR. S K SAHARIAH	10-12-2024	To	20-12-2024
28)	MR B D DAS	13-12-2024	To	16-12-2024
29)	MR. Y S MANNAN	12-12-2024	To	13-12-2024
30)	MR M Z AHMED	13-12-2024	To	17-12-2024
31)	MS. B DUTTA	13-12-2024	To	17-12-2024
32)	MR. A M DUTTA	13-12-2024	To	17-12-2024
33)	MR. A BHATTACHARYA	13-12-2024	To	13-12-2024